PERFORMANCE OF MINISTRY OF ENVIRONMENT AND FORESTS

[Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Fifty-seventh Report (15th Lok Sabha]

MINISTRY OF ENVIRONMENT AND FORESTS

PUBLIC ACCOUNTS COMMITTEE 2013-2014

NINETY FOURTH REPORT

FIFTEENTH LOK SABHA



LOK SABHA SECRETARIAT NEW DELHI

NINETY-SEVENTH REPORT

PUBLIC ACCOUNTS COMMITTEE (2013-2014)

(FIFTEENTH LOK SABHA)

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Presented to Lok Sabha on 6 February, 2014 Laid in Rajya Sabha on 6 February, 2014



LOK SABHA SECRETARIAT NEW DELHI

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COMPOSITION OF THE PUBLIC ACCOUNTS COMMITTEE (2013-14)

Dr. Murli Manohar Joshi — Chairman

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- 22. Smt. Ambika Soni

SECRETARIAT

Shri Devender Singh — Joint Secretary

^{*} Elected *w.e.f.* 14th August, 2013 *vice* Dr. Girija Vyas appointed as Minister of Housing, Urban Development and Poverty Alleviation *w.e.f.* 17th June, 2013.

[†] Elected w.e.f. 3rd September, 2013 vice Dr. V. Maitreyan ceased to be a Member upon his retirement as a Member of Rajya Sabha w.e.f. 24th July, 2013.

[‡] Elected w.e.f. 3rd September, 2013 vice Dr. E.M. Sudarsana Natchiappan appointed as Minister of State for Commerce and Industry w.e.f. 17th June, 2013.

INTRODUCTION

I, the Chairman, Public Accounts Committee (2013-14), having been authorized by the Committee, do present this Ninety-seventh Report (Fifteenth Lok Sabha) on Action Taken by Government on the Observations/Recommendations of the Committee contained in their Fifty-seventh Report (Fifteenth Lok Sabha) on "Performance of Environment and Forests" relating to the Ministry of Environment and Forests.

2. The Fifty-seventh Report was presented to Lok Sabha on 27th April, 2012 Replies of the Government to the Observations/Recommendations contained in the report were received on 24th May, 2013. The Public Accounts Committee considered and adopted this Report at the sitting held on 30 January, 2014. Minutes of the sitting are given at Appendix-I.

3. For facility of reference and convenience, the Observations and Recommendations of the Committee have been printed in thick type in the body of the Report.

4. The Committee place on record their appreciation of the assistance rendered to them in the matter by the Office of the Comptroller and Auditor General of India.

5. An analysis of the action taken by the Government on the Observations/ Recommendations contained in the Fifty-seventh Report (Fifteenth Lok Sabha) is given at Appendix II.

New Delhi; 31 *January*, 2014

11 Magha, 1935 (Saka)

DR. MURLI MANOHAR JOSHI Chairman, Public Accounts Committee.

CHAPTER I

REPORT

This Report of the Public Accounts Committee deals with the Action Taken by the Government on the Observations and Recommendations of the Committee contained in their Fifty-seventh Report (Fifteenth Lok Sabha) on **'Performance of the Ministry of Environment and Forests'** based on C&AG Report No. 17 of 2010-11, Union Government (Scientific Departments) relating to Ministry of Environment and Forests.

2. The Fifty-seventh Report (Fifteenth Lok Sabha), which was presented to the Lok Sabha and laid in Rajya Sabha on 27 April, 2012. The Report contained twelve Observations/Recommendations. Action Taken Notes in respect of all the Observations/Recommendations have been received from the Ministry of Environment and Forests and categorized as under:—

(i) Observations/Recommendations which have been accepted by the Government:

Para Nos. 1 to 6 and 8 to 10

Total: 09 Chapter -II

(ii) Observations/Recommendations which the Committee do not desire to pursue in view of the replies received from the Government:

-NIL-

Total: Nil Chapter-III

(iii) Observations/Recommendations in respect of which replies of Government have not been accepted by the Committee and which require reiteration:

Para Nos. 7 and 11

Total: 02 Chapter -IV

(iv) Observations/Recommendations in respect of which Government have furnished interim replies:

Para No. 12

Total: 01 Chapter- V

3. The Committee desire that the Ministry of Environment and Forests furnish within three months of the presentation of this report the final/conclusive Action Taken Note on the Observation/Recommendation Number 12 of their Fifty-seventh

Report (Fifteenth Lok Sabha) in respect of which Ministry have furnished interim reply.

4. The Action Taken Notes furnished by the Ministry of Environment and Forests on the Observations/Recommendations of the Committee contained in their Fifty-seventh Report (Fifteenth Lok Sabha) have been reproduced in the relevant Chapters of this Report. In the succeeding paragraphs, the Committee have dealt with the Action Taken by the Government on some of their Observations/ Recommendations made in the original Report which either need reiteration or merit comments.

Observation/Recommendations (Para No. 7)

5. In the Fifty-seventh Report (Fifteenth Lok Sabha), the Committee observed that the objectives of Botanical Survey of India (BSI) were remodeled to meet the provisions of the Convention on Biological Diversity (CBD). Since only a few surveys and explorations were carried out to identify and document the protected areas and fragile ecosystems, the BSI was not effective in meeting its remodeled objectives due to gross inadequacy in identification/documentation and monitoring of plant species. The Committee noted that the Red Data Book was updated in 1990 and last updated version was printed in 2003. The Committee deplored that no further identification of different ethnic groups associated with usage of plant species for different purposes was done after 1990. Admittedly, the BSI is also hamstrung by serious financial shortages, infrastructure and dearth of manpower especially taxonomists. The Committee regretted to note that BSI miserably failed to fulfil its objectives and assigned role in meeting India's commitments to CBD due to want of necessary infrastructure and requisite manpower with the BSI for conservation of bio-diversity. The Committee therefore recommended that:—

- (i) Necessary resources/infrastructure be made available to the BSI for effective and speedy conservation of India's precious bio-diversity and to meet its commitment on the Convention on Biological Diversity;
- (ii) The ethnobotanically important plant species be inventorised and a suitable publication brought out periodically for sustainable utilization of bio-resources;
- (iii) The Red Data Book showing the status of threatened, rare, endangered, endemic, vulnerable species, extinct species be updated urgently to give necessary spurt to conservation efforts to these threatened and vanishing species;
- (iv) Comprehensive survey and documentation may be done of bio-diversity hotspots, fragile ecosystems and sacred groves for their proper conservation;
- (v) The monitoring mechanism for *ex-situ* and *in-situ* conservation be strengthened to conserve India's great biological diversity;
- (vi) The causes of environmental degradation due to developmental activities be studied closely and suitable corrective measures taken;

- (vii) The format of tour reports of the visiting Scientists/Researchers be suitable devised so as to make them all encompassing and resultoriented; and
- (viii) The education programme need to be revisited with specific changes in the curricula for creating interest in the students about bio-diversity and its importance in our life.

6. In its Action Taken Notes, the Ministry of Environment and Forests has stated as under :---

"Recommendations encapsulated in subsequent items (i) to (viii) of Para 7 of the Report are based on the aforesaid observations. Action Taken Report has been detailed against each recommendation separately. Expenditure Finance Committee has appraised and the competent authority approved proposal relating to provision of Rs. 250 crores for infrastructural development and taking up new research programmes/initiatives and augmentation of existing programme by BSI during the 12th Five Year Plan (2012-2017) as summarized below:

- Prepare comprehensive inventories of all group of plants for their monitoring, utilisation and management and policy interventions, including access and benefit sharing;
- Generate base-line information on the plant diversity of the protected areas, fragile ecosystems and sacred groves for their monitoring and management interventions;
- Prepare inventories of threatened species and habitats, periodically update them, and prepare population maps of such threatened species for their effective monitoring and conservation, both *ex situ* and *in situ*;
- Document traditional knowledge and practices associated with plants for effective utilisation of such resources for the economic benefit of the holders of TK and prevent biopiracy;
- Develop ecological model to predict the impacts of anthropogenic activities on species/ecosystem;
- Development of digital database on plant diversity of the country, herbarium, museum and live germplasm for easy storage, retrieval and dissemination of information for various stakeholders and policy makers through establishment of bio-diversity informatics division and design, development and implementation of e-governance solutions using web-based applications;
- Repatriation of information on Indian Plant diversity held in Major British Herbaria Databasing of Indian Plant Type Specimens;
- In-service skill augmentation of scientists in BSI through training courses in well-known research institutes;
- Modernization and Augmentation of Infrastructural Facilities for *ex-situ* Conservation;

- Capacity Building of Researchers outside BSI in Plant Taxonomy;
- Establishment of Molecular Biology Laboratory at Deccan Regional Centre, Hyderabad for bar-coding of the economically important plant species to establish the claim of the country of origin to check biopiracy and addressing patenting issues concerning to bio-resources;
- Acharya Jagdish Chandra Bose Post Doctoral Fellowship to undertake taxonomic monographs/revisions, molecular taxonomy, conservation biology, phytogeography, and population studies and field evaluation of Red listed species.

(Minutes of the EFC annexed)

With the existing resources, BSI is currently engaged in documenting ethnobotanically important species in the States of Odisha and Gujarat and the traditional knowledge associated with these plant species and the document will be published as soon as the task is accomplished.

In the meantime based on information compiled so far, a book entitled "An Ethnobotanical Dictionary of Odisha" is currently under publication by the Department.

The list of threatened vascular plants of India was last published by BSI in 2003. Assessment and updation of information on threatened plant species is a continuous process and results of such findings are being individually published by the Scientists of BSI from time to time. It is also proposed to undertake rapid assessment of plant species for determining their conservation status specific plant group-wise, like orchids, bamboos, palms, etc.

Now under the revised guidelines of MoEF' scheme "Assistance to Botanic Garden" assessment of threatened plant species and preparation of Red Data Sheets thereon will also be the part of responsibilities of the lead botanic gardens funded by the Ministry under the scheme.

The Botanical Survey of India has already compiled and updated list of endemic angiosperms (Flowering plants) of India, which will be published shortly.

It is part of ongoing programme of Botanical Survey of India. During the current financial year, *i.e.*, 2012-2013, BSI will be undertaking 94 plant exploratory surveys in different biogeographical regions of the country covering 03 bio-diversity hotspots (Himalaya, Western Ghats — Sri Lanka and Indo-Burma), 23 Protected Areas (National Parks and Wildlife Sanctuaries), 06 Sacred Groves and 03 Wetlands.

Survey and documentation of flora of protected areas of the country is one of the prioritized objectives of the Botanical Survey of India, and resultant documents provide the benchmark data to facilitate further monitoring and management interventions. Similarly *ex situ* conservation activities carried out with the financial assistance from Ministry of Environment and Forests under its "Assistance to Botanic Garden" scheme is being periodically monitored by the Scientists of the Botanical Survey of India. It is proposed to bring out a publication listing the threatened species brought under *ex situ* conservation in different gardens of BSI as well as those outside BSI which have received financial assistance under the scheme so far.

The Botanical Survey of India conducts studies on impacts of different developmental activities on the flora as and when the task assigned by the Ministry of Environment and Forests, and recommends corrective measures in the form of compensatory afforestation and development of botanic gardens for rehabilitation of critical elements of flora in the vicinity of project site.

The format of tour report of visiting Scientists/Researchers has already been revisited. It is being scrupulously followed by the field parties for their tour reports.

The Botanical Survey of India regularly organizes education and awareness programmes through exhibition, sit and draw and quiz competitions, lectures, slide shows, film shows, etc., for students and public on the occasions of 'Science Day' (28 February), 'International Day for Biological Diversity' (22 May) and the 'World Environment Day' (5 June) and also involves students and general public in plantation activities in its various gardens on the occasion of 'Van Mahotsav'. In addition, the Industrial Section of Indian Museum (ISIM) plays an important Role in educating the general public about the economically important plant species and their products through over 15,000 exhibits arranged in 08 different thematic bays. Besides, BSI is publishing a free booklet 'Plant Discoveries' about new plant discoveries from India every year for educating the general public about the importance of bio-diversity identification, which is released in the presence of Hon'ble Minister of Environment and Forests on World Environment Day."

7. The Committee note that in pursuance of their recommendations, the Ministry of Environment and Forests propose to augment a wide range of activities of the BSI during the 12th Five Year Plan which include preparation of comprehensive inventories of all plant groups, protection of fragile ecosystem, preparation of inventories of threatened species, documentation of traditional knowledge, digitalization of plant diversity, research etc. The Committee would like to be apprised of the tangible outcome of these measures including the public awareness building programmes about our bio-diversity and environment.

Observation/Recommendation (Para No. 11)

8. In the Fifty-seventh Report (Fifteenth Lok Sabha), the Committee were saddened to note that the Museum is utterly in defunct and dilapidated conditions and it would be nothing short of mockery to call it a National Museum worthy of National and international acclaim. The visitors' comments truly reflected the abject

state of neglect of the Museum, some of which read, "very, very ill maintained, a very bad and dirty place"; "this Museum does not make sense being named "National Museum"; "should be closed immediately"; "there is nothing to be seen except filthy building and non working models", etc. Asked to explain the shortcomings and deficiencies pointed in Audit, the MoEF had no cogent replies especially with regard to the inordinate delay in setting up a permanent Museum. Mindful of the conceptual objective and conscious of the need for heightening environmental education and showcasing our great diversity of fauna and flora and mineral wealth, the Committee recommended that the Government set up a Committee of eminent museologists, environmentalists, and educationists drawing clue from the National Science Museum equipped with interactive story-telling museum with sound-light-video animation and set up a permanent state-of-the-art first rate National Museum of Natural History to fulfil the vision of the former Prime Minister late Smt. Indira Gandhi behind setting up the museum and to meet the ever growing need of setting up a national museum of natural history.

9. In its Action Taken Notes, the Ministry of Environment and Forests has stated as under:---

"It may be submitted that in compliance to the recommendations of the CAG, selected exhibits in Gallery 1 were modified with use of IT and multimedia. A new interactive kiosk using IT tool has been established in the Exhibition Hall in 4th Floor as well.

Inspite of the fact that the NMNH is functioning from a rented building, it has not affected its public service functions, while implementing the recommendations of the CAG for the improvements in visitor services, as mentioned below:

- Gallery guidance is being continued,
- Visitors amenities have been improved in Galleries,
- The Reception counter has been improvised,
- A new Visitor orientation centre has been established in Ground Floor,
- A new Exhibition space has been carved out in 4th floor to showcase themes of contemporary Environmental concerns, and
- Regular educational programmes are being visualize.

In addition, the public service is extended beyond the Museum building by undertaking educational programmes, nature camps, exhibitions etc. For example the NMNH has arranged programmes/exhibitions in Baroda, Kalady, Jodhpur etc.

Modification/re-structure of infrastructure was carried out in Gallery 1, in order to facilitate quality public service. It is proposed to extend modification/ restructure of infrastructure of Galleries 2 and 3 as well in the coming years.

With respect to the NMNH as an international recognized institution, it may be submitted that the NMNH was invited to participate in many international programmes by the Natural History Museum, London and the ICOM (International Council of Museums). The UNESCO has collaborated with the NMNH for the Darwin200-India programme in 2009. As part of the COP 11 the NMNH will be visualized an International Conference on "Natural History of Bio-diversity" in October 2012.

The functions of the NMNH as a National level institution may be visualized with respect to the totality of its activities carried out by RMNHs at a national level instead of NMNH HQ in New Delhi alone.

It is proposed to constitute an Advisory Committee to address the issues relating to NMNH and RMNHs. The said Committee will comprise eminent experts in the field of Museology, environment and education.

In addition, it may also be relevant to mention here that the MoEF is putting all its efforts to host NMNH in its own building and has therefore taken up the matter at highest level for getting back the land belonging to NZP, which is presently being occupied unauthorized by the ITPO. Thereafter, the said land will be further allotted and to NMNH for construction of its H.Q. Once it is materialized, the issue of space and improvement in the activities of NMNH will automatically be resolved and the NMNH could become a world class museum as envisioned by the then PM Late Smt. Indira Gandhi. NMNH is committed to comply with the objections of audit in letter and spirit."

10. The Committee note that pursuant to their recommendations, the Ministry of Environment and Forests have taken a variety of measures to bring improvements in the NMNH. The Committee also note that the Government propose to shift and relocate the NMNH at a suitable place with a view to develop it as world class museum as originally envisioned. The Committee would like to be apprised of the timelines for shifting of NMNH to its own building.

CHAPTER II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

Observations/Recommendations (Para No. 1)

The Committee are anguished to note that indiscriminate exploitation of natural resources for meeting ever increasing developmental needs coupled with the uncontrolled growth of urbanization, industrialization and population explosion is adversely impacting our environment. Dumping of industrial wastes into our rivers and lakes, clearing forest lands for agricultural activities along with the increased emission of harmful pollutants into the atmosphere, have all contributed to the environmental degradation. It is in this context that Government of India put in place institutional measures and schemes for promotion of afforestation, conservation of bio-diversity, pollution control and environmental awareness/ education. However, the Committee note serious deficiencies and inadequacies as pointed out by the C&AG in the implementation of environmental programmes and in the functioning of various institutions working under the Ministry of Environment and Forests. The Committee's examination of the subject as contained in the succeeding paragraphs further reinforces the audit findings and underlines the imperative need for speedy and effective Governmental intervention for conservation and protection of the environment.

[Sl No. II, Para 1 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 1)

Due to growing economic activities, urbanization, changing lifestyle, the water quality of rivers, lakes, ground water and coastal waters is deteriorating. The water bodies are unscrupulously used for disposal of domestic sewage, industrial effluent and filthy material/garbage. Cities and towns do not have commensurate facility for proper treatment and disposal of such wastes. In addition to the problems of water pollution, ambient air quality is also affected in cities and towns due to emissions from transport, industrial sector and other point and non-point sources.

To implement the environmental policies standards, programmes, etc. regulatory institutions like, the Central and State Pollution Control Boards have been set up. To a great extent, the States have been able to ensure that large and medium polluting category of industries have set up pollution control devices to meet the prescribed standards. However, it has been felt that on certain aspects of pollution control, there is a need to have co-ordinated programmes with other Central Ministries and State Governments. The nationwide programmes which are been formulated for implementation *inter alia* includes: (i) formulation of action plans

for restoration of water quality for 150 polluted river stretches; (ii) carrying out surprised inspections of industries by CPCB to cross-verify the compliance to the prescribed standards by the 17 categories of highly polluting industries; and (iii) implementation of action plans for Prevention and Control of Water and Air Pollution in 43 identified critically polluted industrial clusters.

Sd/-

Advisor (equivalent to Joint Secretary.)

[Ministry of Environment and Forests, O.M No. H-11013/1/2012-Parl. dated 24-5-2013]

Observations/Recommendations (Para No. 2)

The Committee note that the National Afforestation and Eco-development Board (NAEB), solely responsible for promoting afforestation, tree planting and restoration of ecology, directly disbursed funds to the Voluntary Agencies (VAs) without taking the State Governments into confidence. According to Audit, out of total 647 projects, only 20 VAs could comply with all the relevant procedures as laid down by the NAEB. The representative of the Ministry testified before the Committee that prior to 2005, no target was set for tree plantation and the scheme of afforestation was 'demand driven' though the term as such 'was not recorded in the files'. The witness further conceded that there was a need to involve civil society and application of checks and balances against the flawed system of money flowing directly to NGOs/VAs. The Ministry further admitted that only 54 VAs received all the three instalments of the grant whereas, in 269 cases the VAs vanished after receipt of the first instalment of the grant and in 246 cases after receipt of the second instalment of the grant. The Committee deplore that only 7 defaulter VAs were blacklisted by the Government against whom FIRs were filed whereas FIR was filed against only one erring officer. Apparently, grants were released to bogus VAs who were content with one or two instalments and the Ministry admitted that they vanished without a trace. The Committee are shocked that public money was looted in the name of afforestation and little tangible effort was made by the Government to book the defaulters. Surprisingly, in the whole chain associated with the screening and monitoring of the grants sanctioned to VAs, only one officer was held responsible. The Committee therefore recommend that, as in the case of Prime Minister's Gramin Sadak Yojana (PMGSY), there should be a third party monitoring of the afforestation programme including geo-reference based verification of the real afforestation with satellite mapping with the assistance of the National Remote Sensing Agency. Besides, all the Ministries/Departments of Government of India must be alerted about the said shady/bogus VAs so that they are debarred from grants from any Government Department in any form or manner.

[Sl. No. II, Para 2 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken Note (Para No. 2)

It is submitted that Ministry of Environment and Forests since 2000-2001 is implementing its major National Afforestation Programme (NAP) for eco-restoration of degraded forest areas with an objective to increase forest cover. Accordingly, under NAP, an investment of about 1374.8 crore has been made to treat about 0.93 million hectares of degraded forest lands during the period 2003-2008. Whereas during the same period, an area of about 26700 ha. in 564 projects at a total cost of Rs. 52 crore was sanctioned under Grants-in-Aid for Greening India Scheme, however an amount of Rs. 36 crore was actually released. The mandate of this scheme *i.e.* "Grants-in-Aid for Greening India" was very limited to mainly: (a) Creating enabling environment for tree planting, (b) Production of demand driven Quality Planting Material (QPM), and (c) Tree planting. The scheme was thus mainly to inculcate awareness among the local communities, supplying them quality saplings with an objective to tree planting on the premises of schools, colleges, institutions and small patches of private/community lands to contribute to the existing tree cover. All the proposals under the Grants-in-Aid to the Greening India Scheme were received through the State Forest Departments with recommendations of the order of merit and only such proposals were considered for sanction. The funds were released in three instalments; the 2nd and 3rd instalments were released only on receipt of the satisfactory Evaluation Report from the concerned State Forest Department. The NAEB undertook the Mid-term Evaluation of the scheme and the Ministry took a considered view based on its findings and discontinued the scheme from 2008-09 as this was not found effective to produce desired outcomes.

As recommended by the Hon'ble PAC, Ministry of Environment and Forests is alive to the concern of effective monitoring. Accordingly, under the ongoing National Afforestation Programme (NAP), the geo-references of all the sites selected for plantations across all the States are being impressed upon and collected for geo-reference based verification/monitoring of the actual afforestation by Forest Survey of India with satellite mapping through a proposed National Forestry Information System (NFIS).

The National Afforestation Programme (NAP) is implemented with people's participation through a decentralized mechanism of State Forest Development Agency (SFDA) at State level, Forest Development Agency (FDA) at Forest Division level and Joint Forest Management Committees at village level. In the restructured programme the State Forest Development Agency (SFDA) acts as the nodal agency. The SFDA submits the consolidated work programme of state FDAs and the funds to the FDAs are released only through the SFDA. The monitoring of implementation of NAP projects is done by State Forest Development Agency (SFDA) and Forest Development Agency (FDA) at State and District level through independent evaluators. Ministry of Environment and Forests also undertakes concurrent evaluations through its Regional Centres and Independent Agencies.

Sd/-

Inspector Gen. of Forests (equivalent to Joint Secretary)

[Ministry of Environment and Forests, O. M. No. H-11013/1/2012-Parl. Dated 24-5-2013]

Observation/Recommendation (Para No. 3)

In order to track down the defaulter/spurious VAs, the Committee further recommend that the Ministry must take the assistance of those banks through which the money was routed to the VAs and also of the State Governments to establish the identity of the office bearers of the defaulting VAs and the beneficiaries of the grants so that the culprits are brought to justice. The Committee should like to be furnished within three months of the presentation of this report the list of all those defaulter/unscrupulous VAs who defrauded the public exchequer and the penal action taken against them as also the aggregate grants to all the VAs between 2003- 04 to 2008-09 and the total area afforested by them as against the total target. Taking note of the target fixed by the Planning Commission to provide tree cover to 33 per cent geographical area of the country by the end of 2012, the apparent failure to provide the targeted tree cover and the serious ecological consequences of fast depleting forest cover, desertification and the rising threat of global warming, the Committee would like to be apprised of the latest figure of national forest cover, forest cover State-wise and the necessary fiscal measures put in place to achieve the stipulated target having regard to their specific climatic conditions. Besides, the national programme of afforestation cannot be left solely for implementation by the VAs/NGO but all the departments/agencies of the Union as well as the State Governments and Pachayati Raj institutions need to be involved effectively to achieve the desired target and the Committee be informed.

[Sl. No. II, Para 3 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken Note (Para No. 3)

As it has been submitted in the action taken note of Hon'ble PAC recommendation Sl. No. 2 above, the "Grants-in-Aid for Greening India" (GIA-GIS) scheme did not have the enlarged mandate of a major afforestation programme to increase the forest cover of the country but a limited objective to contribute to the tree cover by involving schools, colleges, institutions, small farmers etc. mainly through limited funding to Voluntary Organizations. On the contrary, the major scheme for afforestation is National Afforestation Programme (NAP) being implemented through people's participation under Joint Forest Management as described earlier. Under NAP, an area of 1.89 million ha. has been sanctioned for treatment from 2000-02 till 2011-12.

In addition, **Green India Mission** has also been launched as one of the eight Missions under the National Action Plan on Climate Change (NAPCC) with the objective of focusing upon increasing quantity and quality of the forest and tree cover, improvement of ecosystem services; providing livelihood income and enhancement of carbon sequestration and tackling all kinds of problematic forest and non-forest land types on landscape basis. The mission envisages to treat a total area of 10 million ha. during 12th and 13th plan period *i.e.*, during 10 years at an investment of Rs. 46,000 crores. The Mission will be implemented in an integrated

manner with cross-sectoral approach focusing on forest and non-forest lands along with private lands simultaneously creating the livelihood opportunities for the forest dependent local communities. While doing this the key role is of the Local Communities overarched by the Gram Sabha including JFMCs, CFM groups, Van Panchayats etc.

The initiatives and efforts being taken by the Ministry of Environment and Forests surely would contribute and add to the existing forest and tree cover, yet it is only likely to achieve the goal of 33 percentage of forest and tree cover in the country through concerted efforts on long term basis of all the related ministries/departments by dovetailing their technical and financial resources under various area development programmes and also by pooling their land resources for afforestation which is a limiting factor. The total forest and tree cover of the country as per the India State of Forest Report, 2011 is 23.81 percentage of the geographical area. The State wise forest and tree cover is given in Annexure I.

Referring back to the Grants-in-Aid for Greening India scheme, it is to submit that:—

- 1. As per records, during 2003-08, 564 projects were sanctioned to the Voluntary Agencies under the "Grants-in-Aid for Greening India" (GIA-GIS) scheme. Out of the 564 projects sanctioned, first instalment has been released in case of 262 projects, second instalment has been released for 245 projects and all the three instalments have been released in 57 projects. Though State level committees have been constituted in the States for investigation of the works carried out by each VA to determine the number of defaulting agencies, preliminary scrutiny of the documents/records available with the Ministry suggests that the total area sanctioned to be afforested under the different projects to the Voluntary Agencies/NGOs under the GIS scheme was about 26700 ha. and plantation works were reported to be carried out in 16614 ha. area during the period against the sanctioned area. The determination of the defaulting VAs will be after the receipt of the report of the State level committee. However, The details of all the Voluntary Agencies to whom projects were sanctioned during the period, the sanctioned amount, released amount, the sanctioned area and the reported area of plantation has been compiled and placed at Annexure-II from the records available with this ministry.
- 2. An amount of about Rs 5.39 crore was released to the 57 VAs who have received all the three instalments and as per the evaluation reports received from State Forest departments. An area of 2653 ha. was planted against a sanctioned area of 2735 ha. by the agencies.
- 3. In the case of 245 projects which have received only two instalments, plantation works were reported to be carried out in 9961 ha. against a sanctioned area of 11848 ha. and an amount of Rs 21.12 crore was released to them. As clarified earlier, the second instalment to these VAs

was released only after the receipt of the satisfactory first evaluation report.

4. In case of 262 VAs which received only first instalment, an amount of Rs 9.66 crore was released and the achievement as per the first year evaluation reports was found to be about 4000 ha. as against the sanctioned area of 12115 ha. It is also pertinent to state that a number of such VAs submitted their proposals for the release of second instalment, but the same could not be processed for want of all the requisite documents such as progress reports, Utilisation Certificates, audited statements,etc.,despite the receipt of satisfactory first evaluation report in some cases.

Regarding the alleged mis-utilization of government funds by a number of VAs, the Ministry has taken a number of effective steps/measures that conform to recommendation of the Hon'ble PAC. These measures are furnished as under:—

- 1. Ministry has compiled the details of each VA project in a specially designed template right from the sanction dates to disbursement of grants including bank details and photo and signature of the chief functionary of the organization. A randomly selected sample template is placed at Annexure III.
- 2. Such factsheets of the projects which did not come back after the receipt of first and second instalment have been sent to all the concerned States for investigation, recovery of unutilized funds and legal action against defaulting agencies and to furnish report thereto for further action. Directions have been issued to the Chief Secretaries of the States to set up a State level committee under the Principal Chief Conservator of Forests (PCCF) with the Registrar of Societies on board, to effect investigation, recovery of funds and legal actions against defaulting agencies. Several states have set up their committees that have also initiated action. The cases are under inquiry at the district/field level. Review regarding action taken is being done on regular basis by the Ministry.
- 3. With reference to fraudulent transfer of funds, the vital information has been compiled and ministry has consistently pursued with the Union Bank of India to provide status of Demand Drafts disbursed and encashed wherein 1st and 2nd instalment have been released under GIA-GIS scheme. After prolonged efforts, the Bank has recently sent status report of some of the cases regarding disbursed and outstanding amount *vide* letter dated 14.05.2012. As per the status received from Union Bank of India it *prima facie* appears that in some cases the Demand draft issued to VAs appear to have not been encashed at all. The exact number and amount of such demand drafts which have not been encashed is being worked out by the Ministry in consultation with the Union Bank of India.

4. The Ministry has approached Ministry of Law and Justice, Department of Legal Affairs for legal opinion on authorizing officers of the State Government for filing of FIRs for investigation and recovery of loss of amount and for handing over the cases to CBI/Economic offences Wings of the Government of India/State Governments. Further action for blacklisting the defaulting VAs would be taken in accordance with the advice received from the Ministry of Law.

Sd/-

Inspector Gen. of Forests (equivalent to Joint Secretary)

[Ministry of Environment and Forests, O.M. No. H-11013/1/2012-Parl. Dated 24-5-13]

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO SL. NO. 3 PARA 1 OF THE 57TH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (15TH LOK SABHA)

State/ UT Geographical Total % of Geo. Tree % of Geo. Area Forest Area Cover Area 7152 Andhra Pradesh 275069 46389 16.86 2.60 Arunachal Pradesh 83743 67410 80.50 549 0.66 Assam 78438 27673 35.28 1564 1.99 Bihar 6845 2369 94163 7.27 2.52 Chhattisgarh 41.18 3866 135191 55674 2.86 Delhi 1483 176 11.87 120 8.09 3702 2219 59.94 286 7.73 Goa Gujarat 196022 14619 7.46 7837 4.00 Haryana 44212 1608 3.64 1395 3.16 26.37 Himachal Pradesh 55673 14679 623 1.12 Jammu and Kashmir 222236 22539 10.14 6550 2.95 Jharkhand 79714 22977 28.82 2914 3.66 Karnataka 1917,91 36194 18.87 5733 2.99 Kerala 38863 17300 44.52 2755 7.09 Madhya Pradesh 308245 25.21 7090 2.30 77700 Maharashtra 307713 16.46 9079 2.95 50646 76.54 Manipur 22327 17090 193 0.86 Meghalaya 22429 17275 77.02 578 2.58 Mizoram 21081 19117 90.68 190 0.90 322 Nagaland 80.33 1.94 16579 13318 Odisha 155707 48903 31.41 4301 2.76 Punjab 50362 1764 3.50 1699 3.37 Rajasthan 342239 4.70 8272 2.42 16087 Sikkim 47.34 0.35 7096 3359 25 Tamil Nadu 130058 23625 18.16 4718 3.63 Tripura 10486 7977 76.07 184 1.75 Uttar Pradesh 240928 14338 5.95 7382 3.06 Uttarakhand 53483 24496 45.80 642 1.20 West Bengal 88752 12995 14.64 2335 2.63 A & N Islands 8249 6724 81.51 39 0.47 Chandigarh 114 17 14.91 10 8.77 Dadra & Nagar Haveli 491 211 42.97 29 5.91 9 Daman & Diu 112 6 5.36 8.04 5 Lakshadweep 32 27 84.38 15.63 Puducherry 480 50 10.42 31 6.46 692027 21.05 90846 Total 3287263 2.76

State-wise Forest and Tree cover

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO SL. NO. 3 PARA 1 OF THE 57TH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (15TH LOK SABHA)

Sl. No.	States	Name and Addresses of VA	Year	Sanctioned Area	Achievement (Plantation Area in Ha.)	Sanctioned Amount	Total Amount Released
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	Noble Educational and Cultural Society, Village- Cheemudulanka, Mandal-Alamuru, District-East Godavari	2003-04	50	N/A	569510	288640
2.	Andhra Pradesh	Maruthi Rural Development Society, Village & Post-Koheda, District-Kareem Nagar-505473	2003-04	50	N/A	837460	398640
3.	Andhra Pradesh	Nava Chetanya Youth Association, H. No. 23/B.A.P.H.B. Colony, Prasanth Nagar, Sangareddy-502001, Medak District	2003-04	50	N/A	837460	398640
4.	Andhra Pradesh	Rural Integrated Development Society, H. No. 8-3-53/5, Near Lumbini School, Mettuguda Mahabub Nagar District	2003-04	0	N/A	837460	398640
5.	Andhra Pradesh	Sandhya Rural Development Society, Kachama Road, B.C. Colony, Peapully (M), Kurnool, Chittoor District	2003-04	50	50	837460	398640
6.	Andhra Pradesh	Society for Community Organisation & People's Education (Scope), 1-6-4-2/1, Road No. 42, Sneha Nilayam, Phanigiri Colony, Chaitanyapuri, Hyderabad-500060	2003-04	0	N/A	837460	398640
7.	Andhra Pradesh	Nehru Mahila Mandali, D. No. 26/606 RI, Venkatachalam Colony, Nandyal (RS)-518 502, Kurnool Distt.	2004-05	25	N/A	418730	199320
8.	Andhra Pradesh	Agape Communities Interior Development and Care, Kathipudi-533 449, E.G. Distt.	2004-05	45	N/A	512559	259776

Details of Projects Sanctioned and Funds Released to Voluntary Organisations during 2003-2008 Under Grants-in-aid to Greening India Scheme

9.	Andhra Pradesh	Comprehensive Health Education Society for Tribal Development D. No. 9-1-156/3B, Opp. Govt. Hospital Kothapeta, Badrachalam, Khammam Distt507 111	2004-05	45	N/A	753714	358776
10.	Andhra Pradesh	Eswara Sai Educational Society, H.No. 12-48, Tilak Nagar, Hyderabad 'X' Roads, Kalwakurthy Post & Village, Mahaboob Nagar Distt.	2004-05	50	N/A	837460	398640
11.	Andhra Pradesh	Green field Rural Development Society, Somaghatta Village & Post, Chilamathur Mandal, Anantapur Distt.,	2004-05	50	N/A	837460	398640
12.	Andhra Pradesh	Laxmidevi Mahila Mandal, D. No. D. 30/174-F, P.W.D.Q. Nandyal, Kurnool Distt.	2004-05	50	N/A	837460	398640
13.	Andhra Pradesh	Sanga Mithra Rural Development Society, 2-83, Gulureddyully, Talupula Mumbai-515-581, Distt. Anantpur	2004-05	50	N/A	837460	398640
14.	Andhra Pradesh	SC, ST, & BC Weaker Section Upliftment Society, 38-47, Narpala Village, Narpala Mandal Anantpur Distt.	2004-05	50	N/A	837460	398640
15.	Andhra Pradesh	Seelam Educational & Development Society, 155 Housing Board Colony, Cuddapah-516 004	2004-05	50	N/A	837460	398640
16.	Andhra Pradesh	Spandana, H. No. 5-1-28/4, Beside Sri Vani High School, Shanti Nagar, Sangareddy, Medak Distt502 001	2004-05	50	N/A	837460	398640
17.	Andhra Pradesh	Movement Voluntary Organisation, MIG-69, APHB Colony, Bhongir-508116, Nalgonda District, AP.	2005-06	43	N/A	297000	118800
18.	Andhra Pradesh	Rural Organisation for All Round Development, Cheruvumundarapalli (V&P), Chinnagottigallu (M), Chittoor District-517193, AP.	2005-06	20	N/A	550000	220000
19.	Andhra Pradesh	Vimal Rural Development Society, Peddanapalli Village, B-Settipalli Post, Chilamathur Mandal, Anantapur District-515241, AP.	2005-06	20	N/A	550000	220000
20.	Andhra Pradesh	Society for Integrated Rural Improvement, 37/163 A, Prakash Road, Anantapur-515001, A.P.	2005-06	50	25	687500	275000

1	2	3	4	5	6	7	8
21.	Andhra Pradesh	Chaitanya Mahila Mandali, Patapatissema, Polavaram Mandal, West Godavari District-534315, AP.	2005-06	50	N/A	990000	396000
22.	Andhra Pradesh	Dalitha Samiekya Seva Samithi, Door No. 1-35, 1st Ward, Bayyanagudem (Post), Koyyalagudem Mandal West Godavari District-534312, AP.	2005-06	50	N/A	990000	396000
23.	Andhra Pradesh	Jan Jagruti Society, D. No. 1-65-7/5, Acharigori Tota, Sitaramapuram, Tuni-533401, East Godavari Distt. AP.	2005-06	50	N/A	1375000	550000
24.	Andhra Pradesh	Priyadarshini Mahila Mandali, H.No.1/351, B.C. Colony, Banaganapalli-518124, Kurnool District, AP.	2005-06	40	N/A	1100000	440000
25.	Andhra Pradesh	Association for Women and Rural Devl.,15-300 B, Gopal Reddy Street, Madanapalli-517325 Chittoor District AP.	2003-04	50	50	837460	712460
26.	Andhra Pradesh	Shri Shakti Development Society, 4-67, Opp. S.V Agricultural College Staff Qrs. Tirupati-517502 (blacklisted by Rashtriya Mahila Kosh)	2004-05	50	50	837460	712460
27.	Andhra Pradesh	Srujina Welfare Association, D. No. 16-179, Gunisetty Vari Suresh Chinnagottigallu Distt.	2004-05	50	50	837400	712400
28.	Andhra Pradesh	Society for Development of Drought Prone Area, H.No.42-189/1, Vengal Rao Colony, Wanaparthy-509103, Mehabubnagar Distt.	2004-05	50	50	837460	598640
29.	Andhra Pradesh	Poor People Development Society, Door No. C-47, Bakarapet Chinnagottigalu Mandal, District Chittoor, A.P.	2005-06	50	50	1375000	1240000
30.	Andhra Pradesh	Indira Priyadarsini Women's Welfare Association, 11-88, Nethaji Road, Jadcheria-509301, Distt. Mehbubnagar, A.P.	2007-08	50	N/A	1365000	1255000
31.	Andhra Pradesh	Council for Rural Enlightenment, Arikilavandlapalli village, Eagavuru Post, Chinnagottigallu Mandal, Distt.Chittoor, A.P517194	2007-08	50	50	1365000	1251996

32.	Andhra Pradesh	Seva Bharati, Behind Z.P. High School, Tiruchanoor, District Chittoor-517501	2003-04	50	50	837460	837457
33.	Arunachal Pradesh	Dambuk Forest Plantation Welfare Society, P.ODambuk, Via Roing, Lower Dibang Valley District-792110	2003-04	50	50	569510	288640
34.	Arunachal Pradesh	Hitum Agam Agro Forestry and Welfare Society, West Siang Kombo Village, P.O./P.SAlong,District-West Siang-791001	2003-04	50	N/A	569510	288640
35.	Arunachal Pradesh	Dewakota Women Welfare Society, Yingkiong, Upper Siang District-791102	2003-04	50	50	837460	398640
36.	Arunachal Pradesh	Donyi-Polo Tribal Society, P.O./P.S. Itanagar-791111	2003-04	50	N/A	837460	398640
37.	Arunachal Pradesh	Kasturba Welfare Society, Taliha, Upper Subansiri District-791122	2003-04	50	50	837460	398640
38.	Arunachal Pradesh	Mani Majang MPCS Ltd., P.O. Bomdila, Bomdila West Kameng District	2003-04	50	50	837460	398640
39.	Arunachal Pradesh	Nichupu Welfare Society, P.O./P.S. Naharlagon 791 110, Papumpare District	2003-04	50	N/A	837460	398640
40.	Arunachal Pradesh	R.K. Mosang Memorial Society, P.OJairampur, Changlang District-792121	2003-04	50	N/A	837460	398640
41.	Arunachal Pradesh	Seve Kendra, Village-Borduria, P.OKhonsa, District Tirap-786630	2003-04	50	N/A	837460	398640
42.	Arunachal Pradesh	Sotos Welfare and Agro Forestry Society, Vill. & P.OWakro, PS-Chingkham, District-Lohit	2003-04	50	N/A	837460	398640
43.	Arunachal Pradesh	Eco-Frientdly Society, Upper Subansiri District, Daporijo C/o. Blue Mount School Room No. 1-791122	2004-05	50	50	569510	288640
44.	Arunachal Pradesh	Sidhartha Charitable Foundation, West Kameng, District Bomdila	2004-05	25	N/A	418730	199320
45.	Arunachal Pradesh	Jiit Ana M.P.C.S Ltd., P.O. & P.S. Yazali, Lower Subansiri District-791120	2004-05	0	N/A	837460	376371

1	2	3	4	5	6	7	8
46.	Arunachal Pradesh	Banggo Welfare Association, P.O. & P.S. Yingkiong Upper Siang District	2004-05	50	50	837460	398640
47.	Arunachal Pradesh	Huto Lampia Society, C-DAC, Authorised Training Centre, 1st Floor, P.K. Commercial, Ganga Market, Itanagar-797110 Lower Subansiri District	2004-05	50	30	837460	398640
48.	Arunachal Pradesh	Mount View Society, P.O. & P.S. Pasighat, East Siang District	2004-05	50	N/A	837460	398640
49.	Arunachal Pradesh	Nature & Native Society, Bassar Commercial Complex, Barapani, Naharlagun, Papumpare District-791110	2004-05	50	N/A	837460	398640
50.	Arunachal Pradesh	Pong Village Forest Management Committee, Pong Village, District Papumpare	2004-05	50	N/A	837460	398640
51.	Arunachal Pradesh	Posa (Nakar) Vill.Forest Management Committee, Posa (Nakar) Village, P.OMengio, P.SSagalee, District Papumpare-971110	2004-05	50	40	837460	398640
52.	Arunachal Pradesh	Ujala Welfare Society, 2nd Floor, Kogey Commercial Complex, 'O' Point Itanagar, Papumpare District-791111	2004-05	50	N/A	837460	398640
53.	Arunachal Pradesh	Bomi Romko Multi Purpose Society, Motum, East Siang District-791104	2005-06	50	N/A	1375000	550000
54.	Arunachal Pradesh	Farmer Co-Operative Society Ltd., Nirjuli, E-Sector, Nirjuli-791109, Papumpare District	2005-06	50	N/A	1375000	550000
55.	Arunachal Pradesh	Tang Foundation MPCS, Naharlagun-791110, Papumpare District	2005-06	50	N/A	1375000	550000
56.	Arunachal Pradesh	Tawang Welfare & Charitable Society, Tawang	2006-07	50	N/A	1375000	525000
57.	Arunachal Pradesh	Joram Multipurpose Co-operative Society, P.OJoram, Lower Subansiri District-791120	2003-04	50	50	837460	593440
58.	Arunachal Pradesh	Nanisala Foundation, Ziro, Lower Subansiri District-791120 Naharlagun	2003-04	50	50	837460	698460

59.	Arunachal Pradesh	Arunachal Techno Management Consultancy Ltd., Sagalee, Deb Village Forest Management Committee, Village-Meb, P.O./P.SSagalee-791113	2003-04	50	25	837460	712460	
60.	Arunachal Pradesh	Attu Ruhu Multipurpose Co-operative Society Ltd. Yangte, P.O. Palin, Kurung Kumey Distt.	2003-04	50	50	837460	712460	
61.	Arunachal Pradesh	Deb Vill. Forest Management Committee, Village-Deb, P.O./P.SSagalee-791113	2003-04	50	25	837460	712460	
62.	Arunachal Pradesh	Farmer's Eco-Friendly Society, Daporijo Upper Subansiri District-791122	2003-04	50	50	837460	712460	
63.	Arunachal Pradesh	Hill Tribals Farmers Welfare Society, Village-Karoi, P.O./P.S-Sagalee-797113	2003-04	50	25	837460	712460	
64.	Arunachal Pradesh	Joram Mahila Multipurpose Coperative Society Ltd., Joram Village, P.OYachuli, Lower Subansiri District	2003-04	50	50	837460	712460	
65.	Arunachal Pradesh	Sangshinaah Multipurpose Co-operative Society Ltd., Nafra, West Kameng District	2003-04	50	50	837460	712460	
66.	Arunachal Pradesh	Tribal Area Development Society, Thakar Complex, Naharlagun, Papumpare District-791110	2003-04	50	50	837460	712460	
67.	Arunachal Pradesh	Women Welfare Society, Boleng, East Siang District	2003-04	50	50	837460	712460	
68.	Arunachal Pradesh	Yamuk & Kashi Welfare Society, P.P./P.STuting, District-Upper Siang	2003-04	50	50	837460	712460	
69.	Arunachal Pradesh	Bartsampa Welfare, Yingkiong, Upper Siang District-791002	2004-05	50	50	837460	712460	
70.	Arunachal Pradesh	Tawang District Youth Welfare Society, Lemberdung, Tawang District-790104	2005-06	50	50	1375000	1240000	
71.	Arunachal Pradesh	United Welfare Society, Abotani, Naharlagun-791110, Papumpare Districtm	2005-06	50	50	1375000	1240000	

1	2	3	4	5	6	7	8
72.	Arunachal Pradesh	Arro Welfare Society, P.O. Yingkiong, Upper Siang District-791102	2003-04	50	50	837460	837460
73.	Arunachal Pradesh	Lipir Village Forest Management Committee, Simong Village, Upper Siang District	2005-06	50	50	1375000	1373518
74.	Arunachal Pradesh	Gensu Women Welfare Society, P.O. Mebo, East Siang District-791104	2007-08	50	50	1375000	1375000
75.	Assam	Association for Backward Areas Agricultural & Rural Development, P.O. Haflong-788 819, N.C. Hills	2003-04	50	50	837460	398640
76.	Assam	United Multipurpose Society Ltd., Upper Hengerabari, Guwahati-781036	2003-04	50	50	837460	398640
77.	Assam	Discovery Club, Kokrajhar (Ward No. 7)-783370	2004-05	50	50	837460	398640
78.	Assam	Sambandh Gandhi Basti, Liichubagan, Hengrabari, Guwahati-781036	2004-05	50	N/A	837460	398640
79.	Assam	Ratnapith College, Bahalpur, P.O. Chapar-783371, Distt. Dhubri	2004-05	50	50	73850	34916
80.	Assam	Gram Vikas Parishad, Rangaloo, P.O. Jumarmur, Nagaon-782427	2005-06	50	N/A	990000	396000
81.	Assam	Bokajan Yuva Sangh, Bokajan Town, District Karbi Anglong-782490	2005-06	50	N/A	1375000	550000
82.	Assam	Ranu Singh Memorial Club, Cachar	2006-07	50	N/A	1365000	525000
83.	Assam	Gharmura Unnyan Club, VillJamira, P.O. Gharmurra, Distt. Hailakandi	2003-04	50	40	837460	712460
84.	Assam	Green Village, Hengerabarbari, P.O. Hengerabari, Guwahati-781036, Distt. Kamrup	2003-04	50	50	837460	712460
85.	Assam	Rural Women Upliftman Association, Japorigog High School Lane, Sundarpur, R.G.B. Road, Kamrup, Guwahati-781006	2003-04	50	40	837460	712460

86.	Assam	Sarbangin Manab Kalayan Sangh, Vill. & P.O. Matijuri, District Hailakandi	2004-05	50	50	837460	712460
87.	Assam	Swabalambi Sanstha, Ashram Road, W.No3, District Hailakandi-788151	2004-05	50	50	837460	712460
88.	Assam	Friends' Association, Block Road, Hailakandi-788152	2005-06	50	50	1375000	1240000
89.	Assam	Manav Sarathi, 147, Udyan, R.G.B. Road, Ganeshguri, Guwahati-781005, Assam	2007-08	50	N/A	1015280	940710
90.	Assam	Guwahati Youth Society, Dakhingaon, Kahilpara, Guwahati-781019	2004-05	50	50	837460	837460
91.	Assam	North East Voluntary Association of Rural Development, Life Line Clinical Hospital and Research Centre, Dakhingaon, Kahilpara, Guwahati-781019	2004-05	50	50	837460	837460
92.	Assam	SAMARPAN, A Rural Development Society, Gandhi Nagar, Lawkhuwa Road, (Hariargaon), P.O. Nagaon, Distt. Nagaon, Assam	2007-08	0	UV	1375000	Rs. 1265000/- refunded DD No. 079938
93.	Chhattisgarh	Nirav Shiksha Prasar and Paryavaran Samiti, Santoshi Nagar, Raipur	2003-04	50	N/A	837460	398640
94.	Chhattisgarh	Guru Ghasidas Rural Welfare Organisation, Ekta Nagar, Gudiyari, Raipur-492001	2004-05	50	N/A	837460	398640
95.	Chhattisgarh	Gair Shaskiya Sangathan Abhiyan, Rao's House, First Floor, Subhash Nagar, Gond Para, Bilaspur-495001	2003-04	50	50	837460	712460
96.	Gujarat	Manav Kalyan Education Vividh Vikas Lakshi, Danta, Distt. Banaskantha	2003-04	50	N/A	569510	288640
97.	Gujarat	Shri Har Sidha Education Trust, 19, Happy Home Society, Nr. B.M.C. Chamber, Subhanpura, Baroda-23	2003-04	50	50	837460	398640
98.	Gujarat	Jay Bharat Charitable Trust, Shihori, Distt. Banaskantha, Gujarat	2004-05	0	N/A	341706	173184

1	2	3	4	5	6	7	8
99.	Gujarat	Shri Sardar Patel Institute Development, 38, Sahyog Ramnagar Shopping Centre, Nr., Ram Mantra Mandir, Kaliyabid, Bhavnagar-364002	2004-05	50	50	837460	398640
100.	Gujarat	Navjagruti Sarvajanik Trust, Plot No. 1588/2, Sector No. 2-C, Gandhinagar-382007	2004-05	50	N/A	837460	398640
101.	Gujarat	Gujarat Rajya Rachnatmak Karyakar Sangh, At & P.O. Gothib, Taluka-Santrampur, Panchmahal-389190	2004-05	50	N/A	569510	288640
102.	Gujarat	Shree Vadhiyar Niketan, At. Baspa, Ta. Sami, Distt. Patan-384245	2004-05	50	N/A	569510	288640
103.	Gujarat	Shri Sarvoday Khadi Gram Udyog Mandal, Arbuda Bhavan, Patel Vas, At/P.O. Gangva, Distt. Banaskantha	2004-05	50	N/A	569510	288640
104.	Gujarat	Unnati Gram Vikas Trust, At & P.O. Jethi, Tahsil Palanpur, District Banaskantha-385135	2004-05	50	N/A	569510	288640
105.	Gujarat	Rural Development Trust, At. Bamroli, P.O. Aniyad, District Panchmahals-389210	2004-05	50	50	569510	288640
106.	Gujarat	Shree Bhilvalmiki Samaj Sewa Sangh Trust, At/P.O. Kantipada, Taq. Zhagadia, District Bharuch	2004-05	50	N/A	569510	288640
107.	Gujarat	Padhiyar Samudaik Agri. Pro. Co. Society Ltd., At/P.O. Shiyal, TA. Bavala, District Ahemedabad-382230	2005-06	10	N/A	275000	110000
108.	Gujarat	Graotkarsh & VikasTrust, 48, Vrundavan Societies, At/P.O. Lunawada, District Panchmahal-389230	2005-06	30	N/A	594000	237600
109.	Gujarat	Panchmahal Dist. Youth Shakti Progress Committee, At/P.O. Kalol, 56/B, Housing Society, District Panchmahal-389330	2005-06	50	N/A	990000	396000
110.	Gujarat	Pragati Khadi Gramodyog Seva Trust, House of Kantibhai P. Patel, Ta. Lunawada, Distt. Panchmahal, Gujarat-389230	2007-08	50	50	1365000	525000
111.	Gujarat	Gujarat State Forest Dev. Corporation Ltd. P.O. Godhra, Distt. Panchmahal	2007-08	50	50	1365000	525000

Gujarat	Education Foundation, Ganpat Vidyanagar, Mehsana-Gozaria Highway, Kherva, Distt. Mehsana-382711	2003-04	50	50	569510	532510
Gujarat	Parakh Trust, Bar Banglows, Ambavadi, Near District Panchayat Himmat Nagar, Distt. Sabarkantha-383001	2004-05	50	50	837460	712460
Gujarat	Saraswati Education Trust, Gandhi Nagar	2004-05	50	50	837460	712460
Gujarat	Nirmal Foundation, M-11, Suman Towers, Sector-11, "CH" Road, Gandhi Nagar-382011	2004-05	50	50	569510	532510
Gujarat	Helping Hand Kutir Gramudyog Charitable Trust, A/6- T/23, Omkareshwar Appartment, Near Vastrapur Railway Crossing, Vejalpur, Ahmedabad-380051	2005-06	50	50	990000	891000
Gujarat	New India Khadi Gramodhyog Cheritable Trust, 52, Chamunda Colony, Nr. Dashrath Mukhi No. Kuvo, Jogeshwari Road, Amraiwadi, Ahmedabad-380021	2005-06	50	50	990000	891000
Gujarat	Navchatan Education Trust, Plot No. 773, Panchsheel Park Society, Secor-21, Gandhinagar-382021	2005-06	25	25	687500	620000
Gujarat	Shri Mahila Utkarsh Trust, Jawanpur, Idar, District Sabarkantha 383430	2005-06	50	50	1375000	1240000
Gujarat	Shree Vikas Education Trust, Block No. D/8, Ankur Apartment, Near Secondary High School, Vavol, TA & Distt. Gandhinagar, Gujarat	2007-08	50	50	1365000	1255000
Gujarat	Greening India Scheme, Unnati Gram Vikas Trust, At & Post-Jethi, Talika-Amirgarh, District Banaskantha, Pin-385135		50	50		
Gujarat	National Vill. Development Society, Motap, Dist. Mehsana	2003-04	50	50	569510	569510
Gujarat	Gyankunvarba Charitable Trust, Thara, Tal, Kankarej, Banaskantha Patan	2004-05	50	50	837460	812460
Gujarat	Deep Mala Yuva Welfare Trust, Bhadrada, Tehsil Sami, Patan-384245	2005-06	50	50	837460	812460
	Gujarat Gujarat Gujarat Gujarat Gujarat Gujarat Gujarat Gujarat Gujarat Gujarat Gujarat Gujarat	Highway, Kherva, Distt. Mehsana-382711GujaratParakh Trust, Bar Banglows, Ambavadi, Near District Panchayat Himmat Nagar, Distt. Sabarkantha-383001GujaratSaraswati Education Trust, Gandhi NagarGujaratNirmal Foundation, M-11, Suman Towers, Sector-11, "CH" Road, Gandhi Nagar-382011GujaratHelping Hand Kutir Gramudyog Charitable Trust, A/6- T/23, Omkareshwar Appartment, Near Vastrapur Railway Crossing, Vejalpur, Ahmedabad-380051GujaratNew India Khadi Gramodhyog Cheritable Trust, 52, Chamunda Colony, Nr. Dashrath Mukhi No. Kuvo, Jogeshwari Road, Amraiwadi, Ahmedabad-380021GujaratNavchatan Education Trust, Plot No. 773, Panchsheel Park Society, Secor-21, Gandhinagar-382021GujaratShrie Wikas Education Trust, Block No. D/8, Ankur Apartment, Near Secondary High School, Vavol, TA & Distt. Gandhinagar, GujaratGujaratGreening India Scheme, Unnati Gram Vikas Trust, At & Post-Jethi, Talika-Amirgarh, District Banaskantha, Pin-385135GujaratGyankunvarba Charitable Trust, Thara, Tal, Kankarej, Banaskantha PatanGujaratDeep Mala Yuva Welfare Trust, Bhadrada, Tehsil Sami,	Highway, Kherva, Distt. Mehsana-382711Control of the second structGujaratParakh Trust, Bar Banglows, Ambavadi, Near District Panchayat Himmat Nagar, Distt. Sabarkantha-3830012004-05GujaratSaraswati Education Trust, Gandhi Nagar2004-05GujaratNirmal Foundation, M-11, Suman Towers, Sector-11, "CH" Road, Gandhi Nagar-3820112004-05GujaratHelping Hand Kutir Gramudyog Charitable Trust, A/6- T/23, Omkareshwar Appartment, Near Vastrapur Railway Crossing, Vejalpur, Ahmedabad-3800512005-06GujaratNew India Khadi Gramodhyog Cheritable Trust, 52, Chamunda Colony, Nr. Dashrath Mukhi No. Kuvo, Jogeshwari Road, Amraiwadi, Ahmedabad-3800212005-06GujaratNavchatan Education Trust, Plot No. 773, Panchsheel Park Society, Secor-21, Gandhinagar-3820212005-06GujaratShrie Wikas Education Trust, Block No. D/8, Ankur Apartment, Near School, Vavol, TA & Distt. Gandhinagar, Gujarat2007-08GujaratGreening India Scheme, Unnati Gram Vikas Trust, At & Post-Jethi, Talika-Amirgarh, District Banaskantha, Pin-3851352003-04GujaratNational Vill. Development Society, Motap, Dist. Mehsana Banaskantha Patan2004-05GujaratDeep Mala Yuva Welfare Trust, Bhadrada, Tehsil Sami, 2005-062003-04	GujaratHighway, Kherva, Disti. Mehsana-382711GuiaratParakh Trust, Bar Banglows, Ambavadi, Near District Panchayat Himmat Nagar, Disti. Sabarkantha-3830012004-0550GujaratSaraswati Education Trust, Gandhi Nagar2004-0550GujaratNirmal Foundation, M-11, Suman Towers, Sector-11, "CH" Road, Gandhi Nagar-3820112004-0550GujaratHelping Hand Kutir Gramudyog Charitable Trust, A/6- T/23, Omkareshwar Appartment, Near Vastrapur Railway 	Highway, Kherva, Distt. Mehsana-382711Control of the field	Highway, Kherva, Distt. Mehsana-382711End to the formation of the

1	2	3	4	5	6	7	8
125.	Gujarat	Sadhana Kelavani Mandal, Chhapariya Char Rasta, Krishna Avenue Complex, Shaktinagar, Himatnagar, Sabarkantha-383001	2005-06	50	50	1375000	1365000
126.	Goa	Konkan Railway Corporation Ltd., Near Railway Bridge, Ravanfand, PO: Navelin, Madgaon	2006-07	50	N/A	1365000	525000
127.	Himachal Pradesh	St. Bede's College, Shimla-171002	2004-05	1.4	N/A	23448	11162
128.	Himachal Pradesh	Society for Hilly Welfare, Vill. Narag, Post Office Narag, Tehsil Pachhad, Distt. Sirmour	2006-07	20	20	392000	142100
129.	Himachal Pradesh	Association of Social Health in India, 2-Craig Garden, Shimla-2	2004-05	25	N/A	418730	199320
130.	Himachal Pradesh	Rural Altivities for Social Tribal Area, Village-Jalug, P.O. Didag, Rajghat, District Sirmour-173101	2003-04	50	N/A	569510	288640
131.	Himachal Pradesh	Action Research and Training Institute, Rajgarh, District Sirmour-173101	2003-04	50	N/A	837460	398640
132.	Himachal Pradesh	Ambuja Cement Foundation, Village Suli, PO Darlaghat, District Solan	2003-04	50	N/A	837460	398640
133.	Himachal Pradesh	Himalayan Environment And Devl. Society, Kupvi, Shimla-171217	2003-04	50	50	837460	398640
134.	Himachal Pradesh	Asha Deep, Ramyesh Bhawan, Bara Chowk, Nahan-173001	2003-04	50	50	837460	837460
135.	Himachal Pradesh	WWF India, Office Bishop Cotton School near UCO Bank N.H22, New Shimla-171009	2003-04	50	50	837460	837460
136.	Jammu & Kashmir	Global Grean Peace, 15/1, Polo View, Srinagar District-190001, J&K	2005-06	20	N/A	550000	220000
137.	Jammu & Kashmir	Human Objective to Protect The Environment, Bonlevard Road, Srinagar-190001	2005-06	50	N/A	550000	220000

138.	Jammu & Kashmir	Jammu & Kashmir State Welfare Institute, P.O. Box-1280, G.P.O. Srinagar-01	2005-06	50	20	550000	220000
139.	Jammu & Kashmir	Khakani Ladies Vocational Center, Furrah PO. Bumthen Khanabal, Anantnag District-192102, J&K	2005-06	25	25	687500	275000
140.	Jammu & Kashmir	Society of Ecological & Environment Protection, 16, Pvt. Jawahar Nagar-190008 Srinagar	2005-06	50	25	687500	275000
141.	Jammu & Kashmir	The Registrar, Baba Ghulam Shah Badshah University, Rajouri.	2006-07	50	N/A	1365000	525000
142.	Jammu & Kashmir	J&K Habakhatoon Environmental Foundation, 103-Hotel Mazada Boulevard, Nehru Park, Srinagar-190001	2005-06	50	47	1375000	1240000
143.	Jammu & Kashmir	District Children Voluntary Welfare Assocn. Kargil, Ladakh, J&K	2007-08	50	N/A	1375000	1265000
144.	Jammu & Kashmir	Kargil Rural Development Project, Main Bazar, Kargil-194103, J&K	2007-08	50	50	1375000	1265000
145.	Jharkhand	Parvatiya Durgam Siksha Vikas, Shashi Vihar, Cheshayar Marg, Variyatu Road, Ranchi-834009		50	50	837460	398640
146.	Jharkhand	Sharamik Vidyapeeth, A-II/153, Dhurwa, Ranchi-834004		50	34.43	569510	288640
147.	Jharkhand	Mahila Vikas Samiti, Dudhamati Kodarma-825410		50	N/A	569510	288640
148.	Jharkhand	Santhal Pargana Gramodyog Samiti, B. Deoghar		50	N/A	569510	288640
149.	Jharkhand	Gramin Vikas Parishad, Castairs Town, Distt. Deoghar-814112		50	50	837460	710380
150.	Jharkhand	Society for Environment & Social Awareness, Income Tax Office Road, Redma, Daltonganj-822101		50	50	569510	569510
151.	Karnataka	Spurthi Mahila Mandal, Varsha Sadashiv Nagar, Behind KHB Colony, Sholapur Road, Bijapur-586103		50	N/A	569510	288640
152.	Karnataka	People Organisation for Waste Land & Environment Regeneration, No. 24, Treasury Colony, Takke Road, Bijapur-586101		50	N/A	990000	396000

1	2	3	4	5	6	7	8
153.	Karnataka	Tirumala Education and Social Welfare Society, W.No. III, S.No. 970/A/2, G.L. Bidari Building, S.S. Front Road, Bijapur-586101		50	N/A	990000	396000
154.	Karnataka	Sujatha Sundar Education Society, Education Society Budhera (H.P.), Kamthana, District Bidar-585226, Karnataka.		22	7	435600	174240
155.	Kerala	WWF-India, Thampuran Mukku, Kunnukzhi, P.O. Thiruvananthapuram-695037	2004-05	25	25	418730	199320
156.	Kerala	Anakkara Vikasana Sangam, Anakkara P.O. Idukki District-685512	2004-05	50	N/A	569510	288640
157.	Kerala	Dakshina Kerala Gramodhana Seva Samithy, Punnakulam, Kottukal P.O. Balaramapuram, Trivandrum-695501	2004-05	50	N/A	569510	288640
158.	Kerala	Malanadu Yavajana Samskarika Vedi, District Idukki	2004-05	50	50	569510	532510
159.	Kerala	Solidarity Movement of India, Idukki-Kanjikuzhy-685602	2004-05	50	40	569510	532510
160.	Kerala	International South India Chapter (OISCA), Calicut-673006	2003-04	50	50	837460	833906
161.	Maharashtra	Bosco Gramin Vikas Kendra, Bhinagar Camp, Ahmednagar-414002	2003-04	50	40	514510	288640
162.	Maharashtra	Yuvak Pratishthan, 9-C, Neelam Nagar, Mulund (E), Mumbai-400081	2003-04	0	N/A	837460	398640
163.	Maharashtra	Yuva Gram Vikas Mandal, Acronomy Yuva Gram, Dharur Road, Kaij. District Beed-431123	2004-05	27	10	452227	215265
164.	Maharashtra	Rural Foundation, Hat Darwaja, Gujar Nhavi Galli, At/PO/Tal/Distt. Nandurabar-425412	2003-04	50	N/A	455608	230912
165.	Maharashtra	Amravati Vidyapeeth University, Amravati-444602	2004-05	30	30	502476	239184
166.	Maharashtra	Datta Seva Samiti, 21, Wardhman Nagar, Darwha Road, Yavatmal	2004-05	30	30	502476	239184

167.	Maharashtra	Institute of Social Awareness & Reform, Maregaon At. Post Maregaon, Tq. Maregaon District Yavatmal-445303	2004-05	30	30	502476	239184
168.	Maharashtra	Maharashtra Institute of Technology Transfer for Rural Areas, Baif Mittra Bhavan, Opposite Niwas Homes, Behind Boe Nagar, Pune Road, Nasik-422011	2004-05	50	N/A	569510	288640
169.	Maharashtra	Mruthunjay Krishi Vidanyan Vikas Mandal, Bank Colony, Darga Road, Parbhani	2004-05	50	50	569510	288640
170.	Maharashtra	Applied Environmental Research Foundation Erandawana, C-10, Natya Chitra Co. Op. Society, Kalagram, Bhusari, Colony Kothrud, Pune-4110038	2004-05	20	2	619721	294994
171.	Maharashtra	Gurudev Samajik Seva Mandal, C/O Abhaji Atmaram Dhumne, Post Sindhi, Tehsil Rajpura, District Chandrapur-442905	2003-04	50	32	837460	652950
172.	Maharashtra	Gomukh Trust, 92/2, Durga, Gangote Path, Opposite Kamla Nehru Park, Erandwane, Pune-411004	2004-05	50	50	569510	532510
173.	Maharashtra	Shri Sidheshwar Krishi & Gramin Vikas Sanstha	2004-05	40	40	669968	669968
174.	Maharashtra	Kaisar-E-Hind, Rev. R.H. Gaikwad Memorial Foundation Anupam, No. 6 Poonam Moti Nagar, Near Market Yard, Ahmednagar-414001	2003-04	50	50	569510	288640
175.	Manipur	Centre for Integrated Indigenous Research and Development, Tungjoy Village, Paomata TD Block, Senapati District	2003-04	50	50	837460	398640
176.	Manipur	Chington Development Society, Phaibung Khullen, Senapati Distt795106	2003-04	50	N/A	837460	398640
177.	Manipur	Rural Economic Development & Environment Organisation, Moirang Khunou P.O. Moirang District Bishnupur-795133	2003-04	50	50	837460	398640
178.	Manipur	Social Action for Rural Environment & Economic Devl. Service, P.ONungba, Tamenglong District-795147	2003-04	50	N/A	837460	398640

1	2	3	4	5	6	7	8
179.	Manipur	Tribal Rural Unemployment Society, Tangkhul Avenue, P.OLamlong Ukhrul District-795010	2003-04	50	50	837460	398640
180.	Manipur	Dedicated People Organisation, Keishampat, Leimajam Leikai, Imphal-795001 Chandel Distt.	2004-05	50	N/A	837460	398640
181.	Manipur	Indigenous Plant Conservation Society, Senapati District-795106	2004-05	50	50	837460	398640
182.	Manipur	Resource Development Agency, Wangkhei Angom Leikai, Imphal	2004-05	50	N/A	837460	398640
183.	Manipur	Society for Implementation of Rural Development Programme, Dongjang Village, Churachandpur Distt.	2004-05	50	N/A	837460	398640
184.	Manipur	Oriental Socio-Economic Development Organisation	2005-06	20	N/A	550000	220000
185.	Manipur	Action for Rural Development, New Canaan, Ukhrul Distt. P.O. Litan-795010, B.P.O. Yangangpkopi	2003-04	50	N/A	837460	698592
186.	Manipur	Association for Social Advancement & Resource Authority, H/O Awang Sekmai-795136, Imphal West Distt.	2003-04	50	50	837460	712460
187.	Manipur	Educated Unemployed Development Organisation, Brahmapur Aribam Leikai, East Imphal District-795001	2003-04	50	50	837460	712460
188.	Manipur	Hills Areas Development Agency, Zenhang Lamka, Churachandpur District-795128	2003-04	50	N/A	837460	712460
189.	Manipur	Hills Development Agency, Tuibong Churachandpur, District-795128	2003-04	50	50	837460	712460
190.	Manipur	Longkhobel Memorial Hostel Cum-Tutorial Home, Saikul Bazar, P.O. Saikul, Senapati District	2003-04	50	50	837460	712460
191.	Manipur	Manipur Development Agency, Muirei, B.P.O. Yaingangpokpi, Ukhrul	2003-04	50	50	837460	712460

192.	Manipur	Manipur West Soihem Horticulture Integrated Devl. Agency, Taosang Village, Tamenglong Distt.	2003-04	50	50	837460	712460
193.	Manipur	Rural Tribals Devl. Organisation, Berrukhudam, Chandel District-795127	2003-04	50	42	837460	712460
194.	Manipur	Rural Voluntary Service, P.OThoubal District-795138	2003-04	50	50	837460	712460
195.	Manipur	SC/ST Backward Women & Children Devl. Organisation in Rural Areas, Thoubal Khunou-795138	2003-04	50	50	837460	712460
196.	Manipur	The Ikailongdi Youth and Cultural Development Association, Ikailongdi, P.O. Senapati, Senapati Distt.	2003-04	50	50	837460	712460
197.	Manipur	The Laloi Area Socio-Economic Devl. Society, Zomi Villa, North A.O.C. Imphal-795001	2003-04	50	50	837460	712460
198.	Manipur	The Loktak Lake Environment Conservation Centre, Thanga Chinglak Bazar, Moirang, Bishnupur-795133	2003-04	50	50	837460	712460
199.	Manipur	The Loyalam Foundation Yairipok Bishnunaha, P.O. Yairipok-795149	2003-04	50	30	837460	712460
200.	Manipur	Volunteers for Vill. Development, Village: Chingmeirong East, District Imphal East-795001	2003-04	50	50	837460	712460
201.	Manipur	Yairipok Development Agency, Yairipok Bishnunaha, P.O./P.S. Yairipok-795149, Thoubal Distt.	2003-04	50	50	837460	712460
202.	Manipur	Zogam Multi-purpose Devl. Association, Zoveng, Churachandpur-795128	2003-04	50	50	837460	712460
203.	Manipur	Environment & Economic Management Association, Haobam Marak	2004-05	50	50	837460	712460
204.	Manipur	Eveima Development Society, Lilong Arapati, PO-Lilong & PS Irlibung-795130	2004-05	50	50	837460	712460
205.	Manipur	Manipur Forward Association, Kongba Laishram Leikai, Imphal	2004-05	50	50	837460	712460
206.	Manipur	People Development Agency, P.OTamei, Tamenglong District-795125	2004-05	50	50	837460	712460

1	2	3	4	5	6	7	8
207.	Manipur	Rual Area Reconstruction Organisation, Haukhongphai Sadar Hills East, Senapati	2004-05	50	50	837460	712460
208.	Manipur	Rural Development Society, RDS Bhawan, Wangjing Bazar, P.O. Wangjing	2004-05	50	45	837460	712460
209.	Manipur	Shipfun Tribal Development Society, Chawainamei, P.O. Tadabi, Senapati District-795104 Tadabi	2004-05	50	50	837460	712460
210.	Manipur	Social Welfare & Community Development Society, Tamei, Tamenglong District, Imphal-795125	2004-05	50	50	837460	712460
211.	Manipur	Association for Rural Development, Kangleipak, Keinou Bazar, Bishnupur District-795134, Manipur	2005-06	50	50	1375000	1240000
212.	Manipur	Intergrated Rural Development & Education Organisation, Thoubal District-795138	2005-06	50	50	1375000	1240000
213.	Manipur	Social Upliftment Organisation, Keisampat Thokchom Leikai, P.O. Imphal-795001	2005-06	50	50	1375000	1240000
214.	Manipur	Socio Economic Integrated Development Organisation, Noney, (Longami)-795004, Tamenglong District	2005-06	50	50	1375000	1240000
215.	Manipur	Sonapur Youth Welfare Association, P.O. & P.S. Jiribam, Imphal East District-795116	2005-06	50	50	1375000	1240000
216.	Manipur	Sim-le-mal Plantation and Devl. Organisation, C/o Apao Haokip, M.G. Avenue, Opposite Indian Airlines City, Office, Imphal-795001	2003-04	50	45	837460	786113
217.	Manipur	Mass Devl. Agency, Dumlian Village, District Churachandpur-795128	2003-04	50	50	837460	837460
218.	Manipur	Resource Centre for Social Welfare & Community Devl., Japhou Bazar, Post Box-18, District-Chandel-795127	2003-04	50	50	837460	837460
219.	Manipur	Sano Batao Devl. Society, Phuba Khuman Village, Senapati District	2003-04	50	50	837460	837460

220.	Manipur	Sumuth Vill. Socio Economic Development Society, A.O. Chiingkangpa Avenue, Nehru Marg, District Churachandpur-795125	2003-04	50	50	837460	837460
221.	Manipur	Social Awareness & Development Agency, Moirang Khong, Makha, Imphal	2004-05	50	50	837460	837460
222.	Manipur	Socio-eco-cultural Upliftment & Development Organisation, Moirang, Manipur Administrative Office-Type IV/CP/27- P.O. Lamphel, Churachandpur District, Imphal-795004	2004-05	50	50	837460	837460
223.	Manipur	Society's Abbatial Network for Greater Advancement Lingsiphai Village, Churachandpur District-795128	2005-06	50	50	1375000	1375000
224.	Manipur	Agricultural Development Organisation, New Keithelmanbi, NH-53, Imphal (West)-795113	2006-07	50	50	1375000	1375000
225.	Manipur	Highland Welfare Association, P.O. Kalapahar, Sadar Hills-795122, Manipur	2007-08	50	50	1375000	1375000
226.	Meghalaya	Vision Plus, Tura, West Garo Hills-794001	2004-05	40	N/A	669968	318912
227.	Meghalaya	Williamnagar Youth Club, Williamnagar, East Garo Hills-794111	2004-05	40	N/A	669968	318912
228.	Meghalaya	Mindikgre Youth Club, Mindikgre, P.O. Baghmara, South Garo Hills-794102	2004-05	50	N/A	813650	387830
229.	Meghalaya	Rongara Farmer's Development Club, South Garo Hills-794114	2004-05	50	N/A	813650	387830
230.	Meghalaya	Upper Tikrikilla Welfare Association, West Garo Hills-794109	2004-05	50	N/A	813650	387830
231.	Meghalaya	Lower Dilma Welfare Society, Lower Dilma, P.O. Mendipathar, East Garo Hills	2004-05	50	N/A	837460	398640
232.	Meghalaya	Eco Development Society, Dakopgre, P.O. Tura, West Garo Hills District-794001	2005-06	50	50	1375000	550000

1	2	3	4	5	6	7	8
233.	Meghalaya	Upper Balliyan Youth Club, P.O. Bymihat, Ri-Bhoi District-793101	2005-06	50	N/A	1375000	550000
234.	Meghalaya	Upper Chibak Young Blue Association, Upper Chibak, P.O. Khonjoy, West Khasi Hills District-793106	2005-06	50	N/A	1375000	550000
235.	Meghalaya	Nongkrem Youth Development Association, East Khasi Hills, Meghalaya, Shillong-793015	2007-08	85	50	1295000	488625
236.	Meghalaya	Chimachi Women's Society, P.O. Damash, East Garo Hills-794112	2004-05	40	40	669968	569968
237.	Meghalaya	Anogre Farmer Society, Vill. Anogre, P.O. Anogre, West Garo Hills	2004-05	50	50	837460	712460
238.	Meghalaya	Bone Chisogre Youth Club, Songsak, East Garo Hills	2004-05	50	50	837460	712460
239.	Meghalaya	Chengalma Farmer's Society, P.O. Bajengboda, East Garo Hills-794002	2004-05	50	50	837460	712460
240.	Meghalaya	Kusimkolgre Youth Association, William Nagar, East Garo Hills-794111	2004-05	50	50	837460	712460
241.	Meghalaya	Babe Cultural Club, Barik, P.O. Shillong, East Khasi Hills District-793001	2005-06	50	35	1375000	1240000
242.	Meghalaya	Matchi Dambe Club, Kasimkot-B, William Nagar, East Garo Hills District-794111	2005-06	50	30	1375000	1240000
243.	Meghalaya	Kyntiewlang Multipurpose Society, Nongrimbah, Laitumkhrah, Shillong.	2006-07	50	50	1375000	1264500
244.	Meghalaya	119 Infantry Battalion, (Indian Army)	2006-07	21	21	573300	546300
245.	Mizoram	Bawagva Fishery Co-operative Society Ltd., Bawngva, Mamit District-796001	2003-04	50	50	837460	398640
246.	Mizoram	Goodwill Foundation A-44, Chanmari, Aizawl-796007	2003-04	50	N/A	837460	398640

247.	Mizoram	Rural Development & Welfare Organisation, Chaltlang Aizawl-796012	2003-04	35	N/A	837460	398640
248.	Mizoram	Sacred Heart Society, B.K. Nursery Veng, Aizawl-796001	2003-04	50	N/A	837460	398640
249.	Mizoram	Blessed Society, Sukulpuikawn, Near Michael Enterprise, Aizawl-796001	2004-05	50	50	837460	398640
250.	Mizoram	C.T. Development Society, Republic Venghlum-II, Aizawl-796001	2004-05	50	N/A	837460	398640
251.	Mizoram	Community Based Action for Rural Development, Lawngtlai	2004-05	50	50	837460	398640
252.	Mizoram	K.T. Commercial Society, Upper Republic, H/No. A-2/1, Near Raj Bhavan, District Aizawl	2004-05	50	50	837460	398640
253.	Mizoram	Lairam Afforestation & Eco-Development Society, Lawngtlai	2004-05	50	50	837460	398640
254.	Mizoram	Mizo Hmeichhe Insuihkhawn Pawl, Durtlang, Aizawl-796025	2004-05	50	50	837460	398640
255.	Mizoram	Mizoram Agricultural Crops Grown & Marketing Society, H. Thantluanga, C/O R. Zothanmawia Vaivakawn, VC-41/1, Aizawl.	2004-05	50	50	837460	398640
256.	Mizoram	Mizoram Tribal Working Society, Venghlui, Aizawl-796001	2004-05	50	50	837460	398640
257.	Mizoram	Nature Protection Society, Headquarters, Thakthing Veng. Aizawl-796005	2004-05	50	50	837460	398640
258.	Mizoram	Platonic High School Society, House No. D-71, Luangmual, Aizawl-796009	2004-05	50	50	837460	398640
259.	Mizoram	Sam-Da-Ban Society, Chanmari, Lunglei-796701	2004-05	50	50	837460	398640
260.	Mizoram	Tribal Welfare & Development Council, Luangmual Vengthar, Aizawl-796001	2004-05	50	50	837460	398640
261.	Mizoram	Darlawn Area Farming Co-operative Federation, C/o S. Gogi, N.NoB/32-Ramhlun North, Aizawl-796012	2003-04	50	50	837460	712460
262.	Mizoram	W. Phaileng & Dinthar Area Co-operative Farming Federation Ltd., West Phaileng, District Mamit, Aizawl-796001	2003-04	50	40	837460	712460
263.	Mizoram	M&S Fraternity Society, Serchip, B-20, Khatla, Aizwal-796001, Mizoram.	2007-08	50	50	1375000	1265000

1	2	3	4	5	6	7	8
264.	Mizoram	Women Shelter Society, N-67, Venghlui, Aizawl-796 001	2004-05	50	50	837460	837460
265.	Mizoram	L.H. Tribal Development Society, Bara Bazar, Aizawl-796 001	2004-05	50	50	837460	718440
266.	Madhya Pradesh	Gramin Vikas and KhelKud Samiti, Village-Datoda, Tehsil: Mhow District: Indore-452 020	2003-04	50	N/A	837460	398640
267.	Madhya Pradesh	Hope and Faith Education & Welfare Society, A-30, Guru Nanak Colony, Berasia Road, Bhopal-462 018	2003-04	50	N/A	837460	398640
268.	Madhya Pradesh	Prabhat Sikhyan Sansthan, Madhya Pradesh	2003-04	50	N/A	837460	398640
269.	Madhya Pradesh	Srijjan Foundation, Raj Complex, C-241, Indrapuri, Bhopal-462 018	2003-04	50	N/A	837460	398640
270.	Madhya Pradesh	Indian farm Forestry Development Co-operative Ltd., 859, Ankur Colony, Near Santipuran, Rajakhadhi, Sagar-470 004	2004-05	50	N/A	837460	398640
271.	Madhya Pradesh	Virat Chetan Seva Sangh, 81, 'Pragati', Karond Berasia Road, Bhopal-462 038	2004-05	50	N/A	837460	398640
272.	Madhya Pradesh	Vijay Laxmi Shiksha Samiti, H.I.G4 Housing Board, Chirahula Colony, Rewa-486 001	2005-06	10	3	198000	79200
273.	Madhya Pradesh	New Suryoday Shikshan Samiti, Village, Akya Umaheda, Mandsaur-428 669	2005-06	50	N/A	990000	396000
274.	Madhya Pradesh	Satpura Vigyan Sabha, 128/8, South Avenue, E-8 Gulmohar Colony, Bhopal-462 039	2003-04	50	25	837460	702460
275.	Madhya Pradesh	National Centre for Human Settlement and Environment, E-5/A, Girish Kunj, Arera Colony, Bhopal-462 016	2003-04	50	42	837460	712460
276.	Madhya Pradesh	Apeksha Shiksha Evam Samaj Kalyan Samiti, 102 Pipal Chouraha, Berasia, Road, Karnond Kalan, Bhopal	2004-05	28	N/A	468977	322221
277.	Madhya Pradesh	Naman Seva Samiti, Vikas Nagar, Athner Distt., Betul	2004-05	50	50	837460	655888

278.	Madhya Pradesh	Shree Parshwanath Bal Mandir Samiti, 38, Peergali, Near Rajwada, Indore-452 004	2005-06	50	50	990000	891000
279.	Madhya Pradesh	World Wide Fund for Nature, EPCO Building, Paryavaran Parisar, E-5, Area Colony, Bhopal-462 016	2005-06	50	50	1375000	1150000
280.	Madhya Pradesh	Manthan Gramin Evam Samaj Seva Samiti, 31, Sector-1, Shakti Nagar, Bhopal-462 024	2005-06	50	50	1375000	1240000
281.	Madhya Pradesh	Avtar Samriti Shiksha & Kalyan Samiti, Vivekanand Colony, Ganeshpura, Morena	2006-07	28	20	545440	524380
282.	Madhya Pradesh	Shreyas Samaj Seva Sanstha, 8171, Sikh Mohalla, Indore	2006-07	30	30	588000	554412
283.	Madhya Pradesh	Maa Kaushalaya Kshetruiya Vikas Seva Samiti, 8/227, Nawankur Street, Ganj Basoda, Vidisha	2006-07	50	N/A	980000	929000
284.	Madhya Pradesh	Sakhi Uddyamita & Manav Kalyan Sansthan, 132-D, Sudama Nagar, Indore-452 009	2006-07	50	50	980000	929000
285.	Madhya Pradesh	Shri Sainath Education Society, Katra Bazar, Chanderi, DisttAshok Nagar, MP	2006-07	50	50	980000	929000
286.	Madhya Pradesh	Suman Shiksha Evam Samaj Kalyan Samiti Patel House, Rasoolabad, Hazira, Gwalior	2006-07	50	50	1365000	1255000
287.	Madhya Pradesh	Army War College, Mhow (Indian Army)	2006-07	50	32	1365000	1273000
288.	Madhya Pradesh	Suman Rani Shiksha Parisar Samiti, Off Tiny Convent School, Morena Distt, M.P. 476 001	2007-08	50	50	980000	928750
289.	Madhya Pradesh	Smt. Indira Mahila Mandal, Shri Vihar Colony, Near Collectorate, Distt. Datia, M.P.	2007-08	50	18	1365000	1255000
290.	Madhya Pradesh	Public Welfare Association	2004-05	50	50	569510	567310
291.	Madhya Pradesh	Smt. Shanti Devi Mahila Mandal, Vill. Doalatpura, P.O. Bantheri (Mihona) District Behind	2003-04	45	45	753714	753714
292.	Nagaland	Appu Multipurpose Co-operative Society, Tseminyu-797 109	2003-04	50	N/A	837460	398640
293.	Nagaland	Asola Multipurpose Co-operative Society Ltd., Darogapathar, Dimapur-797 112	2003-04	50	50	837460	398640

1	2	3	4	5	6	7	8
294.	Nagaland	NTU Economic Council, Ntu Village, B.P.OTening, P.O. Paren-797110, Distt. Kohima	2003-04	50	N/A	569510	288640
295.	Nagaland	Changlangshu Vill. Cultural Association, Mon Town, Mon District-798 621	2003-04	50	N/A	837460	398640
296.	Nagaland	Kinimi MPCS Ltd., Lumami Village, Zunheboto-798620	2003-04	50	50	837460	398640
297.	Nagaland	Laisaa Multipurpose Co-operative Society Ltd., Sub-Jail Colony, P.O. Dimapur-797 112	2003-04	50	50	837460	398640
298.	Nagaland	Meyi lenden MPCS Ltd., Mongsenyinrti Village, P.O. Mokokchung, Distt. Mokokchung	2003-04	50	50	837460	398640
299.	Nagaland	Woodland Dev. Society, Forest Colony Dimapur-797 112	2003-04	50	50	837460	398640
300.	Nagaland	Aboi Fish Farming Co-operative Society Ltd., Aboi Village, District Mon	2004-05	50	50	837460	398640
301.	Nagaland	Doyand Multi Purpose Co-operative Society Ltd., District Wokha	2004-05	50	50	837460	398640
302.	Nagaland	Jonger Multi Purpose Co-operative Society Ltd., Yajang Village, P.O. Amgoorie, Haloating-785 691	2004-05	50	50	837460	398640
303.	Nagaland	Nibolo M.P.C.S. Ltd., Sukomi Village, District Zunheboto	2004-05	50	30	837460	398640
304.	Nagaland	Pughoboto Town M.P.C.S. Ltd., Pughoboto District, Zunheboto	2004-05	50	33	837460	398640
305.	Nagaland	Pupangdong Welfare Society, Yisemyong, Mokokchung District Nagaland	2004-05	50	50	837460	398640
306.	Nagaland	Telong M.P.C.S. Ltd. Sangsangyu Vill., District Tuensang	2004-05	50	32	837460	398640
307.	Nagaland	Integrated Rural Society, P.O. Jalukie, P.B. No. 04, Paren District	2004-05	50	50	837460	398640
308.	Nagaland	IWU M.P.C.S. Ltd., Chekiye Village, District Dimapur	2004-05	50	50	837460	398640

District Wokha-797 111, Nagaland District Wokha-797 111, Nagaland District Wokha-797 111, Nagaland 310. Nagaland Kissa MPCS Ltd., Nsong Town, District Peren-797110, 2005-06 50 50 1375000 550000 311. Nagaland Sol. Society, Kanjang Village, P.O. Meluri Town, District Phek-797 114 2005-06 50 25 1375000 550000 312. Nagaland Yimci MPCS Ltd. 2005-06 50 25 1375000 550000 313. Nagaland Yimci MPCS Ltd. 2005-06 50 38 1375000 550000 314. Nagaland Yimci MPCS Ltd., Chimonger Village, District Tuensang-798 616 2007-08 50 N/A 1375000 525000 314. Nagaland Krotho Multipurpose Co-operative society Ltd., Zhadima 2003-04 50 50 837460 593440 village, Kohima-797 001 2011 Nagaland Aphuyi Multipurpose Co-operative Society Ltd., Stataka 2003-04 50 50 837460 650450 317. Nagaland Asu Multipurpose Co-operative Society Ltd., Stataka 2003-04 50 32 837460 650450								
Nagaland Nagaland 311. Nagaland Sol. Society, Kanjang Village, P.O. Meluri Town, District Phek-797 114 2005-06 50 50 1375000 550000 312. Nagaland Yimci MPCS Ltd. 2005-06 50 25 1375000 550000 313. Nagaland Yongsi MPCS Ltd., Chimonger Village, District Tuensang-798 616 2005-06 50 38 1375000 550000 314. Nagaland Krotho Multipurpose Co-operative society Ltd., Zhadima 2007-08 50 N/A 1375000 525000 315. Nagaland Krotho Multipurpose Co-operative Society Ltd., Stataka 2003-04 50 50 837460 650450 316. Nagaland Aphuyi Multipurpose Co-operative Society Ltd., Stataka 2003-04 50 50 837460 650450 317. Nagaland Asu Multipurpose Co-operative Society, Ltd., P.O. Salatkha, Distric Zunheboto 2003-04 50 50 837460 650450 318. Nagaland MOWOSUQA Multipurpose Co-operative Society, Purana 2003-04 50 50 837460 652950 320. Nagaland Awomi Social Welfare Society, Al	309.	Nagaland	8 8 8 8	2005-06	50	50	1375000	550000
District Phek-797 114312. NagalandYimci MPCS Ltd.2005-0650251375000550000313. NagalandYongsi MPCS Ltd., Chimonger Village, District Tuensang-798 6162005-0650381375000550000314. Nagaland2007-0850N/A1375000525000315. NagalandKrotho Multipurpose Co-operative society Ltd., Zhadima Village, Kohima-797 0012003-045050837460593440316. NagalandAphuyi Multipurpose Co-operative Society Ltd., Sataka Vetenary Colony, Zunheboto2003-045050837460650450317. NagalandAsu Multipurpose Co-operative Society Ltd., Sataka P.O. Satatkha, Distr. Zunheboto2003-045032837460650450318. NagalandMOWOSUQA Multipurpose Co-operative Society, Purana Bazar, District Zunheboto2003-045050837460652950319. NagalandNisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-045050837460652950320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBandari Vill, Multipurpose Co-operative Society, Zunheboto-798 6202003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, Don Bosco School Junction, Bhandari, Dist. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, 	310.	Nagaland		2005-06	50	50	1375000	550000
313. NagalandYongsi MPCS Ltd., Chimonger Village, District Tuensang-798 6162005-0650381375000550000314. Nagaland2007-0850N/A1375000525000315. NagalandKrotho Multipurpose Co-operative society Ltd., Zhadima Village, Kohima-797 0012003-045050837460593440316. NagalandAphuyi Multipurpose Co-operative Society Ltd., Sataka Vetenary Colony, Zunheboto2003-045050837460650450317. NagalandAsu Multipurpose Co-operative Society, Aghuito Village, P.O. Salatkha, Distr. Zunheboto2003-045032837460650450318. NagalandMOWOSUQA Multipurpose Co-operative Society Ltd., Old Satakha Town, P.OSatakha, District-Zunheboto2003-045050837460650450319. NagalandNisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-04505083746065250320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBhandari Vill, Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Dist. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	311.	Nagaland		2005-06	50	50	1375000	550000
Jistrict Tuensang-798 6162007-0850N/A1375000525000314. NagalandKrotho Multipurpose Co-operative society Ltd., Zhadima2003-045050837460593440315. NagalandAphuyi Multipurpose Co-operative Society Ltd., Sataka2003-045050837460650450316. NagalandAphuyi Multipurpose Co-operative Society Ltd., Sataka2003-045032837460650450317. NagalandAsu Multipurpose Co-operative Society Ltd., District Zunheboto2003-045032837460650450318. NagalandMOWOSUQA Multipurpose Co-operative Society Ltd., Old Satakha Town, P.OSatakha, District-Zunheboto2003-045050837460650450319. NagalandMisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-045050837460652950320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Dist. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	312.	Nagaland	Yimci MPCS Ltd.	2005-06	50	25	1375000	550000
315. NagalandKrotho Multipurpose Co-operative society Ltd., Zhadima2003-045050837460593440316. NagalandAphuyi Multipurpose Co-operative Society Ltd., Sataka2003-045050837460650450316. NagalandAphuyi Multipurpose Co-operative Society Ltd., Sataka2003-045050837460650450317. NagalandAsu Multipurpose Co-operative Society, Aghuito Village, P.O. Salatkha, Distt. Zunheboto2003-045032837460650450318. NagalandMOWOSUQA Multipurpose Co-operative Society Ltd., Old Satakha Town, P.OSatakha, District-Zunheboto2003-045050837460650450319. NagalandNisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-045050837460652950320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Distt. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	313.	Nagaland		2005-06	50	38	1375000	550000
Village, Kohima-797 001316. NagalandAphuyi Multipurpose Co-operative Society Ltd., Sataka2003-045050837460650450317. NagalandAsu Multipurpose Co-operative Society, Aghuito Village, P.O. Salatkha, Distt. Zunheboto2003-045032837460650450318. NagalandMOWOSUQA Multipurpose Co-operative Society Ltd., Old Satakha Town, P.OSatakha, District-Zunheboto2003-045050837460650450319. NagalandNisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-045050837460652950320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Distt. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	314.	Nagaland		2007-08	50	N/A	1375000	525000
Vetenary Colony, Zunheboto317. NagalandAsu Multipurpose Co-operative Society, Aghuito Village, P.O. Salatkha, Distr. Zunheboto2003-045032837460650450318. NagalandMOWOSUQA Multipurpose Co-operative Society Ltd., Old Satakha Town, P.OSatakha, District-Zunheboto2003-045050837460650450319. NagalandNisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-045050837460652950320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Distr. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	315.	Nagaland		2003-04	50	50	837460	593440
P.O. Salatkha, Distt. Zunheboto318. NagalandMOWOSUQA Multipurpose Co-operative Society Ltd., Old Satakha Town, P.OSatakha, District-Zunheboto2003-045050837460650450319. NagalandNisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-045050837460652950320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Distt. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	316.	Nagaland		2003-04	50	50	837460	650450
Old Satakha Town, P.OSatakha, District-Zunheboto319. NagalandNisami Multipurpose Co-operative Society, Purana Bazar, District Dimapur2003-045050837460652950320. NagalandAwomi Social Welfare Society, Alahuto Village, District Zunheboto-798 6202003-045050837460712460321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Distt. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	317.	Nagaland		2003-04	50	32	837460	650450
Bazar, District Dimapur320. NagalandAwomi Social Welfare Society, Alahuto Village, District2003-045050837460712460321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Distt. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	318.	Nagaland		2003-04	50	50	837460	650450
Zunheboto-798 620321. NagalandBhandari Vill. Multipurpose Co-operative Society, Don Bosco School Junction, Bhandari, Distt. Wokha2003-045050837460712460322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	319.	Nagaland		2003-04	50	50	837460	652950
Don Bosco School Junction, Bhandari, Distt. Wokha322. NagalandChungdok Welfare Association, Longleng Town, District Tuensang2003-045050837460712460	320.	Nagaland		2003-04	50	50	837460	712460
District Tuensang	321.	Nagaland		2003-04	50	50	837460	712460
323. Nagaland Good Samaritan Welfare Society, Sema Tilla, Dimapur 2003-04 50 50 837460 712460	322.	Nagaland		2003-04	50	50	837460	712460
	323.	Nagaland	Good Samaritan Welfare Society, Sema Tilla, Dimapur	2003-04	50	50	837460	712460

1	2	3	4	5	6	7	8
324.	Nagaland	Jimmo Women Welfare Society, Sheyipu Village, District Zunheboto	2003-04	50	50	837460	712460
325.	Nagaland	Koso M.P.C.S. Ltd., Razhaphe Village, District Dimapur	2003-04	00	N/A	837460	71246
326.	Nagaland	Mishilimi Multipurpose Co-operative Society, Mishilimi Village, P.OPughoboto, District-Zunheboto	2003-04	50	50	837460	71246
327.	Nagaland	Mount Mary M.P.C.S. Ltd., Mount Mary Academy, Chumkedima, District Dimapur-797 112	2003-04	50	50	837460	71246
328.	Nagaland	Mulonglam Multipurpose Co-operative Society Ltd., Phed Colony, Shamator Town, District Tuensang-797 112	2003-04	50	50	837460	71246
329.	Nagaland	Mungya M.P.C.S. Society Ltd., Mungya, District Wokha	2003-04	50	50	837460	71246
330.	Nagaland	SARA Multipurpose Co-operative Society, Tenyiphe Village, Distt. Dimapur-797 112	2003-04	50	50	837460	71246
331.	Nagaland	Suomehie Multipurpose Co-operative Society Ltd., Mission Compound Road, North Block, Kohima-797 001	2003-04	50	50	837460	71246
332.	Nagaland	Three Sister's Welfare Society, Sematilla Colony, Dimapur-797 112	2003-04	50	50	837460	71246
333.	Nagaland	Tolu Multipurpose Co-operative Society Ltd., Nagarjan, District Dimapur-797 112	2003-04	50	50	837460	71246
334.	Nagaland	Tricom Multipurpose Co-operative Society Ltd., Nagarjan, District Dimapur-797 112	2003-04	50	50	837460	71246
335.	Nagaland	Viehre Multipurpose Co-operative Society, Phezha Village, Kohima	2003-04	50	50	837460	71246
336.	Nagaland	Garkie MPCS LTD. C/o Nguto P.C.C.F. office, District Kohima-797 001	2004-05	50	50	837460	70322
337.	Nagaland	Aqu-u M.P.C.S. Ltd., Sema Tilla, Dimapur	2004-05	50	50	837460	71246

338.	Nagaland	Charity Welfare Society, Khezhakeno Village, District Phek-797 107	2004-05	50	N/A	837460	712460
339.	Nagaland	Lanzhupen Multipurpose Society, Wokha Village, District Wokha-797 111	2004-05	50	50	837460	712460
340.	Nagaland	Tsuwar M.P.C.S. Ltd. Akhoia Vill, Dist. Mokokchung	2004-05	50	50	837460	712460
341.	Nagaland	Nyimlem M.P.C.S. Ltd. Tizit Town, District Mon-798 602	2005-06	50	50	1375000	1240000
342.	Nagaland	Pipi Cultural Society, Naghuto (Old), C/o Cool Cave Restaurant, Nagarjan Junction, District Dimapur-797 112	2005-06	50	N/A	1375000	1240000
343.	Nagaland	Shauli M.P.C.S. Ltd., Longleng Town, District Longleng-798 625	2005-06	50	50	1375000	1240000
344.	Nagaland	Visi M.P.C.S. Ltd., Daklane, District Kohima-797 001	2005-06	50	50	1375000	1240000
345.	Nagaland	Nike M.P.C.S. Ltd., Gorbachans Radios, Church Road, Dimapur District-797 112, Nagaland	2005-06	50	50	687500	620000
346.	Nagaland	V.V. Welfare Association, Bank Colony, Distt. Dimapur	2006-07	50	50	1375000	1265000
347.	Nagaland	The Creepers Club, Phisumi, V.K. Town, Distt. Zunheboto, Nagaland	2007-08	50	50	1375000	1265000
348.	Nagaland	Hikho M.P.C.S. Society Ltd., Aongza Ward, P.O-Mokokchung	2003-04	50	45	837460	837460
349.	Nagaland	SOTE Multipurpose Co-operative Society Ltd., P. Khel, Kohima Village, DisttKohima-797 110	2003-04	50	50	837460	837460
350.	Nagaland	Young Women Association, Chandmari, Kohima District	2004-05	50	50	837460	837460
351.	Odisha	All Orissa Research Institute for Development of Women Movement, At/P.OMangalpur, Via-Bhapur, DisttDhenkanal-759 015	2003-04	50	N/A	837460	398640
352.	Odisha	Narichetana Mahila Institute, At-M/1, Housing Board Colony, P.O./District-Dhenkanal-759 001	2003-04	50	N/A	837460	398640
353.	Odisha	Amar Jyoti, At/P.OKandarpur, District Cuttack-754 117 Kandarpur	2004-05	50	N/A	569510	398640

1	2	3	4	5	6	7	8
354.	Odisha	Chalantika Young Association, At: Srirampur, P.ONahapada, District-Jajpur, Odisha	2004-05	50	N/A	837460	398640
355.	Odisha	Society for Rural Integrated and Youth Association (SRIYA), At./P.OSanapatrapali, DisttSundergarh, Odisha-770 020	2007-08	50	N/A	1365000	525000
356.	Odisha	Institute of Social Work and Action Research, Chirulei, Mahimagadi, Dhenkanal-759 014	2003-04	50	50	569510	532510
357.	Odisha	Social Welfare Organisation for Rural Devl., At-Dandilo, P.OAnkhia, District-Jagatsinghpur-754 102	2003-04	50	N/A	736965	626965
358.	Odisha	Bani Mandir Yuvak Sangha, Ganapatipur, Kodandapur, Jajpur-755 001	2003-04	50	50	837460	712460
359.	Odisha	Swaraj Bharati, At-Khamar Sahi, P.O./District-Dhenkanal-759 001	2003-04	50	50	837460	712460
360.	Odisha	Upkara, Joiti Nagar-2nd Lane, Berhampur, District-Ganjam-760 001	2003-04	50	50	837460	712460
361.	Odisha	Better Institute for Rural Development and Action, At-Kankalunda, P.OMahimagadi, Dhenkanal District-759014	2004-05	49	49	820711	698211
362.	Odisha	Bapuji Yuvak Sangh, At-Sorat, P.OGunadei, <i>Via-</i> Gadasila, Dhenkanal District-759 025	2004-05	50	40	837460	567708
363.	Odisha	AHIMSA, At-Kendupadar, P.OPhulbani, Kandhamal District-762 001	2004-05	50	50	837460	712460
364.	Odisha	Integrated Women and Child Development Centre, At-P.OBanasingh, District-Dhenkanal-759 014	2004-05	50	50	837460	712460
365.	Odisha	Nilanchal Pratisthan, At-Chandipur, P.ORasulpur, District-Jajpur-755 034	2004-05	50	50	837460	712460

366.	Odisha	Palli Niketan, Bangabahal, P.OBakti, <i>Via-</i> Salebhata, DisttBolangir-767 021	2004-05	50	30	837460	712460
367.	Odisha	Ratnakar Rural & Urban Vikash Institute, At-Kabara, P.OKabara Madhapur, DisttDhenkanal-759 014	2004-05	50	50	837460	712460
368.	Odisha	Seva Bharati, At-Jorana, P.OMahimagadi, DisttDhenkanal-759 014	2004-05	50	50	837460	712460
369.	Odisha	Social and Educational Benevolent Association, At-P.OSantarabandha, <i>Via</i> -Kosala, DisttAngul-759 130	2004-05	50	50	837460	712460
370.	Odisha	Suraj Integrated Voluntary Agency, At-Anandanagar, P.O. Anandanagar DisttDhenkanal-759 001	2004-05	50	50	837460	712460
371.	Odisha	Voluntary Organisation of Women, At-Rasika, Chhak, P.OMansada, <i>Via</i> -Binjharpur, DisttJajpur	2004-05	50	50	837460	712460
372.	Odisha	Yuba Shakti, At/P.ODengibhadi, Via-Sundergarh-770001	2005-06	50	50	990000	891000
373.	Odisha	Anchalik Yuva Parisad, Vill., Laxminarayan Hat, P.OSankheswar, Via-Tirtol, DisttJagatsinghpur-754137	2005-06	40	40	1100000	992000
374.	Odisha	Rural Organisation for Poverty Eradication (rope), At/P.OBalarampur, Talagarh, Via-Jenapur, DisttJajpur	2005-06	50	9.5	1100000	992000
375.	Odisha	Dharmapada Jubak Sangha, At/P.OMalikapur, DisttJajpur-755 001, Odisha	2005-06	50	50	1365000	1240000
376.	Odisha	Gandhian Instituter of Technology, At/P.OLamtaput, DisttKoraput-764 081	2005-06	50	50	1375000	1240000
377.	Odisha	Krushi Adivasi Self Help Society, At/P.OBatira, DisttKendrapara-754 140	2005-06	50	50	1375000	1240000
378.	Odisha	Maa Mangala Protisthan, At-Mirzapur, P.OMadhubanhat, PS-Dharmashala, DisttJajpur-755 034, Odisha	2005-06	50	50	1375000	1240000
379.	Orissa	Rural Organisation of Social Service (ross), At-Kapasira, P.OTileibani, DisttDeogarh-768 119	2005-06	50	50	1375000	1240000

1	2	3	4	5	6	7	8
380.	Odisha	Sanklap, Swagatika, North Kunhakanta, DisttDhenkanal-759 001, Odisha	2005-06	50	12	1375000	1240000
381.	Odisha	Sansakar Yubak Sangha, Mundapada, DisttBoudh-762 014 Odisha	2005-06	50	50	1375000	1240000
382.	Odisha	Sanskrutika Vikasha Parishad, Shakti Nagar, Baku, Nirakarpur, Puri-752 019	2006-07	UV	UV	1337700	1229500
383.	Odisha	Chetana, Dhenkanal	2006-07	50	50	1365000	1255000
384.	Odisha	Gandhiji Seva Parishad, Kudumuluguma, Malakangiri-764 043	2006-07	50	50	1365000	1255000
385.	Odisha	JAGARAN, Mission Road, P.OSundergarh, DisttSundergarh-770 001	2006-07	50	50	1365000	1255000
386.	Odisha	National Rural Development Corporation, 2RA/96, Road No. 4, Unit-IX, Bhubaneshwar	2006-07	50	50	1365000	1255000
387.	Odisha	Pragati Yubak Sangha, At P.OTihidi, DisttBhadrak	2006-07	50	7	1365000	1255000
388.	Odisha	Society for Human Advancement & Rural Education Kumbharshi, Kanchan Bazar, Dhenkanal, P.O. & DisttDhenkanal-759 001	2006-07	50	50	1365000	1255000
389.	Odisha	Totasahi Mahila Samiti, At P.OManeswar, Sambalpur	2006-07	50	50	1365000	1255000
390.	Odisha	Society for Rural Advancement and Democratic Humanitarian Action, At-Patusahu Kanteni, P.OKaluria, <i>Via</i> -Mahimagadi, DisttDhenkanal-759 014	2003-04	50	50	837460	718440
391.	Odisha	Aasha, At-Badatara, P.OGarhrupas, <i>Via-</i> Gop, DisttPuri-752 110	2003-04	50	50	837460	834340
392.	Odisha	Abhilash, At/P.OPipili, DisttPuri-752 104	2003-06	50	50	837460	837460
393.	Odisha	Basti Area Development Council, Savorampur, At/P.OSavorampur, DisttBalasore-756 001	2003-04	50	50	837460	837460
394.	Odisha	Center for Weaker Section Development, At-Brahmpur, P.OKharasahapur, DisttBalasore-756 046	2003-04	50	50	837460	837460

395.	Odisha	Jai Hind Club, At-Kaukhia, P.ORasulpur, DisttJajpur-755 034	2003-04	50	50	837460	837460
396.	Odisha	Noble Institute for Rural Mutual Action and AIDS, At/PO-Tavava, DisttDhenakanal-759 013	2003-04	50	50	837460	837460
397.	Odisha	Urkal Jyoti Yubak Sangh, At/PO-Laxmipur, DisttKoraput-765013	2004-05	0	N/A	837460	837460
398.	Odisha	Life Academy of Vocational Studies, Plot No. 119, Co-operative Housing Complex, PO-Sikharchandi, Bhubaneshwar-751 024	2005-06	50	50	1375000	1367300
399.	Odisha	Nari Mangal Mahila Samity, VillLakshminarayan Hut, PO-Sankheswar, DisttPuri-754 137, Odisha	2005-06	50	50	1375000	1374984
400.	Punjab	Sant Longwal Institute of Engineering and Technology, Longwal, Sangrur-148 106	2003-04	30	30	502476	239184
401.	Punjab	Shri Guru Angad Dev College Khadoor Sahib, PO-Khadoor Sahib-143117 DisttAmritsar	2003-04	50	19	837460	398640
402.	Punjab	Nishkam Sewa Sabha, Gaushala, Malerkotla Road, Dhuri, DisttSangrur-148 024	2003-04	50	50	837460	652950
403.	Punjab	Bharat Education and Peace Promotion Society, Village & Tehsil-Balachaur (Near Rice Sheller), Madyani Road, DisttNawan Shahar	2003-04	50	50	837460	832069
404.	Rajasthan	Indian Farm Forestry Development Co-operative Ltd., 673, Guru Arjun Nagar, Near Gurudwara, Hiran Magri, Sector No11, Udaipur-313 001	2003-04	50	N/A	837460	398640
405.	Rajasthan	Lok Mitra Sansthan, 11, Bharadwaj Bhawan, Near Tar Ghar, Ambabari, Sikar Road, Jaipur-302 012	2003-04	50	N/A	837460	398640

1	2	3	4	5	6	7	8
406.	Rajasthan	Sevangali Society, Garhi, Behind Tehsil Building, At&PO- Garhi, DisttBanswara-327022	2004-05	29.69	N/A	227804	115456
407.	Rajasthan	Mewar Krishak Vikas Samiti, Lambodi, Via-Charbhuja DisttRajsamand-313333	2004-05	50	N/A	569510	288640
408.	Rajasthan	Apna Sansthan, Bhuwana, Choubisa Bhawan, Bhuwana, DisttUdaipur-313004	2004-05	50	N/A	837460	398640
409.	Rajasthan	Gramuthyan Sansthan Nagar, At/PO-Dhasook, Via-Mandanganj-Kishangarh, DisttAjmer-305801	2004-05	50	N/A	837460	398640
410.	Rajasthan	Rajasthan Nav Chetana Samiti, Kumharwada, Behind Employment Exchange Fort Road, Nagpur-341001	2004-05	50	N/A	837460	398640
411.	Rajasthan	Shiksha Avam Jan Kalyan Samiti PO-Khichan-342308, DisttJodhpur	2004-05	50	50	837460	398640
412.	Rajasthan	Shri Hari Krishan Shiksha Evam Seva Samiti, Burja House, Mahal Chowk, Alwar-301001	2004-05	50	50	837460	398640
413.	Rajasthan	Vagad Jan Jagrati Sansthan Vakheriya Chowk, Opp. To Old Jail Dungarpur, Dungarpur-3140014	2004-05	50	50	837460	398640
414.	Rajasthan	Society for Envrn. & Educational Development, Opp. Prakratik Chikitsalaya Jamat, PO-Newai, DisttTonk 304021	2005-06	25	N/A	687500	275000
415.	Rajasthan	Gramin Vikas Khadi Samiti, Satika Khurd PO-Panchori, DisttNagaur-341001	2005-06	50	N/A	1125000	450000
416.	Rajasthan	Water Shed & Environment Development Society, 12/144, Shiv Bhawan, Hathi Bhata, Ajmer-305001	2005-06	43	N/A	1182500	473000
417.	Rajasthan	Amitoz Sansthan Charitable Trust, Delhi Road, Desula-301030, Alwar	2005-06	50	N/A	1375000	550000
418.	Rajasthan	Balapeer Manav Sansthan Vikas Samiti, Badali Mohalla, Badali Road-341001, Nagaur	2005-06	50	N/A	1375000	550000

419.	Rajasthan	Gimat Education & Rural Development Society, 27, New Colony, Katipura Phatak, Jhotwara, Jaipur-302012	2005-06	50	50	1375000	550000
420.	Rajasthan	Jan Shiksha Sanskriti Parikshan Evam Gramin Karya Society, Patel Nagar, Mannaka Road, District-Alwar-301001	2005-06	50	N/A	1375000	550000
421.	Rajasthan	Mahila Evam Paryavaran Vikas Sansthan, Village Mozamabad, Tehsil Dudu, District Jaipur-303009	2005-06	50	50	1375000	550000
422.	Rajasthan	Society for Enhancement of Community by Urban and Rural Enrichment, 1109, Mishra Rajaji ka Rasta, Chandpole, Jaipur-302001	2005-06	50	50	1375000	550000
423.	Rajasthan	Gram Panchayat Chadi, The : Phalodi, Jodhpur	2006-07	42	N/A	1155000	441000
424.	Rajasthan	Gyan Alok Vatika Shiksha Samiti, Shikhar Apartments, Paradise Colony, Telhati, Abu Road.	2006-07	50	N/A	1365000	525000
425.	Rajasthan	Gram Panchayat, Pata, Ramgarh, Alwar	2007-08	50	N/A	1365000	525000
426.	Rajasthan	Gram Panchayat, Hansasar, Distt. Jhunjhunu-333001	2007-08	50	N/A	1365000	525000
427.	Rajasthan	Manav Pragati Sansthan Rajgarh Churu, Informatic's Computer Centre, Opp. Hotel Deluxe, Court Road, Churu-331001	2003-04	50	50	837460	712460
428.	Rajasthan	Marudhara Academy, 24, Friedns Colony, Lal Kothi, Gandhi Nagar-302 015, Jaipur	2003-04	50	50	837460	593440
429.	Rajasthan	Samajik Evam Arthik Pragati Sansthan, New Ralawata, Post Garudwasi-303901 Tehsil Chaksu, Jaipur	2004-05	0	N/A	669968	569968
430.	Rajasthan	Gayatri Education And Nimbus Upliftment Society, 65, Barkat Nagar, Tonk Phatak, Jaipur-302015	2004-05	50	39	837460	688310
431.	Rajasthan	Bal Avam Mahila Utthan Samiti, 22, C/o B. Lal. Sons, Opp. Laxmi Mandir Cinema, Tonk Road, Jaipur-302015	2005-06	50	50	1375000	1240000
432.	Rajasthan	Paryavaran Evam Van Vikas Samiti, Adadungar, Tehsil Sapotara, District Karauli-322221	2005-06	50	50	1375000	1240000

1	2	3	4	5	6	7	8
433.	Rajasthan	Yogita Udhmita Evam Vikas Sansthan, C-5, Subhash Colony, Jhalawar-326001	2005-06	50	25	687500	620000
434.	Rajasthan	5th Battalion, Dogra Regiment, (Indian Army)	2006-07	50	N/A	819000	775508
435.	Rajasthan	Prayas Kendra Sansthan, Harsoli	2006-07	50	50	1375000	1265000
436.	Rajasthan	Gram Panchayat, Amarwad, Teh: Sapotra, Karauli	2007-08	100	50	`1365000	1255000
437.	Sikkim	17 Mountain Artillery Brigade, Pin-926917, C/o 99 APO, Indian Army	2006-07	5	3	136500	54100
438.	Sikkim	Social Welfare Youth Association, Hee Yangthang, Gangtok	2003-04	50	35	837460	712460
439.	Tamil Nadu	Centre for Poor Welfare, Village & Post-Katchamangalam Via Thogur, Taluk-Thiruviyar, District-Tanjore (Blacklisted)	2003-04	50	N/A	525000	266385
440.	Tamil Nadu	Centre for Women Welfare, Pallapatty, Pookankulathupatty, Via-Ramji Nagar District-Trichirapalli (Blacklisted)	2003-04	50	N/A	569510	288640
441.	Tamil Nadu	Grama Gandhi Seva Sangam, 3/96-B, Gudimangalam Post, Udumalaiprt Taluk, Coimbatore District (Blacklisted)	2003-04	50	N/A	569510	288640
442.	Tamil Nadu	Society for Child Welfare, Nallamuthanpatty Village, P.O Mulli Seval, Sattur Taluk, Viruthu Nagar District (Blacklisted)	2003-04	50	N/A	569510	288640
443.	Tamil Nadu	Women Development Trust, 2/225, Anna ngr., Perunthotam (P.O.)-601106, Sirkali Taluk, Nagai District	2004-05	30	N/A	502476	239184
444.	Tamil Nadu	Action for Rural Integration & Social Education, Sivalingapuram, Mudukankulam Post, Kariapatti Taluk, Virudhunagar District-626106	2004-05	50	N/A	569510	288640
445.	Tamil Nadu	Centre for Alternate Rural Employment (Care trust) 19, First Cross, Thillaipuram, Namakkal-637001	2004-05	50	50	569510	288640

446.	Tamil Nadu	Community Development Centre, Near Primary Health Centre, Devandanapatti-625602 Theni District	2004-05	50	N/A	569510	288640
447.	Tamil Nadu	Council For Community Development, Annaikunam Road, Elapakkam & Post Madhuranthagam TK, Kancheepuram District-603201	2004-05	50	N/A	837460	398640
448.	Tamil Nadu	Krishnamurthi International Agricultural Development Foundation, No9 (Old No. 1773) First Street T Block, Anna Nagar West, Chennai-600040	2004-05	50	N/A	569510	288640
449.	Tamil Nadu	Ooraga Valarchy Maiyam, Kalaiyur, Post Paramakudi Taluk, Ramanathapuram District-623712	2004-05	50	N/A	569510	288640
450.	Tamil Nadu	Rural Technology Association, N. Pudhu Road, Nagaiah Kottai-P.O. Dindigul District-624706	2004-05	50	50	569510	288640
451.	Tamil Nadu	Rural Women Education & Development Trust (RUWED), No. 21/B, Nandana Gopala Nayaki, IV Cross Street,	2004-05	50	50	569510	288640
		MMW Colony, Thirunagar, Madurai-625006					
452.	Tamil Nadu	Shri Annamalaiyar Educational Society, Nookkambadi Village & Post, Mangalam Via Tiruvannamalai T.K606752, Thiruvannamalai District	2004-05	50	N/A	569510	288640
453.	Tamil Nadu	Swami Vivekananda Seva Maiyam, Ayyampalayam Salaiyur Village, Mettuppalaiyam Post, Vellakovil-638111 Kangeyam Taluk, Erode District	2004-05	50	N/A	569510	288640
454.	Tamil Nadu	Tamilnadu Rural Environment Eco-Development Organisation, 3, Arumalar Convent Street, K.K. Nagar, Madurai-625020	2004-05	50	N/A	569510	288640
455.	Tamil Nadu	Acme Trust, 13, Sayakara Street, Kamudhi-623603 Ramanathapuram District	2005-06	50	N/A	495000	198000
456.	Tamil Nadu	Women Education Liberation and Liberty Society, M-1/76, Mullai Nagar, Arnmanaipudur, Theni District-625531	2005-06	50	45	495000	198000

1	2	3	4	5	6	7	8
457.	Tamil Nadu	Environmental Action Trust, Kanchirangal, Sivagangai-630561	2005-06	50	N/A	594000	237600
458.	Tamil Nadu	OASIS, 32, Muthalamman Koil Street, Thambusamy Nagar, Oldpet, Krishnagiri-635001	2005-06	32	N/A	633600	253440
459.	Tamil Nadu	St. Joseph Educational Society, Perambalur School Campus, Perambalur-621212	2005-06	50	N/A	990000	396000
460.	Tamil Nadu	Varadhammal Manickam Educational & Charitable Trust, Thiruvalluver College of Engineering & Tech. Campus, Ponnur Hills, Vandavasi-604505	2006-07	50	N/A	990000	396000
461.	Tamil Nadu	Community Action for Food and Rural Devl., 5/26-C, Second Seven Wells Street, St. Thomas Mount, Butt Road, Chennai-600016	2003-04	50	50	535340	500544
462.	Tamil Nadu	Srinivasan Service Trust, Jayalakshmi Estate, 2nd Floor, 24 Haddows Road, Chennai	2005-06	50	N/A	1375000	1220834
463.	Tamil Nadu	Srinivasan Service Trust, Jayalakshmi Estate, 2nd Floor, 24 Haddows Road, Chennai	2006-07	50	25	1375000	1220834
464.	Uttar Pradesh	Samta Nav Nirman Samittee, M-1 Paper Mill Colony, Nishant Ganj., Lucknow-226006	2003-04	50	50	837460	398640
465.	Uttar Pradesh	Paryavaran Sarankhyan Sansthan, 753, Avadhpuri Turn, Lakhanpur, Kanpur-208024	2003-04	50	N/A	837460	398640
466.	Uttar Pradesh	Navada Gramdyog Vikash Samiti, Moh. Bagla, Almora-244221, J.P. Nagar	2004-05	40	N/A	837460	318912
467.	Uttar Pradesh	Anmol Gramodyog Sansthan, Avadh Poultry Farm, Faridi Nagar, Near Kukrail Picnic Spot Road, Lucknow, UP-226016	2004-05	50	25.5	837460	398640
468.	Uttar Pradesh	Bhartiya Mahila Gramodyog Sansthan, Vill. Baghera Post Dharwara, Karchhana, Allahabad District	2004-05	50	50	837460	398640

469.	Uttar Pradesh	Jahani Kheda Akhya Social Agro Forest Co-operative Society Ltd., Vill. Jahani Khera, Block Pihani, District Hardoi.	2004-05	50	34	837460	398640
470.	Uttar Pradesh	Vindhya Gramodyog Sansthan, Bharuhana Vindhya Colony, Mirzapur	2004-05	50	50	837460	398640
471.	Uttar Pradesh	Adarsh Bhagwati Shiksha Seva Sansthan, Bheem Nagar, Bhongaon, Mainpuri, UP-205261	2005-06	50	N/A	1365000	550000
472.	Uttar Pradesh	Lok Seva Sansthan, Radha Raman Road, District Mainpuri (Vigilance)	2005-06	0	UV	1375000	550000
473.	Uttar Pradesh	Andhi Sanjay Gandhi Puram, G-109, Sanjay Gandhi Puram, Indira Nagar, Lucknow-226016	2005-06	20	N/A	550000	220000
474.	Uttar Pradesh	Sarvodya Gramodhyog Sewa Samiti, 847/3, Vinova Puri, Hathianala, Sultanpur, UP-228001	2005-06	47	N/A	1292500	517000
475.	Uttar Pradesh	Sri Hari Seva Sansthan, 248/7, Lakarmandi, Yayhiyaganj, Lucknow-226003	2005-06	50	N/A	1365000	550000
476.	Uttar Pradesh	Zila Khadi Gramodyog Sansthan Parishad, Dhanora	2003-04	20	20	334984	263390
477.	Uttar Pradesh	Kalabati Kanya U.P. School, Village & Post-Dhaneli, Utari, Tehsil-Milak, District-Rampur	2003-04	50	50	569510	532510
478.	Uttar Pradesh	Green Jan Chetna Samittee, Jaisalai Road, Sikohabad, Firozabad	2003-04	50	48	803961	683961
479.	Uttar Pradesh	Yuva Manch Social Organisation, A-3, Prem Nagar, Sapru Marg, Hazratganj, Lucknow-226001 Lucknow	2003-04	50	50	837460	652950
480.	Uttar Pradesh	Samanvit Vikash evam Paryavaran Seva Sansthan, 1 Arunachalam Apartments, 5 Clay Suare, Kabir Marg, Lucknow-226001	2003-04	50	50	837460	652950
481.	Uttar Pradesh	Krishak Sikha Seva Samittee, Chitragupta Colony, Kasganj, Etah-207123	2003-04	50	50	837460	712460
482.	Uttar Pradesh	Nav Chetna Samaj Sevi Sansthan, Mainpuri	2003-04	50	50	837460	712460
483.	Uttar Pradesh	Sanjivni Agro Tech Foundation, 3/314, Vivek Khand, Gomti Nagar, Lucknow-226010	2003-04	50	50	837460	712460

1	2	3	4	5	6	7	8
484.	Uttar Pradesh	Gramin Vikas Kendra, Mission Road, Near Church Gate, Shatrughanpuri, Karwi Ichittakoot-210205	2004-05	50	25	525200	488200
485.	Uttar Pradesh	Rastriya Gramin Vikas Evam Samaj Kalyan Samiti, 2/94, Vijay Khand, Gomti Nagar, Lucknow-226010	2004-05	50	38	569510	527180
486.	Uttar Pradesh	Nirbal Seva Sansthan,, Vill. Anirudh Nagar, Shahganj Road, P.O. & Tehsil - Kadipur, Janpath, Sultanpur	2004-05	38	38	639469	541469
487.	Uttar Pradesh	Chhibramau Gram Vikas Seva Samiti, Nagar Palika Road, Chhibramau, District Kannauj	2004-05	50	N/A	837460	592640
488.	Uttar Pradesh	Gramin Youth Vriksharipan Samiti, Hari Nagar, Tundla District-283204, Firozabad	2004-05	50	50	837460	652950
489.	Uttar Pradesh	Matribhumi Vikas Sansthan, Sector-22, House No. 385, Indira Nagar-226016, Lucknow	2004-05	50	50	837460	652950
490.	Uttar Pradesh	Gram Vikas Seva Samiti, Vill. & Post Baghaura Mirzapur-231001	2004-05	50	50	837460	712460
491.	Uttar Pradesh	Rashtriya Gram Vikas Sansthan, 2/94, Vijay Khand, Gomti Nagar, Lucknow-226010	2004-05	50	50	837460	712460
492.	Uttar Pradesh	Adinath Jan Kalyan Siksha Samiti, Heera Matal, Devi Road, Mainpuri 205 001	2004-05	50	50	837460	712460
493.	Uttar Pradesh	Vikas Bharti Seva Sansthan, Semari Jamalpur, District Mau, UP-275307	2005-06	50	20	550000	495000
494.	Uttar Pradesh	Vidhyabal Kalyan Seva Sadan, Village & Post-Alipur Khera, Tehsil-Bhongaon, District Mainpuri, UP-205262	2005-06	50	50	1365000	1230000
495.	Uttar Pradesh	Dr. Somesh Gramodhyog Sansthan, Sikandarpur, Kannauj, UP-209729	2005-06	50	50	1375000	1240000
496.	Uttar Pradesh	Krishi Vikas Samiti, Maszid Road, Tundla, District Firozabad-283204	2005-06	50	50	1375000	1240000

497.	Uttar Pradesh	Jan Kalyan Samiti, Village Pathera Kala, Post Kunwari Pathera, District Mirzapur-231309	2005-06	50	14	1182500	1015500
498.	Uttar Pradesh	Jat Regiment Centre, Bareilly (Indian Army)	2006-07	40	40	1092000	1032000
499.	Uttar Pradesh	Gram Vikas Evam Shahri Seva Samiti, Village Makshudanpur, Jaleshar, Etah	2006-07	50	50	1365000	1255000
500.	Uttar Pradesh	Nisha Seva Samiti, Bhugauti, Civil Lines, Mau-275101	2006-07	50	N/A	1365000	1255000
501.	Uttar Pradesh	Om Seva Sansthan, Village & Post Khisundaspur, The-kadipur, District Sultanpur.	2006-07	50	50	1365000	1255000
502.	Uttar Pradesh	Prahlad Shikshan Samiti, Village & P.OUchauri, District Gazipur	2006-07	50	50	980000	929000
503.	Uttar Pradesh	Ramrati Gram Vikas Samiti, B-39, Sector-J, Aliganj, Lucknow	2006-07	50	50	1365000	1255000
504.	Uttar Pradesh	Tarai Khadi Gramodyog Sansthan, Plot No. 247, Manas Enclave, Faridi Nagar, Lucknow-16	2006-07	50	50	1365000	1255000
505.	Uttar Pradesh	Station Head Quarter Mathura, Mathura Cantt. (Indian Army)	2006-07	50	50	1365000	1273000
506.	Uttar Pradesh	Dalit Utthan Rashtriya Girls Vidhyalaya Samiti, Gram: Himayupur, PO Firozabad, Distt. Firozabad, UP-283203	2007-08	50	50	1375000	1265000
507.	Uttar Pradesh	Pallavi Gramothan Seva Sansthan, Semari Jamalpur, Distt. Mau, UP-275307	2007-08	50	50	1365000	1225000
508.	Uttar Pradesh	Prabhat Kumar Vikas Samiti, 52/B, Indrapuri Colony, Ghazipur, UP-233001	2005-06	50	18	1364000	1364000
509.	Uttar Pradesh	Veer Balajee Vikash Samitee, P.O. Mainpuri, 2101 Avadh Nagar, Mainpuri-205001	2004-05	50	50	837460	837460
510.	Uttar Pradesh	Rajvanti Devi Mahila Seva Sansthan, Sardarpur, Sadat-275204, Ghazipur	2005-06	50	50	1365000	1364000

1	2	3	4	5	6	7	8
511.	Uttar Pradesh	Bharti Gramothan Samajik Sansthan, Prakash Nagar, Near Ram Leela Ground, Line Par, Moradabad-244001	2005-06	50	50	950400	950400
512.	Uttar Pradesh	Dwarika Gramodyog Sansthan, 103, Brij Vihar, ADA Colony, G.T. Road, Aligarh	2006-07	50	N/A	1365000	1365000
513.	Uttarakhand	Damuadhunga Krishi Vaniki Aivam Bahu-Uddaishiya Sahkari Samiti Ltd., Shobhasadan, Teripulia, PO-Kathgodam, Distt. Nainital	2003-04	50	N/A	837460	398640
514.	Uttarakhand	Ancient Science and Philosophy of Yoga Society, Gopeshwar, P.O. Box No. 16, Chamoli District-246401	2004-05	50	N/A	837460	398640
515.	Uttarakhand	Himalayan Gramodhyog Vikas Sansthan, Hospital Road, Linthura, Pithoragarh District-262501	2004-05	50	50	837460	398640
516.	Uttarakhand	Jan Jati Mahila Kalyan avam Ballotthan Samiti, Sarukhet Barkot-249141, District Uttarkashi	2004-05	50	25	837460	398640
517.	Uttarakhand	Shri Ramanand Ashram Yamuna Vihar Samiti, Yamunotri Dham, Village-Kharsali, District Uttarkashi	2004-05	50	N/A	837460	398640
518.	Uttarakhand	Society for Community Involvement in Development, Village/P.OPipalkoti-246472, Chamoli District	2004-05	50	N/A	837460	398640
519.	Uttarakhand	Swarnim Social Welfare, Ramnagar-244715, District Nainital	2005-06	50	N/A	275000	110000
520.	Uttarakhand	Society for Uttaranchal Devlp. & Himalayan Action, Apnaghar, The Mall, District Almora-263601	2005-06	50	25	687500	275000
521.	Uttarakhand	Parvatiya Bhumihin Samiti, Saket Colony, Naukuchiyatal, Bhimtal, Janpad Nainital	2006-07	50	25	682500	262500
522.	Uttarakhand	Sevarth Samajic Samiti, Haldwani, Awaas Vikas Colony, Bhotiya Parav, Nainital	2006-07	50	10	682500	262500

523. Uttarakhand	Parvatiya Paryavaran Evam Jan Kalyan Samiti, Janpad, Nainital.	2006-07	50	N/A	1375000	525000
524. Uttarakhand	Voluntary Association for Devl. of the Hills of Uttarakhand, Ranijhet, District Almora	2003-04	50	N/A	837460	707857
525. Uttarakhand	Arogya Dham Adarsh Ashram Samiti, Rameshwar, PO-Narayan Swami Ashram Ramgarh, Distt. Nainital	2003-04	50	50	837460	712460
526. Uttarakhand	Mahadeo Gram evam Paryavaran Vikas Samiti, Negi Sadan, Near Toll Barrier, P.OPilkholi, District Almora-263648	2003-04	50	5	837460	712460
527. Uttarakhand	Samanvaya Samiti, Dogra State, P.OGaniadeoly, Via-Ranikhet, District Almora-263645	2003-04	50	50	837460	712460
528. Uttarakhand	Shri Sidh Dev Gramodyog Sansthan, Village Galani, P.OKala Agar, Okhal Kanda, Nainital-263137	2003-04	50	N/A	837460	712460
529. Uttarakhand	Society of People for Development, 205/1, Vijay Colony, New Cantt. Road, Dehradun	2003-04	50	50	837460	712460
530. Uttarakhand	Shri Jagadamba Samiti, 1, Vinod Market, Dehradun Road, Rishikesh	2004-05	50	50	837460	647950
531. Uttarakhand	Baba Sahib Dr. Bhim Rao Ambedkar Samaj Uthan Samiti, Naya Bazar Berinag-262531, District Pithoragarh	2005-06	50	N/A	550000	496000
532. Uttarakhand	Gramin Garmodhyog Sewa Sansthan, Vill. & P.O. Gagar-263132, District Nainital	2005-06	50	50	1375000	1115000
533. Uttarakhand	Devoted Associates for Regional Development, Village Saula, P.O. Daurakhal, District Almora-263645	2005-06	50	N/A	1375000	1240000
534. Uttarakhand	Manav Seva Samaj, Gram & Post Dhaniyakot, Tehsil Koshya Kutoli, Disrict Nainital-263653	2005-06	50	20	1375000	1240000
535. Uttarakhand	Northern Ecological Wisdom Foundation, 78, M.I.G. Flats, Indrapuram, P.O. Mazara, District Dehradun-248171	2005-06	50	50	1375000	1240000
536. Uttarakhand	Pawan Shiksha Evam Jan Uthan Samiti, Vill. & P.O. Keti, District Chamoli-246440	2005-06	50	N/A	1375000	1240000

1	2	3	4	5	6	7	8
537.	Uttarakhand	Bal Evam Mahila Kalyan Samiti, Udaipur, Village Udhatpur (Syalde), Tehsil Bhikyasain, District Almora	2006-07	50	50	1375000	1265000
538.	Uttarakhand	Kumanon Adventure and Environment Fellowship, Khatyari Top, Vivekanada Puri, Almora	2006-07	50	N/A	1375000	1265000
539.	Uttarakhand	Motivational Institute for Training & Reinforcement, 369, Dayal Colony, Heera Nagar Pulia, Chotti Mukhani, Haldwani, Nainital	2006-07	50	20	1375000	1265000
540.	Uttaranchal	Devi Gramodyog Sewa Sansthan, Village Kahalkwatra, P.O. Bhowali, Distt. Nainital, UP	2007-08	50	N/A	1375000	1265000
541.	Uttaranchal	Paridhee Sewa Sansthan, Indira Colony, Street No. 2, Rudrapur-263153, Uttarakhand	2007-08	0	N/A	1375000	1261662
542.	Uttarakhand	Paryavaran Evam Jan Jagran Samiti, Kotwalgaon, P.O. Gananath Vidyapith, District Almora	2004-05	50	50	837460	837460
543.	Uttarakhand	Lok-Chetna Manch, Vill. & P.O. Ranibagh, District Nainital-263126	2004-05	50	50	837460	819418
544.	Uttarakhand	Centre for Integrated Development Society, 99, Jhanda Mohalla, Dehrudun-248001	2004-05	50	40	837460	837460
545.	Uttarakhand	Upasana Samiti, Orchard Lode, Mall Road, Ranikhet, Dist. Almora-263645	2004-05	50	50	837460	836492
546.	Uttarakhand	Harit Gram Udyog Seva Sansthan, Village & P.O. Kainchi, District Nainital, Bhowali-263132	2004-05	50	50	837460	837460
547.	Uttarakhand	Khetihar Berojgar Kalyan Samiti, Vill. Himmatpur, P.O. Haripurnayak, Haldwani, Nainital	2004-05	50	50	837460	837460
548.	Uttarakhand	Bhartiya Gramootthan Sanstha, Vill. & Post Dandi-248145, District Dehradun	2005-06	50	38.18	1375000	1375000

549.	West Bengal	West Bengal Voluntary Health Association, 19 A, Dr. Sundari Mohan Venue, Kolkata-700014	2004-05	40	N/A	455608	230912
550.	West Bengal	Gramin Vikas Trust, Tata Road, Dhli Nadiha, Dulmi More, District Purulia-723102	2004-05	343	N/A	569510	288640
551.	West Bengal	SC/ST & Minorities Association, Rabinder Nagar, P.O. Midnapore, District West Midnapore	2006-07	50	N/A	980000	384150
552.	West Bengal	Jan Jagriti Evam Samaj Vikas Sansthan, 111, Pocket D, Mayur Vihar, Phase-2, Delhi-110091	2003-04	50	N/A	837460	398640
553.	West Bengal	Dakshin Kalamdan Matri Sangha, Village & Post Dakshin Kalamdan, Block-Khejuri-1, District East Medinipur-721430	2006-07	50	18.5	1365000	525000
554.	West Bengal	Gandhi Sarak Gram Seva Kendra, 90A/1B, Suren Sarkar Road, Flat-D 1, Kolkata-700010	2006-07	50	N/A	1365000	525000
555.	West Bengal	People's Education Society, 197/1, Surya Sen Road, New Barrackpore, Kolkata-700131	2006-07	50	N/A	1365000	525000
556.	West Bengal	Basudha Centre for New World, P-11/A, Dr. A. Paul Road, (Extn.) Behala, Kolkata-700014	2004-05	50	N/A	837460	398640
557.	West Bengal	Chingurdania Vivekananda Samaj Seva Sangha, Vill. & P.O. Chingurdania, District Purba Medinipur-721430	2005-06	0	N/A	1375000	550000
558.	West Bengal	Association for Backward Community Development, Vill. P.O. Rampura, District Pashim Midnapur-721437	2003-04	50	57	837460	712460
559.	West Bengal	Beliachandi Aastha Nari Kalyan Kendra, H.O.: Village Belichandi, P.O. Gocharana, 4 Parganas(s), West Bengal	2004-05	50	50	837460	712460
560.	West Bengal	Jadavpur University, Jadavpur, Kolkata-700032	2004-05	50	16	837460	712460
561.	West Bengal	Paschim Banga Manab Kalyan Bikas Kendra, AB-31, Salt Lake City, Kolkata-700064	2005-06	39	39	1072500	967200
562.	West Bengal	Bhanru Mahespur Vivukananda Janakalyan Sangha, Village & P.O. Bhanru Ramkrishnapur, District 24- Pargana (South)-743610	2006-07	0	N/A	1365000	1255000

1	2	3	4	5	6	7	8
563.	West Bengal	Basirath Women Development, Khanbahadur Road, P.O. Basirhat, 24-Parganas(N) District	2005-06	50	50	1375000	1230000
564.	West Bengal	Paschim Banga Manab Kalyan Bikash Kendra, Ab-31, Sector-I, Salt Lake City, Kolkata-700064	2003-04	50	50	837460	837460

ANNEXURE III

ANNEXURE REFERRED TO IN REPLY TO SL. NO. 3, PARA 1 OF THE 57TH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (15TH LOK SABHA)

Name of the Project	Noble Educational and Cultural Society, Village Chemudulanka (V), Mandal- Alamuru, District East Godavari, Andhra Pradesh				
1	2				
Code No.	AP/1/01				
F. No.	B.13013/201/03/B VII				
Project Area	65.61 ha. of Private Land				
Project sanctioned for	50 ha. of Private Land				
Total Project Cost	Rs. 5,69,510/-				
First Instalment	Rs. 2,88,640/-				
Second Instalment	Not released				
Third Instalment	Not released				
The documents on the basis	of which the Project was Sanctioned				
Pre-appraisal report:	DCF (FAC), Planning & Extension Division, Eluru.				
Head of the Project:	Shri N.H. Chandra Prasad (President)				
Name of designation of other Members of the Executive Body:	(i) Smt. Bayyavarapur Satyavathi (Vice- President)(ii) Smt. Mudragada Durga (Secretary)				
Liceau to Doug.	(ii) Smt. Nainala Rama Lakshmi (Joint Secretary)				

Sample Template with details of Voluntary Agency

1	2
	(iv) Shri Nulu Mohan Kumar (Treasurer)
	(v) Smt. Basa Nagamani (Member)
	(vi) Smt. Karri Chandramma (Member)
	(vii) Smt. Nagi Reddy Suryakantham (Member)(viii) Sh. Balla Krishna (Member)
Scanned copy of Photograph of the head of the Project:	
Name of the Police Station &	Alamuru, 0883-2493189
Phone No.:	
Registration No.:	18/1995 dt. 02.01.1995
Registration:	Kakinada, Andhra Pradesh
Name of the Registering Authority & Address:	District Registrar Office, Kakinada, Andhra Pradesh
Act under which registered:	The Societies Registration Act XXI of 1860
Validity up to:	Not Given
Title of the Project:	Rehabilitation of Podu/shifting Cultivation under Grants-in-Aid to Greening India Scheme
Land Details:	
Туре:	Private Land
Village & Block:	Lakshminaryaran Devi Peta Village, Polavaram Mandal, West Godavari District
Khasra Nos.:	Nil
Total Area:	50 ha. Private land

1	2
Agency to provide technical assistance:	By experienced and retired Officers of Agriculture/Forest Department
Bank Details:	State Bank of India, Danavai Peta
Branch:	Rajahmundry, East Godavari Distt. Current Account
Copies of Passbook :	Not Furnished
List of beneficiary:	List enclosed (Page No. 25-26)
Details of sanction order of the project:	E.No. B. 13013/201/03-B-VII dated 26-03-2004 of amount Rs. 5,69,510/-
Bond executed to follow the conditions stipulated in sanctioned orders:	Bond on Plain Paper dated 15.02.2004
Details of payment of first instalment:	Details not available in correspondence portion of file. In noting portion at page no. 4/n, it is mentioned that DD bearing no. 024378 dated 24.04.2004 for Rs. 288640.00 received in section on 26.04.2004.
Details of receipt of first instalment :	Pre-receipt dated 05.04.2004
Reminder to the State Government :	PCCF, Andhra Pradesh, Hyderabad was requested <i>vide</i> letter No. 13013/201/03-B- VII dated 16-05-2005 & 03/05/2010 for submission of MTER & Other prescribe documents (Page No. 214/c & 215/c)
Any other relevant documents found in the file:	PCCF, Andhra Pradesh, Hyderabad was sent a letter No.38610/2009/U2 dated 30.09.2011 forwarding the projects-wise comments for 24 projects with the report of DFO's including this project.

Observations/Recommendations (Para No. 4)

The Committee note that India has a rich and varied heritage of bio-diversity encompassing a wide spectrum of habitats, from tropical rain forest to alpine vegetation and from temperate forests to coastal wet lands. India is considered to be the centre of origin of 30,000 to 50,000 varieties of rice, mangoes, turmeric, ginger, sugarcane, etc. and it is this great bio-diversity which makes it possible for millions of species including

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humans to co-exist. Further, the Committee note that India is one of the 17 identified mega bio-diverse hot spots in the world. Out of 70% of the total geographical area surveyed so far, 45,500 plant species and 91,000 animal species representing about 7% of the world's flora and 6.5% of the world's fauna, respectively, have been identified. From the bio-diversity point of view India has 59,353 insect species, 2546 fish species, 240 amphibian species, 460 reptile species, 1232 bird species and 397 mammal species, of which 18.4% are endemic and 10.8% are threatened. It has been estimated that at least 10% of the country's recorded wild flora, and possibly the same percentage of it's wild fauna, are on the endangered list, many of them are on the verge of extinction. There is a growing apprehension that thousands of varieties of plant species is being lost and the gene pool is getting eroded by the hybrid seed. The Committee recall the hoary Indian belief "save the seeds", 24 demonstrating without an iota of doubt that since time immemorial respect for bio-diversity was deeply ingrained in the Indian psyche. The committee therefore recommend that such a great biodiversity which is typically Indian in terms of traditions, literature or geographical appellations must be preserved/protected and digitized with the assistance of other premier scientific organisations of the Government of India including the Departments of science and Technology, Atomic Energy and DARE. The committee would like to be apprised of the measures instituted in this behalf.

[Sl.No. Part II, Para 4 of the 57th Report of the Public Accounts Committee 15th (Lok Sabha)]

Action Taken (Para No. 4)

India has a long history of conservation and sustainable use of natural resources. A number of policies, legal and administrative measures are in place to address various aspects of biodiversity conservation including Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Forest Conservation Act, 1980, Biological Diversity Act, 2002, etc.

So far, almost 70% of the country's land area has been surveyed and around 45,500 species of plants and 91,000 species of animals have been described. To conserve the representative ecosystems, a Biosphere Reserve (BR) programme is being implemented. So far eighteen BRs have been notified, of which four have been recognized by the UNESCO under the World Network of BRs. Specific programmes for scientific management and wise use of fragile ecosystems such as wetlands, mangroves and coral reef are under implementation. Internationally significant wetlands are declared as Ramsar sites under the Ramsar Convention.

A total of 38 mangroves sites in India have been recognised from ten different States/Union Territories. The current assessment shows that the mangrove cover in the country is 4,662.56 km², which is 0.14 percent of the country's total geographical area. The project entitled "Mangroves for Future (MFF): a strategy for promoting

investment in Coastal Ecosystem Conservation" is being coordinated by the International Union for Conservation of Nature (IUCN) covering, initially, eight countries (including India) in South Asia, South East Asia and Western Indian Ocean. To oversee and guide the entire India country programme under IUCN-MFF (India) Programme as well as review, monitor and evaluate its implementation, a National Coordination Body (NCB) has been constituted by the Ministry. The four major coral reef areas identified for intensive conservation and management are: (i) Gulf of Mannar, (ii) Gulf of Kachchh, (iii) Lakshadweep and (iv) Andaman and Nicobar Islands. The Indian reef area is estimated to be 2,375 km² for encouraging targeted research on both hard and soft corals in the country; the Ministry has established a National Coral Reef Research Centre at Port Blair.

The National Wetland Conservation Programme (NWCP) was initiated in 1987 to lay down policy guidelines for conservation and management of wetlands in the country; to provide financial assistance for undertaking intensive conservation measures in the identified wetlands; to monitor implementation of the programme; and to prepare an inventory of Indian wetlands. Over the years, based on the recommendations of National Wetlands Committee, 115 wetlands have been identified so far for conservation under the National Wetland Conservation Programme.

Under the Wildlife (Protection) Act, 1972, a total of 102 National Parks, 515 Wildlife Sanctuaries, 47 Conservation Reserves, 4 Community Reserves and four Biodiversity Heritage Sites (established under Sec. 37 of the Biological Diversity Act, 2002) have been established to strengthen the natural habitats and to conserve wild flora and fauna. Some other important measures taken by the Government for conservation of biodiversity of the country include: survey and inventorisation of floral and faunal resources; assessment of forest cover to develop database for planning and monitoring; designation of Biosphere Reserves for conservation of representative ecosystems; conservation of ecologically fragile areas such as mangroves, wetlands and coral reefs; implementing species-oriented conservation programmes; and *ex-situ* conservation through setting up of Botanic Gardens, Zoos, Gene Banks etc.

National Afforestation and Eco-Development Board in the Ministry gives special attention to regeneration of degraded forests and lands adjoining forest areas, national parks, sanctuaries and other protected areas as well as ecologically fragile areas such as the Himalayas, Aravallis and Eastern Ghats. Remedial actions for restoration of degraded areas have been undertaken through eco-restoration programmes by involving local people. Special attention has been given to coastal zones through Coastal Zone Regulation Rules, 1991 under the Environment (Protection) Act.

Efforts are under way to develop Indian Biodiversity Information Facility (INBIF), to provide the much needed national biodiversity information infrastructure that will harmonise in country capacity in the area of biodiversity informatics. This will ensure free and open access to nation's biodiversity data at any time, any place, to anyone under an agreed framework. Pursuant to the Convention on Biological Diversity (CBD),

following a widespread consultative process, a 'National Policy and Macrolevel Action Strategy on Biodiversity' was developed in 1999 to consolidate and augment existing strategies and programmes relating to biodiversity. After approval of the National Environment Policy (NEP) in 2006, National Biodiversity Action Plan (NBAP) was prepared in line with CBD's National Biodiversity Strategies and Action Plan Project.

Taking cognizance of the international Convention on Biodiversity (CBD), and to address the excessive pressure on biodiversity, the Government of India has enacted Biological Diversity Act, 2002 (BDA 2002). Accordingly, the national, state and local level mechanisms have been provided for implementation of the Act. At the national level, National Biodiversity Authority (NBA) has been established by Government of India in October, 2003 at Chennai (Tamil Nadu) under Section (8) of the Biological Diversity Act. The State Biodiversity Boards (SBBs) have been established in all the 28 States by State Governments and 31,574 Biodiversity Management Committees (BMCs) have been constituted by the local bodies.

Biodiversity being a multi-disciplinary subject, several other Ministries/ Departments and affiliated agencies at the central and state levels are also undertaking biodiversity related programmes. At the Central level, the Ministries/Departments of Agriculture, Health, Water Resources, Rural Development, Power, Industry, New and Renewable Energy, Urban Development, Science and Technology, and others have important programmes relating to biodiversity.

Sd/-

Additional Secretary

[Ministry of Environment and Forests O.M. No. H-11013/1/2012-Parl., Dated 24.5.13]

Observations/Recommendations (Para No. 5)

The Committee note that the Biological Diversity Act, 2002 was to be implemented through the National Biodiversity Authority, the State level Boards and the Biodiversity Management Committees (BMCs) at the Community level across the Country. The main function of the BMCs is the preparation of people's Biodiversity Registers (PBRs) in consultation with the local people with a view to compiling comprehensive information on availability and knowledge of local biological resources or any other traditional knowledge associated with them. The objective behind establishment of comprehensive PBRs is to help to inventories and document the local biological and genetic resources with view to conserve and sustainably use them. The Committee are anguished to note that as against 14,000 - PBRs required to be maintained; only 1121 registers had been documented by October, 2011 mainly by Madhya Pradesh (480), Kerala (265), Karnataka (212), and Uttarakhand (139). The Committee observed that though the post of Chairman NBA has been filled after several years, six states namely Maharashtra, Rajasthan, Bihar, Meghalaya, J&K and Assam were yet to constitute the state level boards. Further the Committee are anguished to note that precious diverse biodiversity species have been taken away by unscrupulous foreign scientists, botanists and business man causing an incalculable damage to India's biodiversity and irretrievable loss to the national exchequer. The Committee are saddened to note the pathetic performance of National Biodiversity Authority as even six years of its formation, it failed to notify important regulations like access to biodiversity, transfer of research results and intellectual property rights, and recruit or hire adequate number of taxonomists, set up a regular legal cell, etc. Further the Expert Committee to suggest lists of endangered medicinal plants in India and the guidelines for their conservation was yet to be set up. Moreover, it had no information in regard to the grant of intellectual property rights outside India on many biological resources obtained from India. The Committee therefore recommended that NBA should urgently set up a monitoring cell to keep track of intellectual property rights granted outside India which rightfully belong to India and also set up a regular legal cell to assist them. NBA should also develop guidelines for documentation of local biodiversity, bioresources and associated traditional knowledge and document the selected areas/field of traditional knowledge for commercial exploitation. NBA therefore, needs to draw a time-bound action plan to ensure that the list of endangered species plant in rest of the 21 states is notified expeditiously to prevent to their conservation. Further, the Committee recommended that concerted and sustained efforts be made to recruit or engage adequate number of taxonomists/experts for identification of flora and fauna and to prepare the list of endangered species which are on verge of extinction or are threatened and appropriate administrative and legislative framework must be put in place for their protection and conservation. The committee would like to be apprised about the corrective measures taken to address the deficiencies and to meet objectives of the Biological Diversity Act, 2002.

[Sl. No. Part II, Para 5 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 5)

The State Biodiversity Boards have been established in all the 28 States. Letters were sent from the Minister of State (Independent Charge), Environment and Forests to the Chief Ministers of all States to implement the provisions of the Biological Diversity Act and Rules, especially those relating to State Biodiversity Boards, Biodiversity Management Committees (BMCs) and People's Biodiversity Register (PBRs) by the Ministry of Environment and Forests in August 2009. This was followed up with letters from Secretary (Environment and Forests) to the Chief Secretaries of all the States in February 2012. NBA too is pursuing the matter with the States regarding SBBs, BMCs and PBRs. In accordance with Section 41 of the Biological Diversity Act, every local body has to constitute a Biodiversity Management Committee (BMC). So far, 31,574 BMCs have been set up in 23 States. Further, as per Rule 22, the main function of the BMC is to prepare People's Biodiversity Register (PBRs) in consultation with the local people. Preparation of PBRs is an ongoing process.

So far, 1,314 PBRs has been prepared in twelve different States, namely Andhra Pradesh (2), Arunachal Pradesh (3), Gujarat (1), Himachal Pradesh (1), Jharkhand (11), Karnataka (245), Kerala (290), Madhya Pradesh (600), Manipur (3), Uttar Pradesh (2), Uttarakhand (139) and West Bengal (17). As regards the process of documentation of PBRs, it is significant to mention that the preparation of PBR involves collection of

primary data/information which is local/informal/unstructured/oral and in traditional/ folk form. Completion of a PBR for a given area requires considerable time as it involves listing out of all organisms including microbes. Sometimes the samples need to be sent to laboratories for identification. This has to be transformed into a highly structured scientific format. Therefore, it is a time-consuming and complex exercise involving field visits/camps in a given territorial jurisdiction of BMCs.

The National Biodiversity Authority (NBA) has started functioning since 1st October, 2003 at Chennai having Chairman as its head from that date. The list of Officers who held the post of chairperson of NBA since its inception is as under:—

Sl. No.	Name of the Chairman	Tenure
1.	Dr. Balakrishna Pisupati	From 12th August 2011 onwards
2.	Shri M.F. Farooqui, IAS	11th Nov. 2010 to 11 th Aug. 2011
3.	Dr. P.L. Gautam	31st Dec. 2008 to 3rd Nov. 2010
4.	Shri P.R.Mohanty, IFS	01st Oct. 2008 to 31st Dec. 2008
5.	Shri G.K. Prasad, IFS	20th May 2008 to 30th Sep. 2008
6.	Dr. S. Kannaiyan	20th May 2005 to 19th May 2008
7.	Shri Viswanath Anand, IAS	01st Oct. 2003 to 14th July 2004

The Officers at Sl. Nos. 1, 3 and 6 were appointed as regular/full time Chairman. The rest held the charge of Chairman additionally.

The State Biodiversity Boards have been constituted in all the 28 states as of today.

The CBD, while reaffirming sovereign rights of States over their natural resources, stipulates that the authority to determine access to genetic resources rests with the national Governments and is subject to national legislation. Further, access where granted, has to be on mutually agreed terms (MAT) and subject to prior informed consent (PIC) of the Party providing such resources. Each Party is also required to take measures to ensure fair and equitable sharing of benefits on MAT arising from the commercial and other utilisation of genetic resources with the Party providing such resources. The CBD also recognises the importance of traditional knowledge associated with biological diversity, and stipulates that Parties subject to their national legislation, respect, preserve and maintain this traditional knowledge, and promote their wider application with the approval and involvement of holders of their knowledge and encourage equitable sharing of benefits arising from use of such knowledge.

Implementation of the provisions of CBD on benefit sharing is therefore of special interest to the megadiverse developing countries, such as India.

Pursuant to ratification of CBD in February, 1994, India undertook wide-ranging consultations for developing a comprehensive legislation on biodiversity, and enacted Biological Diversity Act in 2002 and notified Biological Diversity Rules in 2004. This

Act gives effect to the provisions of the CBD, including those relating to ABS. India was one of the first few countries to have enacted such a legislation. India has also amended its Patent Act to provide for mandatory disclosure in patent applications that use biological resources, the source and geographical origin of biological material and traditional knowledge used in the invention. Amended Patent Act also provides for pre and post-grant opposition of applications and revocation of granted patents on grounds of non-disclosure or wrongful disclosure of source or geographical origin of biological resources and traditional knowledge.

So far, about 25 countries including India have developed national ABS legislation.

As per the Section 3 of the Biological Diversity Act, any person who is not a citizen of India, a citizen of India, who is a non-resident or a body corporate, association or organization (which is not incorporated or registered in India or incorporated or registered in India, which has any non-Indian participation in its share capital or management) should obtain prior necessary approval from the NBA for accessing the biological resources and /or associated knowledge thereto obtained in India for research or for commercial utilization or for bio-survey and bio-utilization purpose. Further, applications for Intellectual Property Rights by whatever name called, in or outside India for any invention based on any research or information on a biological resource obtained from India by any person should necessarily move with the prior approval of NBA. These provisions are meticulously implemented by the NBA. If any person is found to access/use of Indian biological resources and associated knowledge without prior approval of NBA, stringent penal provisions are invoked against such violators. Further, it is to flag that as per notification of the MoEF [No. 28-14/2008-CSIII(NBA)], the forest officers not below the rank of Range Officer in their respective jurisdiction have been authorized to file complaints under section 61(a) of the Biological Diversity Act, 2002. The NBA has informed the concerned patent offices in India for taking appropriate action against the applicants, who got patents without obtaining prior approval of NBA.

Consequent to the setting up of NBA in 2003, the establishment of the office, creation of positions, appointment of persons, framing and adoption of service rules, furnishing and equipping of office etc., was initiated. One of the first tasks before the Authority was to formulate and notify the rules which could be done in 2004 after vetting by the Ministry of Environment and Forests (MoEF) and Ministry of Law and Justice. This was followed by formulation of Recruitment Rules and appointment of staff in 2006. With the skeletal hired staff and rudimentary facilities, the process for drafting of notifications was initiated. Issue of notification is a time consuming and long- drawn lengthy administrative process. With the above constraints, the NBA and MoEF took vigorous steps for issuance of several notifications for implementation of various provisions of the Act. Nearly 30 notifications have been issued so far, *inter alia* relating to conservation and sustainable use, access, and administrative matters.

The NBA has established a Legal Cell to ensure that adequate measures should be initiated for putting the systems in place to protect the interests of India in respect of grant of Intellectual Property Rights (IPRs) on any biological resource and/or associated knowledge obtained from India in an illegal manner. Efforts have been made to collect relevant data pertaining to IPR granted outside India. Further, NBA is having constant interaction with Patent Office of India particularly with regard to noncompliance of provisions of the BD Act by the patent applicants. NBA has also sent its comments on the draft guidelines for processing of patent applications related to TK and biological materials to the Controller General of Patents, Designs and Trademarks.

In accordance with the provisions of the Biological Diversity Act and Rules, the Biodiversity Management Committees have been entrusted the task of preparing People's Biodiversity Registers (PBRs) in consultation with the local people, to document information on availability and knowledge of local biological resources, their medicinal or any other use or any traditional knowledge associated with them. So far, over 1314 PBRs have been prepared by the BMCs in twelve States.

As far as protection and conservation of endangered species are concerned, Ministry of Environment and Forests is notifying the threatened species, which are on the verge of extinction or likely to become extinct in near future under Section 38 of the Biological Diversity Act 2002. So far, the Government has notified threatened species in 14 States viz. Himachal Pradesh, Kerala, Uttar Pradesh, Uttarakhand, Mizoram, Orissa, Madhya Pradesh, Meghalaya, West Bengal, Goa, Karnataka, Tripura, Bihar and Tamil Nadu. These Notifications also included the threatened medicinal plants, which are being on the verge of extinction in different States. In addition, notification regarding one State (Manipur) and one Union territory (Andaman and Nicobar Islands) are likely to be issued soon. The matter of issuing notification in remaining States is being followed up. Letters were sent from the Joint Secretary (Environment and Forests) to the Chief Secretaries of all the States in October 2008, which were also copied to the PCCF of all States. Following this again this Ministry has sent reminder to the Chief Secretaries of all the States in May, 2009, December, 2009, August, 2010 and April 2012 to notify the threatened plant and animal species, which are on the verge of extinction (also copied to PCCFs of the States).

> -Sd HEM PANDE Additional Secretary

[Ministry of Environment and Forests, O.M. No: H-11013/1/2012-Parl. Dated 24-5-13]

Observation/Recommendation (Para No. 6)

The Committee are deeply concerned over the indiscriminate use of agricultural pesticides and the use of a veterinary drug-Diclofenac- as cattle feed and their mortal effect on fauna and flora. They are all the more disturbed over the vanishing population of vultures which are almost on the verge of extinction and disappearance of sparrows and black bucks from many parts of the country. Also, of equal concern is of uprooting and displacement of people of Kolleru Lake in the Andhra Pradesh. The committee, therefore, recommend that the Government commission an empirical study of the vanishing species of our fauna, the causes responsible for and the corrective measure required to be taken. They also recommend that the affected/displaced families of the

national parks/wildlife sanctuaries be properly rehabilitated with provision of adequate and alternative means for their sustenance and the Committee be apprised.

[Sl. No.II, Para 6 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 6)

1. Concerns regarding indiscriminate use of the agricultural pesticides and the use of a veterinary drug—Diclofenac

Based on the scientific evidences regarding the negative impact of the veterinary drug, Diclofenac, on Vultures and in pursuance to the decision of the National Board for Wildlife, the Ministry of Environment and Forests, in consultation with the Ministry of Health and Family Welfare had taken a policy decision for imposing a ban on the use of veterinary diclofenac.

The important efforts taken in this direction by the Ministry of Environment and Forests are given below :—

- (i) The Ministry has prepared a 'Vulture Action Plan' during 2006 for boosting up the conservation & protection efforts. The action plan also envisages removal of the main causative agent *i.e.* Diclofenac; monitoring for conservation and recovery of existing vulturesites; setting up Technical Advisory Committees to monitor status of vulture populations and working out viable conservation strategies, conducting population surveys, setting up and expansion of Vulture Care and Breeding Centres. The Action Plan also includes awareness generation programmes.
- (ii) The Drug Controller General (India), Central Drugs Standard Control Organization, Directorate General of Health Services, Ministry of Health and Family Welfare, Government of India have been requested to promote the manufacture of large quantitities of proven safe alternative drug Meloxicam and its formulations for animal use so as to make it more economical than Diclofenac formulations.
- (iii) Vulture breeding centres have been set up at Pinjore—Haryana, Rani Forest Range —Assam and Raja Baht Khawa—West Bengal. In addition, captive vulture breeding centres have also been set up through Central Zoo Authority at 4 zoos in Bhopal, Bhubaneshwar, Junagarh and Hyderabad.

2. Action Taken on empirical studies of vanishing studies of vanishing species of fauna

The Ministry encourages the Research Institutions in the country for undertaking research on current wildlife concerns so that they can provide informative support to the Government for making effective conservation policies. For the purpose of floristic and faunal studies related to status of species level bio-diversity, the following scientific institutions have been working:—

- (i) Botanical Survey of India, Kolkata-for floristic studies
- (ii) Zoological Survey of India, Kolkata-for faunal studies

(iii) Forest Survey of India-for status of forests

In addition the Ministry has also commissioned the following research studies on wildlife conservation issues :—

- (i) Effect of pesticide use on Indian Peafowl and Grey Francolin in parts of Central India-Research study completed by the World Pheasant Association of India (WPA-India). The study could not establish the direct link of declining population of Peafowl with the use of agricultural pesticides, however, it had recommended that the present use of pesticides is potentially hazardous to the farmland birds.
- Monitoring and surveillance of environmental contaminants in birds in India-Research study being conducted by the Salim Ali Centre for Ornithology and Natural History (SACON).
- (iii) Investigating the causes of House Sparrow population decline in urban subhabitats of India- Research study being conducted by the Bombay Natural History Society (BNHS).
- (iv) Monitoring and use of Veterinary Non- Steroidal Anti- Inflammatory Drugs (NSAID) and painkillers and their distribution around select vulture site-Research study being conducted by the Bombay Natural History Society (BNHS).

Further, under the Centrally Sponsored titled 'Integrated Development of Wildlife Habitats'. There is a component *viz.*, "Recovery Programmes for saving critically Endangered species", and presently, sixteen species have been prioritized for taking up such recovery programmes, which include Snow Leopard, Bustards including Floricans, River Dolphin, Hangul, Nilgiri Tahr, Marine Turtles, Dugongs and coral reefs, Edible- nest Swiftlets, Asian Wild Buffalo, Nicobar Megapode, Manipur Browantlered deer, Vultures, Malabar civet, the great on-horned rhinoceros, Asiatic Lion, Swamp deer and Jerdon's Courser.

3. Action Taken regarding proper rehabilitation of people from National Parks and Sanctuaries

As per Section 4(2)(f) of the Scheduled Tribes and Other Traditional Forest dwellers(Recognition of Forest Rights) Act, 2006,no resettlement shall take place until facilities, and land allocation process at resettlement location are complete as per the promised package. Presently the compensation package offers two options, *viz.*, payment of the entire package amount of Rs. 10 lakhs to the family in case the family opts so, without involving any rehabilitation/relocation process by the Forest Department (Option 1) or, carrying out relocation/rehabilitation of village from protected Area by the Forest Department (Option II) within overall ceiling of Rs. 10 lakhs per family. Under Option II, the following package is offered at the rate of Rs. 10 lakhs per family:—

- (a) Agricultural land procurement(2 hectares) and development;
- (b) Settlements of rights;

- (c) Homestead land and house construction;
- (d) Incentive; and
- (e) Community facilities commuted by the family including access road, irrigation, drinking water, sanitation, electricity, tele-communications, community center, places of worship, burial/cremation ground etc.

The above scheme **mandates that any relocation/resettlement is voluntary and is in conformity with the provisions of the Forest Rights Act** and also other relevant provisions of the Forest Rights Act like the National Policy on Resettlement and Rehabilitation for project affected families. It requires prior express willingness of the villagers to be obtained for relocation.

Sd/-

DR. S.K. KHANDURI IGF(WL) [Ministry of Environment and Forests, O.M. No. H-11013/1/2012-Parl. Dated 24-5-13]

Observations/Recommendations (Para No. 8)

The Committee note that the Central Pollution Control Board conceptualized an Eco-city Programme' with a view to brining environmental improvement in select cities at a total cost of Rs.30 crore during the 10th Five Year Plan period 2002-2007. Twelve cities of historical/heritage/cultural significance were selected but the programme was initiated in six cities namely, Kottayam, Puri, Thanjavur, Tirupati, Ujjain and Vridavan. Audit scrutiny of the projects reveals startling irregularities in project approvals, release of installments in violation of prescribed financial procedures or with out approval the Detailed Project Report (DPR), release of funds even when there were reports of unsatisfactory implementation, non-implementation of the Scheme where the Municipality was unable to provide matching fund of 50 per cent, non-refund of unspent balances, non-disclosure of interest by some State Pollution Control Boards (SPCBs), failure of CPCB to take prior commitment from the SPCBs to implement the projects, etc. The Committee therefore urge the Government to ascertain the reasons for such a slackness on the part of CPCB and also to revisit the 'Eco-city Programme' for effective and speedy implementation and to apprise them in due course.

[Sl. No. II, Para 8 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 8)

The Eco-city programme was initiated by the Central Pollution Control Board (CPCB) during the Tenth Five Year Plan period in selected towns/cities, namely, Tirupati, Pun, Ujjain, Kottayam, Thanjavur and Vridavan with a view to improving the environment in the core areas of these towns/cities through implementation of identified environmental improvement activities. The specific objectives of the Eco-city programme

are to identify the environmental problems/hotspots in the identified towns and priority environmental improvement projects through participatory approach; designing & detailing the prioritized environmental improvement projects; and creation of landmarks that shows visible environmental improvement.

Funds were released in five cities namely, Tirupati, Puri, Ujjain, Kottayam and Vridavan by Central Pollution Control Board (CPCB). However, no funds were released to Thanjavur. Since the Eco-city programme was slow and could not achieved desired results, the non-utilization of funds were recovered from SPCBs/Municipalities with accrued interest and the MoEF decided to wind up the programme.

The Eco-city programme has been wind up with the approval of Hon'ble MEF on 28.9.2011. The details of the facts leading to the closure of the Eco-city programme are as under:—

- In light of the newly launched schemes like JNNURM which subsume the objectives of the Eco-city programme as well as the limited capacities of the PCBs and also the issues of the three-tier coordination between the CPCB, SPCB and the Municipalities, it was thought in public interest to close the Eco-city Scheme.
- However, on the Para 4.1 of the Report No. 17 of 2010-11 entitled Environment Audit Report, Ministry of Environment and Forests of Comptroller and Auditor General of India, Union Government, Scientific Department has included "Non-achievement of the objectives of the Eco-city Programme."
- 3. The observation made by C&AG that the objectives of the programme to improvement projects in towns and cities of cultural/historical/heritage and tourism importance were not achieved are correct. Other General Audit finding and Ministry's response are as below:—

Sl.No.	Other General Audit Findings	Ministry's response
1	2	3
1.	Unspent balance not refunded.	Unspent balances have been refunded by all SPCBs.
2.	Interest accrued by the SPCBs not disclosed.	A sum of Rs. 2,60,23,451/- has been received by CPCB including Rs. 65, 39,647-towards accured interest.
3.	Commitment from the Municipality not taken.	Penalty clause in the agreement will be included in future.
4.	Delay in implementation of projects.	The execution of the activities not only involved municipalities as the main responsible agencies but the execution issues including administrative procedure to be followed by the municipalities for engaging contractors.

1	2	3	
		As per the recommendation of C&AG, CPCB will be preparing fresh guidelines containing project planning/ implementation/monitoring mechanism so that the objectives of Eco-city Programme may be achieved to provide improved facilities for the tourism/ pilgrims as envisaged.	

4. In view of the above CPCB was requested on 24th December, 2010 to furnish information in the prescribed format for Action Taken Note (ATN) at Annexure-I.

5. After approved from the Secretary (EPF) revised Action Taken Note (ATN) has been sent to Comptroller and Auditor General on 4/5/2012 for vetting at Annexure-I.

6. In response to this Ministry's letter dated 4th May 2012, 18th Jun, 2012 regarding ATN on Para 4.1 of the Comptroller and Auditor General (C&AG) of India. It has been mentioned that in the aforesaid Action Taken Note there is 'NIL' comments and the same as approved by C&AG at Annexure-II. The same forty copies of the Action Taken Note in English and twenty five copies in Hindi has been sent to the Monitoring Cell, Ministry of Finance for dropping the Para 4.1 from the list. Consequently Monitoring Cell, Ministry of Finance dropped the Para 4.1 from the pending list of Paras at Annexure-III.

[Ministry of Environment & Forests O.M. No. H-11013/1/2012-Parl. dated 24-5-13]

Sd/-

DR. RASHID HASAN ADVISOR

Action Taken Note on the Report of C&AG of India

I. (a) Ministry/Department	Ministry of Environment & Forests		
(b) Subject/Title of the Programme review/ Paragraph	Non-achievement of objectives of Eco-City Programme		
(c) Paragraph No.	4.1		
(d) Report No. and year	C&AG Environment Audit Report No. 17 of 2010-11		
II. (a) Draft Audit Paragraph/ Review in the Ministry			
(b) Date of Ministry's reply	9th February, 2010		

III.	Gist of Paragraph/Review	Observations of Audit	Reply
		1	2
		4.1.1 Introduction/Audit findings The objectives of the programme to improve the environment through implementation of identified environmental improvement projects in towns and cities of cultural/historical/ heritage and tourism importance were not achieved.	Agreed
		4.1.2 Puri Municipality did not execute the project seriously and the Eco-city programme failed to achieve its objectives. Moreover, the entire amount of funds released was lying unspent with Orissa SPCB/Municipality for more than seven years.	The first and only instalment of Rs. 55,53,300/- was released to the State Pollution Control Board (SPCB), Orissa in accordance with the approval granted by the Board of CPCB in its 125th meeting held on 26.3.2003.
		There has not been any significant progress and since this town was also	The SPCB, Orissa have refunded entire amount as well as accrued interest of

1	2
	Rs. 14,68,369/- <i>vide</i> Demand Draft dated 5.4.2011.

4.1.3 Kottayam

The projects identified The remained imcomplete Rs. leading to wasteful expenditure of Rs 51.47 lakh. In addition, Rs. 12.86 lakh was lying unutilized with Kerala SPCB for more than seven years. Rs.

The 1st instalment of Rs. 21,55,500/- was released on 31.3.2003 to SPCB Kerala in accordance with the approval granted by the Board of CPCB in its 125th meeting held on 26.3.2003. The 2nd instalment of Rs. 19,30,036/- was released on 28.8.2006 and 3rd & 4th instalments were released on 27.8.2007 totalling Rs. 23,47,946/-

At Kottayam all the work related to "Renovation of Kacheri Kadavu Boat Canal'' Jetty was completed. In case of "Rejuvenation of Mundar River" all the work completed, except two sub-components, namely widening of culvert & embankment protection. The completed works were verified by the Zonal Office, Central Pollution Control Board (CPCB), Bangalore.

The Kerala State Pollution Control Board (KSPCB) has refunded unspent

2

balance of Rs. 15,92,702/in three installments of Rs. 2,86,719 vide Demand Draft No. 950076 dated 13-5-2011, Rs. 3,04,983 vide Demand Draft No. 929354 dated 28-03-2012 and Rs. 1000 vide Demand Draft No. 929474 dated 19-04-2012. The Kerala State Pollution Control Board (KSPCB) has also refunded the accured interest of Rs. 2,89,770/vide Demand Draft No. 950886 dated 01-09-2011. UCs for Rs. 48,40,780/has also been received from Kerala SPCB.

4.1.4 Ujjain

In February 2010, MoEF agreed that there has not been any significant progress in case of Ujjain, MoEF also stated that this town was also covered under the JNNURM programme. The Ecocity programmefor this place is, therefore, being closed and SPCB is being pursued to return the unspent amount along with accrued interest thereon.

The 1st installment of Rs. 67,41,6/- was released to Madhya Pradesh State Pollution Control Board (MP SPCB) on 31st March, 2003 out of which an amount of Rs. 14,23,100 was released by MP SPCB further to Municipality for the sub project of Excavation/embankment of Rudrasagar was a part of the 'Mahakal Core Area Development'

The MP SPCB have refunded unspent balance of Rs 69,95,204/- including accrued interest of Rs. 16,76,704/- vide Demand Draft dated 30.3.2011. UC for Rs.14,23,100/- has been received.

4.1.5 Vrindavan

1

No project was implemented under the Ecocity programme and the entire amount (Rs. 43 lakh) released to Uttar Pradesh SPCB was lying unutilised with it for more than seven years.

The 1st instalment of Rs. 43,00,000/- was released to Uttar Pradesh Pollution Control Board on 31st March, 2003.

2

In February 2010, The MoEF replied that there Pollution Control Board has been no progress have refunded entire under the project and amount of Rs. 43,00,000 as that Uttar Pradesh well as accrued interest of SPCB has been asked Rs. 11,81,822/- vide to return the amount Demand Draft dated letter released along with dated 27.12.2010 accrued interest.

Uttar Pradesh

4.1.6 Thanjavur

In February 2010, MoEF No fund was released. agreed that there has been no progress in the case of Thanjavur and stated that there had been no release of funds in this case.

4.1.7 Tirupati

In February 2010, The first and only matter was being March, 2003. followed up for completion of the rest of the schemes and furnishing of utilisation certificates for this town. The fact remained that work was done in only one out of six cities under

MoEF replied that most installment of Rs. 49,34,700/of the schemes have was released to Andhra been completed in Pradesh State Pollution Tirupati and that the Control Board on 31st

 1	2
the Ecocity programme and that to, partially.	The Andhra Pradesh State Pollution Control Board have refunded unspent balance of Rs. 52,38,037/- including accured interest of Rs. 11,96,287/- <i>vide</i> letter dated 23.7.2010. UC for the amount of Rs. 8,92,950/- has been received.
General Audit findings	
Unspent balance not refunded	
CPCB released Rs. 2.79 crore to SPCBs against which SPCBs, released Rs. 92 lakh to Municipalities. The unspent balance of Rs. 1.88 crore was lying with SPCBs. CPCB did not approach SPCBs for refund of the unspent funds lying with them since March 2003. In February 2010, MoEF replied that the matter of refund was being purused by CPCB.	Unspent balances under Eco-city Scheme have been refunded by all State Pollution Control Boards (SPCBs). The sum of Rs. 2,66,19,204/- has been received by CPCB, which include Rs. 58,12,952/- as the accrued interest.
Interest accrued by the SPCBs not disclosed	
As per MoUs, SPCBs were to keep a record of the interest accrued on the budget releases by CPCB and same was to be provided to CPCB while submitted request for release of	The refund of the unspent

 1	2
subsequent instal- ments. The interest	received by CPCB, which include Rs. 58,12,952/- a the accrued interest.
Commitment from the Municipality not taken	
It was observed that CPCB did not take firm commitment from municipalities regarding contribution of matching fund. As a result, in the case of the cities of Puri and Virndavan, work could not be started till date as there was no commitment from the municipalities for the	Penalty clause in the agreement will be included in future.

1

matching fund. In February, 2010, MoEF replied that the award and implementation of the project was based on the tripartite agreement, which is a binding instrument and involves commitment for all parties including municipalities. The reply is not acceptable as CPCB did not include any penalty clause in the agreement which can be invoked in the event of default.

Delay in implementation of the projects

On an average, the duration of the projects sanctioned by CPCB was for six months. However, there were delays of almost four years in implementation of these projects and they continued to be implemented without any sanction for extension by CPCB Accepting the facts, in February 2010, MoEF replied that these are operational issues and CPCB has been directed to frame revised guidelines to address these issues.

The execution of the activities not only involved Municipalities as the main responsible agencies but the execution was also linked with the many other issues including administrative procedure to be followed by the Municipalities for engaging contractors. A decision has been taken to close the Eco-city Scheme in public interest.

		01	
IV.	(a)	Do the Ministry agree with the facts and figures included in the paragraph	Yes
	(b)	If not, please indicate the areas of disagreement and also attach documents in support	Not applicable
V. (A	A)	Main Audit conclusion:	
	1.	Deficiency in the existing system	The execution of the activities involved Municipalities as the main responsible agencies and the execution was also linked with issues including administrative procedures to be followed by the Municipalities for engaging contractors. These deficiencies are proposed to be plugged under the revised scheme.
	2.	Failure to follow the system	Inter-Sectorality of the activities required co-ordination amongst various departments. The monitoring mechanism needs to be put in place.
	3.	Failure of individuals	It was a system failure. Local bodies were not keen in implementation of schemes due to shortage of funds to meet their own findnail commitment of 50% in total expenditure. This was partly due to incomplete planning. State Pollution Control Boards (SPCBs) were not adequately involved in monitoring the progress of the scheme. A decision has since been taken to closed the Eco-city Scheme in public interest.
	4.	Amount of loss/short assessment/short key	
(B)	Auc indi reas atta	es the Ministry agree with the lit conclusion? if not, please cate specific areas of disagreement, sons for disagreement and also ch copies of relevant documents medial Action Taken:—	Yes
(i)	pro	provement in system and cedures including internal ntrols	CPCB will be preparing fresh guidelines containing project planning/ implementation/monitoring mechanism

		so that the objectives of Eco-City Programme may be achieved to provide improved facilities for the tourists/ pilgrims as envisaged.
(ii)	Recovery of overpayment as pointed out by Audit	A total amount of Rs. 2,79,63,082/- was released by CPCB to the concerned SPCBs and an amount of Rs. 84,24,713/- was further released by SPCBs to the Municipalities. UCs for an amount of Rs. 74,62,813/- have been received and Rs. 9,61,900/- was returned by Puri Municipality to Orissa SPCB.
		Unspent balances under Eco-city Scheme have been refunded by all State Pollution Control Boards (SPCBs). A sum of Rs. 2,66,19,204/- has been received by CPCB which include Rs. 58,12,952/- as accrued interest.
(iii)	Recovery of under assessment, short levy of other dues	Not applicable
(iv)	Write off of amount of loses/ Wasteful Expenditure/ Irrecoverable amount	Not applicable
(v)	Modification in the Scheme, including financial pattern	CPCB has been asked to close the Eco- city Scheme in public interest.
(vi)	Review of similar cases/complete Scheme	No such similar scheme exists in CPCB.
5.	Detailed audit findings	Most of the schemes have been completed in Kottayam and Tirupati. The Utilization Certificate as well as unspent amount along with accrued interest has been received from the Kerala State Pollution Control Board and Andhra Pradesh State Pollution Control Board.
		In case of the town of Ujjain, the Madhya Pradesh State Pollution Control Board has refunded unspent balance including accrued interest as well as Utilization

Certificate. There is no progress in case

of the town of Puri, the State Pollution Control Board, Orissa have refunded entire amount as well as accrued interest. Moreover, these towns are also covered under the JNNURM programme.

There is no progress in case of the towns of Vrindavan and Thanjavur. Infact there has not been any release of funds in case of Thanjavur. The Uttar Pradesh Pollution Control Board has returned the entire amount released also with accrued interest for Virndavan.

CPCB has been asked to close the Eco-

city Scheme in public interest.

6. Conclusion

Observations/Recommendations (Para No. 9)

The Committee observe delay in effective implementation of the order of the Hon'ble Supreme Court of India in April 1995 directing that 538 tanneries, located in three clusters in Kolkata generating 30 MLD of effluents, be shifted from the city to a leather complex with facility of Common Effluent Treatment Plant (CETP). With a view to implementing the order, the Government of West Bengal (GWB) submitted a proposal to the GoI in the National River Conservation Directorate (NRCD) based on which the Cabinet Committee on Economic Affairs (CCEA) approved the estimated project cost of Rs. 65 crore to be shared in equal measure by the GWB and NRCD. The project was to be completed by November 1997. The Committee are anguished to note the cavalier manner in which the project cost was worked out without providing for Efficient Transportation System (ETS), Common Chrome Recovery System (CCRS), Safe Solid Waste Disposal System (SSWDS) and Treated Effluent Sump and Pumping Station (TESPS) which were integral components of the CETP. CCEA therefore sanctioned the revised proposal at a revised cost of Rs. 135.44 crore with a share of Rs. 67.22 crore to be borne by the NRCD. The project was scheduled to be completed by March 2010. The Committee are concerned to note the inspection reports of the NRCD and the field functionaries of the MoEF highlighting deficiencies, irregularities and delay in the implementation of the Project. Asked to explain, the representative of the MoEF admitted that 400 tanneries had been shifted to areas but as per latest inspection, all the technologies that have been applied so far have failed to work perfectly. As regards the loan agreement, which admitted that the loan agreement was yet to be signed and efforts were underway to materialize the same. While deploring the unconscionable delay in safe disposal of industrial effluents and solid waste from tanneries causing incalculable environmental damage, the Committee recommend that the MoEF expedite implementation of the project within a definitive time frame through regular co-ordination and rigorous monitoring of the project. The committee should like to be

apprised within four months of the presentation of this report, the measures taken and the physical outcome thereof to meet the stated objects of the project, the total expenditure incurred by the GoI on the project, the status of loan recovery as also the measures instituted to combat the environmental degradation by tanneries elsewhere in the country, state-wise/cluster-wise.

[Sl. No. II, Para 9 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 9)

After the observations of the Committee were communicated to the Ministry of Environment and Forests, a meeting was taken by the Secretary (E&F) on 5th August, 2011 to review the implementation of "Calcutta Leather Complex Project" in Kolkata under Ganga Action Plan Phase-II. The State Government was requested to forward the DPRs for remaining two components as per the CCEA revised cost estimates of November 2007 and sign a loan agreement with the Central Government for repayment of the centre's share of capital cost for the Common Effluent Treatment Plant (CETP) Project at the earliest. Since, there was no response from the State Government, the Mission Director, National Mission for Clean Ganga (NMCG) and Joint Secretary, MoEF visited Kolkata in March, 2012 which was followed by a visit by the Officials of NRCD on 25th June, 2012 to discuss the issues of loan recovery and improve the environmental degradation by tanneries. The mutually agreed action points were communicated to the Principal Secretary, Commerce & Industry Department, Government of West Bengal on 9th July, 2012 requesting early compliance.

2. There is no response from the State Government on signing the loan agreement hence further release of funds for the project has been withheld pending compliance of the loan formalities by the Government of West Bengal. So far, against a total release of Rs. 86.64 crores (Gol share- Rs. 43.23 crores, State Government share-Rs. 41.61 crores and BoT party - Rs. 1.80 crores) an expenditure of Rs. 91.53 crores has been reported by the State.

3. Regarding physical progress of the project, the State has informed that treated effluent sump and transportation system for the CETP and the common Chrome Recovery Plant have been constructed. The site for disposal of waste is yet to be identified however, hazardous solid waste is being stored at temporary sites.

4. The revised DPRs for CETP modules V and VI and for the landfill facility are still awaited from the State Government.

5. To combat the environmental degradation, a joint inspection of the Calcutta Leather Complex-CETP (CLC-CETP) was carried out in September, 2011 by MoEF & SPCB and necessary directions have been issued from the CPCB followed by a hearing by the Chairman, CPCB to Calcutta Leather Complex Tanners Association (CLCTA) for compliance of the prescribe standards by the CETP. The CLCTA gave an undertaking to comply with the directions within a period of 2 to 6 months. The West Bengal State Pollution Control Board has also initiated requisite action against CLCTA to submit manifests (Form-13), annual return (Form-4) for hazardous waste disposal and waste disposal reports, non-compliance in meeting the CETP effluent discharge standards.

6. In compliance of the directions of the Ho'nble Supreme Court and Audit observations regarding funding for the project, the MoEF had made a reference to the Ministry of Finance (Department of Expenditure) for opening of loan budget head for release of funds for the project to the Government of West Bengal. The Ministry is reviewing the comments received recently from the Ministry of Finance.

7. Further, the Ministry has requested the State Government to submit the status of the action taken on the agreed action points and to expedite the process of implementation of the remaining components of the project.

Sd/-

BRIJESH SIKKA

Advisor,

(Equivalent to Joint Secretary)

[Ministry of Environment and Forests O.M. H-11013/1/2012- Parl. dated 24-5-2013]

Observations/Recommendations (Para No. 10)

The Committee note that the National Museum of Natural History (NMNH) was set up with the laudable objectives to depict India's rich diversity of flora, fauna and mineral wealth to provide out of school facility for education of children and to promote environmental awareness among the masses. To begin with, the NMNH was set up on a rented building in New Delhi in 1978 with a long term vision to emerge as a recognized institution, nationally and internationally, in the field of environmental education and natural history Museology. Later Regional Museums were set up in 1995, in Bhopal in 1997 and in Bhubaneswar in 2004. The fourth Museum was to be set up in Sawai Madhopur in Rajasthan by 2009. The committee are startled to note the Audit findings relating to the functioning of NMNH vis- \dot{a} -vis its objectives. NMNH did not have any consultation with the NCERT for the development of curriculum for standardizing environment education, no audiovisual aids were developed for environmental education during 2004-2009; no school loan kits were developed after 1986; the exhibits remained the same for decades without depicting current environmental concerns like global warming, natural disasters, afforestation, pollution control, sustainable development, utilization of solar energy, rain water harvesting, depletion of ozone layer, climate change etc. the Committee are, therefore, of the considered view that the whole concept of NMNH needs a revisit.

[Sl. No. II, Para 10 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 10)

The NMNH is committed to comply with the audit findings of C&AG in letter and spirit and has sincerely worked to comply with the objections of the audit. NMNH is a national level institution involved in imparting education about environment through non-formal methods across the country alongwith its four regional museums located at Bhopal, Bhubaneswar, Mysore and Sawai-Madhopur.

The NMNH also help in imparting formal education by organizing various programmes aimed at schools (teachers and students). Towards this direction, the

NMNH has been organizing regular programmes for teachers and students. Competitions for students are arranged in various Museums under the NMNH on a regular basis leading to the YEVA (Young Environmentalist of the year Award).

Even though the NMNH is not mandated to collaborate with NCERT, it does collaborate occasionally with NCERT and other organizations involved in formal education by way of teacher training programmes.

The NMNH participated in two workshops on "Review & Development of Primary Science Kits in the context of new Text Books" organized by the NCERT in 2009 (17-19 November) and 2010 (27-28 April).

The NMNH prepared models of beaks and claws of birds (Parakeet, Kingfisher, Eagle, Woodpecker, Ostrich, Duck, Crow) models of paws of tiger and deer as well as teeth of tiger, in various mediums like clay, fiber glass, rubber and silicon rubber to supplement the Prototype Science kit. NMNH also provided CDs containing sounds of birds and animals.

It is proposed to organize a workshop for School teachers in collaboration with other institutions (such as NCERT) during the Financial Year 2012-13 in which it is expected to develop 5 School Biology Loan Kits on topics such as "From tasting to digesting", "Ear to Ear", "Plant fairy", "Food we eat" and "Spicy riddles".

AV aids in the NMNH includes those in the galleries and those developed for schools.

In compliance with the recommendations of the CAG, selected exhibits in Gallery 1 were modified with AV aids in Gallery 1 and Gallery 4 (Exhibition Hall). A few selected exhibits in Gallery 2 and 3 will be modified using IT tools and AV aids during 2012-13.

The AV aids developed for schools are included as part of School biology kits. Normally in Museums, there are many types of exhibitions: permanent (Galleries), temporary exhibitions and travelling. The Galleries are generally theme based exhibitions of permanent nature and rarely re-strutured/modified.

However, those Museums which are in the forefront of professional development take care of depicting current concerns of the Museum through Temporary exhibitions and travelling exhibitions.

The NMNH has got exhibition space only for 4 Galleries which are all occupied. There was no adequate space for temporary exhibition.

However, in the year 2008, NMNH took initiative to remedy this situation by carving out space in the 4th Floor by dismantling the degenerated gallery on "Cell Biology" and auctioning the large quantity of old materials accumulated there.

The new space carved out thus was converted into a new Exhibition Hall for organizing exhibitions based on current environmental concerns like global warming, natural disasters, afforestation, pollution control, sustainable development, utilization of solar energy, rain water harvesting, depletion of ozone layer, climate change, intangible natural heritage, Hortus Malabaricus etc.

Accordingly a new exhibition on "Intangible Natural Heritage" was opened to public during the financial year 2011-12.

It is proposed to develop a new exhibition on "Did taxonomy originated in India: case study of Hortus Malabaricus" during the current financial year 2012-13.

Sd/-

DR. G.V. SUBRAHMANYAM

Advisor

(Equivalent to Joint Secretary)

[Ministry of Environment and Forests O.M. No. H-11013/1/2012-Parl. Dated 24-5-13]

CHAPTERIII

OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE REPLIES RECEIVED FROM THE GOVERNMENT

-NIL-

CHAPTERIV

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION

Observations/Recommendations (Para No. 7)

The Committee observes that the objectives of Botanical Survey of India (BSI) were remodeled to meet the provisions of the Convention on Biological Diversity (CBD). Since only a few surveys and explorations were carried out to identify and document the protected areas and fragile ecosystems, the BSI was not effective in meeting its remodeled objectives due to gross inadequacy in identification/ documentation and monitoring of plant species. The Committee note that the Red Data Book was updated in 1990 and last updated version was printed in 2003. The Committee deplore that no further identification of different ethnic groups associated with usage of plant species for different purposes was done after 1990. Admittedly, the BSI is also hamstrung by serious financial shortages, infrastructure and dearth of manpower especially taxonomists. The Committee regret to note that BSI miserably failed to fulfill its objectives and assigned role in meeting India's commitments to CBD due to want of necessary infrastructure and requisite manpower with the BSI for conservation of biodiversity. The Committee therefore recommend that:—

- Necessary resources/infrastructure be made available to the BSI for effective and speedy conservation of India's precious biodiversity and to meet its commitment on the Convention on Biological Diversity;
- (ii) The ethnobotanically important plant species be inventorised and a suitable publication brought out periodically for sustainable utilization of bio-resources;
- (iii) The Red Data Book showing the status of threatened, rare, endangered, endemic, vulnerable species, extinct species be updated urgently to give necessary spurt to conservation efforts to these threatened and vanishing species;
- (iv) Comprehensive survey and documentation may be done of biodiversity hotspots, fragile ecosystems and sacred groves for their proper conservation;
- (v) The monitoring mechanism for *ex-situ* and *in-situ* conservation be strengthened to conserve India's great biological diversity;
- (vi) The causes of environmental degradation due to developmental activities be studied closely and suitable corrective measures taken;
- (vii) The format of tour reports of the visiting Scientists/Researchers be suitable devised so as to make them all encompassing and result-oriented; and

(viii) The education programme need to be revisited with specific changes in the curricula for creating interest in the student about biodiversity and its importance in our life.

[Sl. No. II, Para 7 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 7)

Recommendations encapsulated in subsequent Items (i) to (viii) of Para 7 of the Report are based on the aforesaid observations. Action Taken Report has been detailed against each recommendation separately.

Expenditure Finance Committee has appraised and the competent authority approved proposal relating to provision of Rs. 250 Crores for infrastructural development and taking up new research programmes/initiatives and augmentation of existing programme by BSI during the 12th 5-Year Plan (2012-2017) as summarized below:—

- Prepare comprehensive inventories of all group of plants for their monitoring, utilisation and management & policy interventions, including access and benefit sharing;
- Generate base-line information on the plant diversity of the protected areas, fragile ecosystems and sacred groves for their monitoring and management interventions;
- Prepare inventories of threatened species and habitats, periodically update them, and prepare population maps of such threatened species for their effective monitoring and conservation, both *ex situ* and *in situ*;
- Document traditional knowledge and practices associated with plants for effective utilisation of such resources for the economic benefit of the holders of TK and prevent biopiracy;
- Develop ecological model to predict the impacts of anthropogenic activities on species/ecosystem;
- Development of digital database on plant diversity of the country, herbarium, museum and live germplasm for easy storage, retrieval and dissemination of information for various stakeholders and policy makers through establishment of biodiversity informatics division and design, development and implementation of e-governance solutions using web-based applications;
- Repatriation of information on Indian Plant diversity held in Major British Herbaria—Databasing of Indian Plant Type Specimens;
- In-service skill augmentation of scientists in BSI through training courses in well-known research institutes;
- Modernization and Augmentation of Infrastructural Facilities for *ex-situ* Conservation;
- Capacity Building of Researchers outside BSI in Plant Taxonomy;

- Establishment of Molecular Biology Laboratory at Deccan Regional Centre, Hyderabad for bar-coding of the economically important plant species to establish the claim of the country of origin to check biopiracy and addressing patenting issues concerning to bioresources;
- Acharya Jagdish Chandra Bose Post Doctoral Fellowship to undertake taxonomic monographs/revisions, molecular taxonomy, conservation biology, phytogeography, and population studies and field evaluation of Red listed species.

(Minutes of the EFC annexed)

With the existing resources, BSI is currently engaged in documenting ethnobotanically important species in the States of Odisha and Gujarat and the traditional knowledge associated with these plant species and the document will be published as soon as the task is accomplished.

In the meantime based on information compiled so far, a book entitled "An Ethnobotanical Dictionary of Odisha" is currently under publication by the Department. The list of threatened vascular plants of India was last published by BSI in 2003. Assessment and updation of information on threatened plant species is a continuous process and results of such findings are being individually published by the Scientists of BSI from time to time. It is also proposed to undertake rapid assessment of plant species for determining their conservation status specific plant group-wise, like orchids, bamboos, palms, etc.

Now under the revised guidelines of MoEF scheme "Assistance to Botanic Garden" assessment of threatened plant species and preparation of Red Data Sheets thereon will also be the part of responsibilities of the lead botanic gardens funded by the Ministry under the scheme.

The Botanical Survey of India has already compiled and updated list of endemic angiosperms (Flowering plants) of India, which will be published shortly. It is part of ongoing programme of Botanical Survey of India. During the current financial year, *i.e.*, 2012-2013, BSI will be undertaking 94 plant exploratory surveys in different biogeographical regions of the country covering 03 biodiversity hotspots (Himalaya, Western Ghats — Sri Lanka and Indo-Burma), 23 Protected Areas (National Parks and Wildlife Sanctuaries), 06 Sacred Groves and 03 Wetlands.

Survey and documentation of flora of protected areas of the country is one of the prioritized objectives of the Botanical Survey of India, and resultant documents provide the benchmark data to facilitate further monitoring and management interventions.

Similarly *ex situ* conservation activities carried out with the financial assistance from Ministry of Environment and Forests under its "Assistance to Botanic Garden" scheme is being periodically monitored by the Scientists of the Botanical Survey of India. It is proposed to bring out a publication listing the threatened species brought under *ex situ* conservation in different gardens of BSI as well as those outside BSI which have received financial assistance under the scheme so far.

The Botanical Survey of India conducts studies on impacts of different developmental activities on the flora as and when the task assigned by the Ministry of Environment and Forests, and recommends corrective measures in the form of compensatory afforestation and development of botanic gardens for rehabilitation of critical elements of flora in the vicinity of project site.

The format of tour report of visiting Scientists/Researchers has already been revisited. It is being scrupulously followed by the field parties for their tour reports.

The Botanical Survey of India regularly organizes education and awareness programmes through exhibition, sit and draw and quiz competitions, lectures, slide shows, film shows, etc., for students and public on the occasions of 'Science Day' (28 February), 'International Day for Biological Diversity' (22 May) and the 'World Environment Day' (5 June) and also involves students and general public in plantation activities in its various gardens on the occasion of 'Van Mahotsav'. In addition, the Industrial Section of Indian Museum (ISIM) plays an important Role in educating the general public about the economically important plant species and their products through over 15,000 exhibits arranged in 08 different thematic days. Besides, BSI is publishing a free booklet 'Plant Discoveries' about new plant discoveries from India every year for educating the general public about the importance of biodiversity identification, which is released in the presence of Hon'ble Minister of Environment & Forests on World Environment Day.

Sd/-

(B.M.S. RATHORE) Joint Secretary

[Ministry of Environment & Forests O.M. No. H-11013/1/2012-Parl. Dated 24-5-13]

Minutes of the Meeting of Expenditure Finance Committee of Zoological Survey of India (ZSI) held on 22nd and 29th November, 2012

The meeting of Expenditure Finance Committee of Zoological Survey of India was taken up on 22nd November, 2012 wherein the following were present:—

- 1. Dr. T. Chatterjee, Secretary (E&F), Chairman
- 2. Shri Shashi Sekhar, AS &FA, Member

Special Invitees

- 1. Shri M.F.Farooqui, Special Secretary, MoEF
- 2. Dr. Nandita Chatterjee, AS
- 3. Shri B.M.S.Rathore, JS

Director, ZSI made an elaborate presentation on the existing ongoing and the new programmes proposed to be undertaken by the organisation amounting to Rs. 245.36 Crores in the 12th Five year plan alongwith expenditure details for each financial year separately. The committee critically evaluated every component of the ongoing and the new programmes presented and appreciated the importance of same. However, AS&FA suggested that another meeting to discuss the EFC memo may be considered in view of the absence of representatives of Planning Commission and Department of Expenditure — the members of the EFC. The Chairman agreed with the suggestion of AS&FA and accordingly another round of discussion on the EFC memo was fixed for 29th November, 2012.

As decided, the second meeting of EFC was held on 29th November, 2012 wherein the following were present :—

- 1. Dr. T. Chatterjee, Secretary (E&F), Chairman
- 2. Shri Shashi Sekhar, AS &FA, Member

Special Invitees

- 1. Dr. Nandita Chatterjee, AS
- 2. Shri Hem Pandey, JS

Director, ZSI submitted that the following proposals for the organisation are proposed during the 12th Plan :—

- > Budget for continuation of existing scheme in XII FYP—Rs.135.23 Crore
- > Budget for new components as per Task Force Recommendations and Centenary Celebrations in XII FYP — (Rs.66.90+Rs.4.73) Rs.71.63 Crore
- > Budget for capital construction in XII FYP Rs.38.50 Crore

Total Budget for XII Five Year Plan — Rs.245.36 Crore

He made a brief presentation on the financial justification for the proposed new programmes proposed to be undertaken pursuant to the recommendation of the Task Force established for the purpose under the Chairmanship of Prof. Madhav Gadgil, former Chairman of Indian Institute of Science, Bangalore and as approved by the Ministry :—

- 1. Component 1: Development of Indian Fauna Information System-Rs.13.50 cr
- 2. Component 2: DNA Bar-coding of Indian fauna Rs.10.00 cr
- 3. Component 3: Digitization and Modernization of National Zoological Collections—Rs. 2.25 cr
- 4. Component 4: Digitization and Modernization of Library Rs. 6.75 cr
- Component 5: Capacity Building of Scientists and Researchers in Taxonomy Rs. 5.55 cr
- 6. Component 6: Set up of Molecular Taxonomic Laboratory Rs. 10.00 cr
- 7. Component 7: Doctoral and Post-Doctoral fellowships-Rs.4.85 cr
- Component 8: Study of types of Indian fauna available in Museum abroad Rs. 4.00 cr
- 9. Component 9: Focus of further major development of infrastructure at Kolkata —Rs.10.00 cr
- Component 10: Centenary Celebration of Zoological Survey of India— Rs.4.73 cr Total: Rs. 71.63 crore

The Chairman made following suggestions :----

- 1. It should be ensured that the data proposed to be put in the public domain under the digitization and modernisation programme is not misutilised and that the offices of Patent be informed suitably.
- 2. To ensure that there is adequate space to accommodate natural history collection in their digitized form.

Director, ZSI informed that the data proposed to be placed in the public domain is already being used and hence, there is no scope for its misuse in the form of patent etc. Further, he confirmed that there is adequate space in the existing building to carry out the process of digitization of natural history collection.

AS&FA made the following observations :----

- 1. Year-wise quantifiable deliverables/milestone needs to be indicated in each programme.
- 2. Recurring cost, if any, under each programme needs to be segregated and projected separately.

- 3. Modalities of collaboration with universities and other research institutions needs to be defined.
- 4. The proposed outlay towards the visit of Scientists abroad may be further rationalized.

The Committee accorded its in-principle approval to the continuation of the existing activities and introduction of new activities in Zoological Survey of India during the 12th Five Year Plan period with an outlay of Rs. 245.36 crores, subject to modifications, if any, suggested by the Department of Expenditure, Ministry of Finance.

Minutes of the Meeting of Expenditure Finance Committee of Botanical Survey of India (BSI) held on 22nd and 29th November, 2012

The meeting of Expenditure Finance Committee of Botanical Survey of India was taken up on 22nd November, 2012 wherein the following were present:

- 1. Dr. T. Chatterjee, Secretary (E&F), Chairman
- 2. Shri Shashi Sekhar, AS &FA, Member

Special Invitees

- 1. Shri M.F.Farooqui, Special Secretary, MoEF
- 2. Dr. Nandita Chatterjee, AS
- 3. Shri B.M.S. Rathore, JS

Director, BSI made an elaborate presentation on the existing, ongoing and the new programmes proposed to be undertaken by the organisation amounting to Rs. 250.36 Crores in the 12th Five year plan along with expenditure details for each financial year separately. The committee critically evaluated every component of the ongoing and the new programmes presented and appreciated the importance of same. AS & FA, however, suggested that another meeting to discuss the EFC memo may be considered in view of the absence of representatives of Planning Commission and Department of Expenditure — the members of the EFC. The Chairman agreed with the suggestion of AS&FA and accordingly another round of discussion on the EFC memo was fixed for 29th November, 2012.

As decided, the second meeting of EFC was held on 29th November, 2012 wherein the following were present :—

- 1. Dr. T. Chatterjee, Secretary (E&F), Chairman
- 2. Shri Shashi Sekhar, AS &FA, Member

Special Invitees

- 1. Dr. Nandita Chatterjee, AS
- 2. Shri Hem Pandey, JS

Director, BSI submitted that the following proposals for the organisation are proposed during the 12th Plan :—

SUMMARY OF THE PROPOSALS				
Type of Programmes	Recurring Budget (Rs. Lakhs)	Non Recurring Budget (Rs. Lakhs)	Total (Rs. lakhs)	
On going	10700	4000	14700	
Programmes				
Additional New	2283.65	3388.18	5671.83	
activities (Non IT)				
Additional New	3476.545	1188.30	4664.845	
activities (IT)				
Total	16460.195	8576.48	25036.675	

These proposals have been drafted in response to the observations of the PAC as well as the mandated activities of the organization. The recommendations of the Task Force, chaired by Prof. Madhav Gadgil and as accepted by the Ministry, have been taken into account while proposing the new activities during the plan period.

Director, BSI, further made a brief presentation on the financial justification for the new programmes proposed to be undertaken pursuant to the recommendations of the Task Force established for the purpose under the Chairmanship of Prof. Madhav Gadgil and as approved by the Ministry:

Sl. No.	Sub-schemes	Non- recurring	Recurring	Total
1	2	3	4	5
1.	A: Databasing of Indian Plant Types held in Major British Herbaria	_	£ 4,95,000 = Rs. 396 lakhs	£ 4,95,000 = Rs. 396 lakhs
2.	B: Training Courses in Well Known Research Institutes Abroad.	_	Rs. 355 lakhs	Rs. 355 lakhs
3.	C: Modernization and Augmentation of Infrastructural Facilities for <i>ex-situ</i> Conservation	Rs. 60 lakhs	Rs. 40.00 lakhs	Rs. 100 lakhs
4.	D: Establishment of Training Institute for Plant Taxonomy	Rs. 700 lakhs	Rs. 350 lakhs	Rs. 1050 lakhs
5.	E: Molecular Taxonomy Division at Deccan Regional Centre, Hyderabad	Rs. 75 lakhs	Rs. 25 lakhs	Rs. 100 lakhs

1	2	3	4	5
6.	F: Conservation of Old Herbarium Specimens, Botanical Paintings, Archival Materials & Their Restoration in Central National Herbarium	Rs. 150 lakhs	Rs. 50 lakhs	Rs. 200 lakhs
7.	G: Acharya Jagdish Chandra Bose Post Doctoral Fellowship	_	Rs. 530 lakhs	Rs. 530 lakhs
8.	H: Construction of Herbarium- cum-Office building and Molecular Biology laboratory and infrastructure development of Deccan Regional Centre, Hyderabad	Rs. 1850 lakhs		Rs. 1850 lakhs
9.	I: Construction of AJCBIBG Office building and Scientists Hostel	Rs. 2400 lakhs		_
	Total	5235	1746	

Secretary (E&F) made following suggestions:

- To examine the scope of restructuring the ongoing activities in the light of new initiatives so proposed. Mandatory activities, however, will have to be continued in the 12th Plan period.
- To have a Monitoring Committee with young technical experts in view of thrust on IT enabled activities.
- It should be ensured that the data proposed to be put in the public domain under the digitization and modernisation programme is not misutilised and that the offices of patent be informed suitably.

Director, BSI clarified that there is no overlapping of the activities as most of the ongoing activities of BSI are field survey based which is the cornerstone of the new proposals also. He further informed that the data proposed to be placed in the public domain is already being used and hence, there is no scope for its misuse in the form of patent, etc.

In response to the queries of AS & FA, Director, BSI responded as follows:-

- 1. Year-wise quantifiable deliverables/milestone have been indicated in each programme.
- 2. Recurring costs under each programme have been segregated and projected separately.
- 3. Modalities of collaboration with universities and other research institutions have been defined.

4. The proposed outlay towards the visits of Scientists abroad will be further rationalised.

The Committee accorded its in-principle approval to the continuation of the existing activities and introduction of new activities in Botanical Survey of India during the 12th Five Year Plan period with an outlay of Rs. 250.36 Crores, subject to modifications, if any, suggested by the Department of Expenditure, Ministry of Finance.

Observations/Recommendations (Para No. 11)

The Committee are saddened to note that the Museum is utterly in defunct and dilapidated conditions and it would be nothing short of mockery to call it a National Museum worthy of National and international acclaim. The visitors' comments truly reflect the abject state of neglect of the Museum, some of which read, " very, very ill maintained, a very bad and dirty place"; "this Museum does not make sense being named National museum"; "should be closed immediately"; "there is nothing to be seen except filthy building and non working models", etc. Asked to explain the shortcomings and deficiencies pointed in Audit, the MoEF had no cogent replies especially with regard to the inordinate delay in setting up a permanent Museum. Mindful of the conceptual objective and conscious of thinned for heightening environmental education and showcasing our great diversity of fauna and flora and mineral wealth, the Committee recommend that the Government set up a Committee of eminent museologists, environmentalists, and educationists drawing clue from the National Science Museum equipped with interactive story-telling museum with soundlight-video animation and set up a permanent state-of-the-art first rate National Museum of Natural History to fulfil the vision of the former Prime Minister late Smt. Indira Gandhi behind setting up the museum and to meet the ever growing need of setting up a national museum of natural history.

> [Sl. No.II, Para 11 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 11)

It may be submitted that in compliance to the recommendations of the CAG, selected exhibits in Gallery 1 were modified with use of IT and multi-media. A new interactive kiosk using IT tool has been established in the Exhibition Hall in 4th Floor as well.

Inspite of the fact that the NMNH is functioning from a rented building, it has not affected its public service functions, while implementing the recommendations of the CAG for the improvements in visitor services, as mentioned below:—

- Gallery guidance is being continued,
- Visitors amenities have been improved in Galleries,
- The Reception counter has been improvised,
- A new Visitor orientation centre has been established in Ground Floor,

- A new Exhibition space has been carved out in 4th floor to showcase themes of contemporary Environmental concerns,
- Regular educational programmes are being visualize.

In addition, the public service is extended beyond the Museum building by undertaking educational programmes, nature camps, exhibitions etc. For example the NMNH has arranged programmes/exhibitions in Baroda, Kalady, Jodhpur etc.

Modification/re-structure of infrastructure was carried out in Gallery 1, in order to facilitate quality public service. It is proposed to extend modification/restructure of infrastructure of Galleries 2 and 3 as well in the coming years.

With respect to the NMNH as an international recognized institution, it may be submitted that the NMNH was invited to participate in many international programmes by the Natural History Museum, London and the ICOM (International Council of Museums). The UNESCO has collaborated with the NMNH for the Darwin 200-India programme in 2009. As part of the COP 11 the NMNH will be visualized an International Conference on "Natural History of Biodiversity" in October 2012.

The functions of the NMNH as a National level institution may be visualized with respect to the totality of its activities carried out by RMNHs at a national level instead of NMNH HQ in New Delhi alone.

It is proposed to constitute an Advisory Committee to address the issues relating to NMNH and RMNHs. The said committee will comprise eminent experts in the field of Museology, environment and education.

In addition, it may also be relevant to mention here that the MoEF is putting all its efforts to host NMNH in its own building and has therefore taken up the matter at highest level for getting back the land belonging to NZP, which is presently being occupied unauthorized by the ITPO. Thereafter, the said land will be further allotted & to NMNH for construction of its HQ. Once it is materialized, the issue of space and improvement in the activities of NMNH will automatically be resolved and the NMNH could become a world class museum as envisioned by the then PM Late Smt. Indira Gandhi. NMNH is committed to comply with the objections of audit in letter and spirit.

Sd/-

DR. GV. SUBRAHMANYAM Advisor, (Equivalent to Joint Secy.) [Ministry of Environment and Forests OM No. H-11013/1/2012-Parl. dated 24-5-13]

CHAPTER V

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH THE GOVERNMENT HAVE FURNISHED INTERIM REPLIES

Observations/Recommendations (Para No. 12)

Further, the Committee recommend that in order to build a sustained and momentous national drive for protection and conservation of environment, the students be involved actively in surveying the fauna and flora in their vicinity and in afforestation and for disseminating environmental awareness and heightening environmental concern across the country. Suitable summer vacation programmes for heightening environmental awareness be drawn up and the students incentivised to partake in the programmes in a big way apart from revisiting the school curricula as recommended elsewhere in this Report. The Committee would like to be apprised of the measures initiated in this behalf as also the mechanism put in place to monitor periodically the outcome of such measures.

[Sl. No. II, Para 12 of the 57th Report of the Public Accounts Committee (15th Lok Sabha)]

Action Taken (Para No. 12)

Para 12 incorporates factual information extracted from the annual report of the Ministry. It does not contain any observations/recommendations thereby requiring any response.

Sd/-BRIJ MOHAN SINGH RATHORE (Joint Secretary) [Min. of Environment & Forests O.M. No. H-11013/01/2012-Parl. Dated 24-5-13]

New Delhi; <u>31 January, 2014</u> <u>11 Magha, 1935 (Saka)</u> DR. MURLI MANOHAR JOSHI Chairman, Public Accounts Committee.

APPENDIX I

(Vide para 2 of Introduction)

MINUTES OF THE SIXTEENTH SITTING OF THE PUBLIC ACCOUNTS COMMITTEE (2013-14) HELD ON 30TH JANUARY, 2014

The Public Accounts Committee sat on Thursday, the 30th January, 2014 from 1130 hrs. to 1400 hrs. in Committee Room 'B', Parliament House Annexe, New Delhi.

PRESENT

Dr. Murli Manohar Joshi — Chairman

Members

Lok Sabha

- 2. Shri Anandrao Adsul
- 3. Dr. Baliram
- 4. Shri Sandeep Dikshit
- 5. Dr. M. Thambi Durai
- 6. Shri Bhartruhari Mahtab

Rajya Sabha

- 7. Shri Prasanta Chatterjee
- 8. Shri Prakash Javadekar
- 9. Dr. V. Maitreyan
- 10. Shri N.K. Singh
- 11. Smt. Ambika Soni

Secretariat

1.	Shri Devender Singh		Joint Secretary
2.	Shri Jaya Kumar T.	—	Additional Director
3.	Shri D.R. Mohanty	—	Deputy Secretary
4.	Smt. A. Jyothirmayi		Deputy Secretary
5.	Ms. Miranda Ingudam	—	Under Secretary
6.	Shri A.K. Yadav		Under Secretary
7.	Smt. Anju Kukreja		Under Secretary

Representatives of the Office of the Comptroller and Auditor General of India

1. Shri A.K. Singh	—	Dy. C&AG
2. Smt. Usha Sankar	—	Dy. C&AG
3. Shri Jayant Sinha	—	Pr. Director of Audit
4. Shri Purushottam Tiwari	—	Pr. Director of Audit
5. Shri A.M. Bajaj	_	Pr. Director of Audit

2. At the outset, the Chairman welcomed the Members and the representatives of the Office of C&AG to the sitting of the Committee. The Chairman, then, apprised that the meeting was convened to consider and adopt nine Draft Reports (five Original and four Action Taken Reports) of the Committee. Thereafter, the Committee took up the following Draft Reports for consideration:

(i) ****	****	****	****
(ii) ****	****	****	****
(iii) ****	****	***	****
(iv) ****	****	***	****
(v))****	***	****	****

(vi) Draft Report on Action Taken on the 57th Report (15th Lok Sabha) on **'Performance of the Ministry of Environment and Forests';**

(vii) ****	****	****	****
(viii) ****	****	****	**** and
(ix) ****	****	****	****

3. After detailed deliberations, the Committee then took up Draft Reports one by one for consideration and adoption. The Draft Reports at Sl. Nos. (i), (ii) and (iii) were adopted with some modifications/amendments that are given as annexure and the rest were adopted without any changes. The Committee also authorized the Chairman to finalise these Reports, in light of their suggestions and the factual verifications received from the Audit and present the same to the House on a date convenient to him.

4. The Chairman thanked the Members for their valuable suggestions on the consideration of the Draft Reports.

The Committee then adjourned.

^{****}Matter does not pertain to this Report.

APPENDIX II

(*Vide* para 5 of Introduction)

ANALYSIS OF THE ACTION TAKEN BY THE GOVERNMENT ON THE OBSERVATIONS/RECOMMENDATIONS OF THE PUBLIC ACCOUNTS COMMITTEE CONTAINED IN THEIR FIFTY-SEVENTH REPORT (FIFTEENTH LOK SABHA)

(i)	Total No. of Observations/Recommendations	12
(ii)	Observations/Recommendations of the Committee which have been accepted by the Government: Para Nos. 1 to 6 and 8 to 10	Total : 09 Percentage — 75 %
(iii)	Observation/Recommendation which the Committee do not desire to pursue in view of the replies received from the Government :	Total:0
	-NIL-	Percentage — 0%
(iv)	Observations/Recommendations in respect of which replies of the Government have not been accepted by	
	the Committee and which require reiteration: Para Nos. 7 and 11	Total : 02 Percentage — 16.67 %
(v)	Observation/Recommendation in respect of which	
	Government have furnished interim replies:	Total:01
	Para No. 12	Percentage — 8.33 %

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